# The Gazette of India

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## साप्ताहिक/WEEKLY

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नई दिल्ली, शनिवार, अगस्त 3—अगस्त 9, 2024 (श्रावण 12, 1946)

No. 31]

NEW DELHI, SATURDAY, AUGUST 3—AUGUST 9, 2024 (SRAVANA 12, 1946)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। (Separate paging is given to this Part in order that it may be filed as a separate compilation)

# भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

## NOTICE

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BY ORDER

Controller of Publication

### CHANGE OF NAME

मैं अब तक सुभाष चन्द्र जाट पुत्र श्री मंशी राम जाट के रूप मे जाना जाता था, जो पुलिस अधीक्षक-सह-शाखा प्रमुख, केन्द्रीय अन्वेषण ब्यूरो, भ्रष्टाचार निरोधक शाखा, भोपाल, मध्य प्रदेश-462016 के रूप में कार्यरत हूं, वर्तमान में सीबीआई भ्रष्टाचार निरोधक शाखा, भोपाल, अन्वेषण परिसर, चार इमली, भोपाल, मध्य प्रदेश-462016 में रहता हूं, और रुण्डला हाउस 13-नवल विहार, बिश्नावाला, पंचावाला, सिरसी रोड, रुण्डला जूस के पास, जयपुर, राजस्थान-302034 के स्थायी निवासी ने अपना नाम बदल लिया है और इसके बाद मुझे प्राञ्जल रुण्डला के नाम से जाना जाएगा।

यह प्रमाणित किया जाता है कि मैंने इस संबंध में अन्य कानूनी आवश्यकताओं का अनुपालन किया है।

> सुभाष चन्द्र जाट [हस्ताक्षर]

I, VIJAY KUMAR S/o ROSHAN LAL, R/o A-419, DDA Janta Flats, Jahangir Puri, Delhi-110033, have changed the name of my minor daughter VANSHIKA, aged 14 years and she shall hereafter be known as VANSHIKA VERMA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR [Signature of Guardian]

I hitherto known as MANJU KANWAR alias MANJU KHARBANDA D/o RAGHUBIR SINGH W/o SANJAY KHARBANDA, R/o B-57/B, Vijay Nagar Single Storey Delhi, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as MANJU KHARBANDA.

It is certified that I have complied with other legal requirements in this connection.

MANJU KANWAR alias MANJU KHARBANDA [Signature (in existing old name)]

1-180 GI/2024

I hitherto known as RACHHPAL SINGH SAMRA S/o BALWINDER SINGH, R/o Vill-Lohgarh, Tehsil-Dharamkot, Distt.-Moga, Punjab-142052, have changed my name and shall hereafter be known as RASHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHHPAL SINGH SAMRA [Signature (in existing old name)]

I hitherto known as JASPAL KAUR ANAND alias JASPAL KAUR W/o KULDEEP SINGH ANAND D/o JASBIR SINGH, R/o E-202, Third Floor, OPP Tagore International School Amar Colony, Lajpat Nagar, 4 South Delhi Delhi-110024, have changed my name and shall hereafter be known as JASPAL KAUR ANAND.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR ANAND alias JASPAL KAUR [Signature (in existing old name)]

I hitherto known as PARWINDER SINGH BRAR S/o SUKHJEET SINGH, R/o Kothe Amangarh, VPO-Mallan, Tehsil-Gidderbaha, Distt.-Sri Muktsar Sahib, Punjab-152031, State of Punjab, have changed my name and shall hereafter be known as PARWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARWINDER SINGH BRAR [Signature (in existing old name)]

I, PRIYERANJAN AMBASHTHA S/o BHAGWAN PRASAD VERMA, R/o LP-43D, First Floor, Maurya Enclave Pitampura, North West Delhi-110034, have changed the name of my minor son BHUVANESH AMBASHTHA, aged 14 years and he shall hereafter be known as BHUVNESH PARASHAR.

It is certified that I have complied with other legal requirements in this connection.

PRIYERANJAN AMBASHTHA [Signature of Guardian]

I hitherto known as VAIBHAV S/o RAVI KANT SHARMA, residing at H.No.-1/10238 Gali-1 D, West Gorakh Park, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as VAIBHAV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV [Signature (in existing old name)]

I hitherto known as PINKI NANGIA alias SHARDA NANGIA D/o HARISH CHAND PRUTHI W/o NARENDER KUMAR NANGIA, R/o 2-C, Street No-3, Behind Laxmi Narain Mandir, Ram Nagar, Krishna Nagar, East Delhi, Delhi-110051, have changed my name and shall hereafter be known as SHARDA NANGIA.

It is certified that I have complied with other legal requirements in this connection.

PINKI NANGIA alias SHARDA NANGIA [Signature (in existing old name)]

I, ARUN TYAGI S/o VIRENDER TYAGI, R/o H.No. 290A, Babu Ram Tyagi Wali Gali, Holambi Kalan, North West Delhi, Delhi-110082, have changed the name of my minor son ABIR TYAGI alias MADHAV TYAGI, aged 15 years and he shall hereafter be known as MADHAV TYAGI.

It is certified that I have complied with other legal requirements in this connection.

ARUN TYAGI [Signature of Guardian]

I hitherto known as KASHMIRO W/o SWARNA RAM, R/o VPO-Chuharwali, Distt.-Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as PURO DEVI.

It is certified that I have complied with other legal requirements in this connection.

KASHMIRO [Signature (in existing old name)]

I hitherto known as MD TAJ S/o AHMAD HUSSAIN, residing at Post Parna, Ward No.-5 P/S Nima Chandpura, District-Begusarai, Bihar-851131, have changed my name and shall hereafter be known as MD TAJ AZIZ.

It is certified that I have complied with other legal requirements in this connection.

MD TAJ [Signature (in existing old name)]

I hitherto known as SHRUTI MALHOTRA W/o PRAVEEN SINGH THAKURATHI, R/o B-43, 1st Floor, Freedom Fighters Enclave, Neb Sarai, PO: IGNOU, Distt. South Delhi, Delhi-110068, have changed my name and shall hereafter be known as SHRUTI THAKURATHI.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI MALHOTRA [Signature (in existing old name)]

I, PRAVEEN KUMAR S/o GHINDER SINGH, R/o E301, Haldoni Mode, Near RCC Enclave, Greater Noida West, Kulesara, Distt. Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor son NAMAN THAKUR, aged 15 years and he shall hereafter be known as AKSHAT THAKUR.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR [Signature of Guardian]

I hitherto known as AMRITPREET S/o GURMEL RAM, resident at VPO Karawar, Distt. Shaheed Bhagat Singh Nagar-144526, Punjab, India, have changed my name and shall hereafter be known as AMRITPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRITPREET [Signature (in existing old name)]

I hitherto known as KRITIKA GHAI D/o RAJESH GHAI W/o SAHIL MARSHALL, residing at Flat No.-381, Delhi Apartments, Plot No.-15-C, Sector-22, Dwarka, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as KRITIKA MARSHALL.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA GHAI [Signature (in existing old name)]

I hitherto known as KANAK LATA alias RENU DEVI W/o BAIDYANATH BEHERA, R/o H. No. 130, G/F, Gali No.-5, Block-C, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as RENU DEVI.

It is certified that I have complied with other legal requirements in this connection.

KANAK LATA alias RENU DEVI [Signature (in existing old name)]

I, PAWAN SINGH S/o PRITHVI SINGH, R/o A-1/68, 1st Floor Near P N B Bank, Sector-18, Rohini, North West Delhi-110089, have changed the name of my minor daughter VANSHIKA, aged 17 years and she shall hereafter be known as VANSHIKA GILL.

It is certified that I have complied with other legal requirements in this connection.

PAWAN SINGH [Signature of Guardian]

I hitherto known as KARNAIL SINGH SANDHA son of CHANAN SINGH, residing at Village Nasirewal, Distt. Moga, Punjab-142058, have changed my name and shall hereafter be known as KARNAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARNAIL SINGH SANDHA [Signature (in existing old name)]

I, SATNAM SINGH S/o DEV RAJ, resident at Village Kot Sadiq, Mohalla Kanshi Nagar, PO. Basti Guzan, Distt., Jalandhar-144002, Punjab, India, have changed the name of my minor son VIPAN (age 17 year 07 months) and he shall hereafter be known as VIPAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH [Signature of Guardian]

I hitherto known as AMAN PRIT KOHLI alias AMAN PREET KOHLI alias AMANPEET KAUR W/o SURINDER SINGH KOHLI, R/o WZ-152 G, Gali No.-15, G-Block, Hari Nagar, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as AMAN KOHLI.

It is certified that I have complied with other legal requirements in this connection.

AMAN PRIT KOHLI alias AMAN PREET KOHLI alias

AMANPEET KAUR

[Signature (in existing old name)]

I hitherto known as ASHA RANI W/o DALIP KUMAR DUA, residing at 30/46, 2nd Floor, Old Rajender Nagar, Delhi-110060, have changed my name and shall hereafter be known as ASHA DUA.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI [Signature (in existing old name)]

I hitherto known as MANJU KUMARI alias SITA KUMARI D/o BRAHMDEV YADAV, Presently residing at A-210, New Friends Colony Delhi 110025 and Permanently residing at Pirojgarh, Post Pirojgarh, Distt.- Madhubani, Bihar- 847402, have changed my name and shall hereafter be known as MANJU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANJU KUMARI alias SITA KUMARI [Signature (in existing old name)]

I hitherto known as VIDHYA RAO daughter of K. PAPA RAO and wife of ABDUL SABIR, employed as Ward Attendant in Directorate of Health Services, Port Blair, Andaman & Nicobar Islands-744101, residing at Qtr. No. G-39, Behind BJP Bhawan, Middle Point, Under Port Blair, South Andaman-744101, have changed my name and shall hereafter be known as MUSKAN. I have changed my name only and not my religion

It is certified that I have complied with other legal requirements in this connection.

VIDHYA RAO

[Signature (in existing old name)]

I hitherto known as ANCHIT KUMAR GAUTAM S/o RANDHIR KUMAR GAUTAM, R/o 179-B, 3rd Floor, Khichdipur, Patparganj, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as ARNAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANCHIT KUMAR GAUTAM [Signature (in existing old name)]

I hitherto known as AMIT S/o LAL CHAND, Address-Balsmand (22), Balasmand, Hisar, Haryana-125001, have changed my name and shall hereafter be known as AMIT KHANNA.

It is certified that I have complied with other legal requirements in this connection.

**AMIT** 

[Signature (in existing old name)]

I, SANJAY SINGH S/o GAYA SINGH, R/o Vill-Kataiya Post Deo, PS-Deo, Dist Aurangabad, Bihar-824202, have changed the name of my minor son AMRESH KUMAR, aged 14 years and he shall hereafter be known as ANIMESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SINGH [Signature of Guardian]

I hitherto known as LAXMI NIVAS JAISAWAL S/o ASHWINI KUMAR JAISAWAL, R/o Village, Post Darbari, Tehsil Chitrangi, Dist Singrauli, M.P. 486881, have changed my name and shall hereafter be known as MAYANK JAISAWAL.

It is certified that I have complied with other legal requirements in this connection.

LAXMI NIVAS JAISAWAL [Signature (in existing old name)]

I hitherto known as ASHOK LAL S/o MURARI LAL, residing at VTC: Majothi, PO: Lasiyari, Sub District: Chamoli, District: Chamoli, State: Uttarakhand, PIN Code: 246424,

have changed my name and shall hereafter be known as ASHOK BHUTIA. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

ASHOK LAL

[Signature (in existing old name)]

I, PARMILA W/O INDER SINGH, R/O RZ C-134, Block C, New Janki Puri, Uttam Nagar, West Delhi, Delhi - 110059, have changed the name of my minor son SHUBHAM, aged 16 years and he shall hereafter be known as SHUBHAM MEHRA.

It is certified that I have complied with other legal requirements in this connection.

PARMILA

[Signature of Guardian]

I, PARMILA W/o INDER SINGH, R/o RZ C-134, Block C, New Janki Puri, Uttam Nagar, West Delhi, Delhi - 110059, have changed the name of my minor son KARTIK aged 15 years and he shall hereafter be known as KARTIK MEHRA.

It is certified that I have complied with other legal requirements in this connection.

**PARMILA** 

[Signature of Guardian]

I hitherto known as ROHIT KUMAR S/o VISHUNDEV RAM, R/o Vill. Rajapakar Chitragupt Nagar, P.O.+ P.S. Rajapakar, Dis-Vaishali, State-Bihar, 844124, have changed my name and shall hereafter be known as PRASANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR

[Signature (in existing old name)]

I, PANKAJ GAUTAM S/o RAJKUMAR GAUTAM, R/o 1/544, Gali Behi Sahib, Ganda Nala, Mori Gate, Delhi, GPO. North Delhi-110006, have changed the name of my minor son AYUSH, aged 17 years and he shall hereafter be known as AYUSH GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ GAUTAM [Signature of Guardian]

I hitherto known as SAROJ alias SAROJ KHARBANDA W/o Late JAGDISH CHANDER, R/o L-2/68A, 2nd Floor, New Mahavir Nagar, West Delhi-110018, have changed my name and shall hereafter be known as SAROJ KHARBANDA.

It is certified that I have complied with other legal requirements in this connection.

SAROJ alias SAROJ KHARBANDA [Signature (in existing old name)]

I hitherto known as SOURABH S/o BABU LAL, residing at F-742, Raghubir Nagar, New Delhi, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as SOURABH LAL.

It is certified that I have complied with other legal requirements in this connection.

SOURABH [Signature (in existing old name)]

I hitherto known as LALIT MOHAN GUPTA S/o KAILASH CHAND GUPTA, residing at Palpur Colony Nagar Palika Sabalgarh, Sabalgarh, PO: Sabalgarh, Dist: Morena, Madhya Pradesh - 476229, have changed my name and shall hereafter be known as EKAANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

LALIT MOHAN GUPTA [Signature (in existing old name)]

I hitherto known as NARINDER KUMAR alias NARINDER KUMAR GOYAL S/o HARBANS LAL, residing at H.No-B XI/1326, Street No-3, Gobind Colony, Ward No-19, Barnala, Punjab-148101, have changed my name and shall hereafter be known as NARINDER KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR alias NARINDER KUMAR GOYAL [Signature (in existing old name)]

I, AMIT GARG S/o SOMPAL GARG, R/o 27/330, Pandav Road, Jwala Nagar, Shahdara, Delhi-110032, have changed the name of my minor son RAKSHIT GARG, aged 10 years and he shall hereafter be known as DHANU GARG.

It is certified that I have complied with other legal requirements in this connection.

AMIT GARG [Signature of Guardian]

I, AMIT KUMAR PANDIT son of AKHILESHWAR PANDIT, Employed as Senior Section Engineer in the Delhi Metro Rail Corporation, residing at RZ-53 Dabri Extension Main, Dabri Street No.: 5, New Delhi -110045, have changed the name of my minor son ABHINAV KUMAR PANDIT, aged 11 years and he shell hereafter be known as ABHINAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR PANDIT [Signature of Guardian]

I hitherto known as KANCHAN W/o VISHVNATH, R/o Ashrafpur, Barabanki-225409, have changed my name and shall hereafter be known as NIRMALA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN [Thumb Impression]

I, MANOJ KUMAR S/o, BABU RAM, R/o, 8/5, Nakul Gali Vishwas Nagar, Shahdara, Delhi-110032, have changed the name of my minor son MOHAN LAL, Aged 14 Years and he shall hereafter be known as MOHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature of Guardian]

I hitherto known as JAI GANESH S/o VAIDYANATHAN SOMASUNDARAM, residing at Plot No-175, Flat No F1, Santoshi Apartments Shalimar Garden Ext-1 Sahibabad, Ghaziabad, UP, have changed my name and shall hereafter be known as JAI IYER.

It is certified that I have complied with other legal requirements in this connection.

JAI GANESH [Signature (in existing old name)]

I hitherto known as MANOJ KUMAR SHARMA S/o SHRI K. L. SHARMA, R/o D-34B, D-Block Chattarpur Enclave New Delhi-110074, have changed my name and shall hereafter be known as MADHVANAND PURI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR SHARMA [Signature (in existing old name)]

I hitherto known as OM BATI W/o ARUN KUMAR, residing at Asalatpur Farrukhnagar, PO-Farrukh Nagar, Distt-Ghaziabad, Uttar Pradesh-201003, have changed my name and shall hereafter be known as LALI.

It is certified that I have complied with other legal requirements in this connection.

OM BATI [Signature (in existing old name)]

I, NITIN SINHA S/o RAVIANSH KUMAR SINHA, R/o 130 SFS Flats, Ashok Vihar Phase-3 Shakti Appartments. Ashok Vihar, North West Delhi, Delhi-110052, have changed the name of my minor daughter IVA, aged 6 years and she shall hereafter be known as IVA JAIN SINHA.

It is certified that I have complied with other legal requirements in this connection.

NITIN SINHA [Signature of Guardian]

I hitherto known as SONU KUMAR S/o SANTOSH KUMAR, R/o Parmanent address-Gali No-1, Professor Colony, Rambagh, Purnea, Purnia, Bihar-854301, Present address-AD 58C, S.F Pitampura, Delhi-110034, have changed my name and shall hereafter be known as VIRAJ KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR [Signature (in existing old name)]

I hitherto known as PRATEEK S/o SATISH SEHRAWAT, R/o House Number 16/80, Prem Nagar Sector -12A, Gurugram Haryana 122001, have changed my name and shall hereafter be known as PRATEEK SEHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

PRATEEK [Signature (in existing old name)]

I hitherto known as HIMANSHU SAKHUJA S/o LALIT SAKHUJA, R/o 46/8, First Floor East Patel Nagar Kalindi College Central Delhi-110008, have changed my name and shall hereafter be known as HIMANSHUU SAKHUJA.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU SAKHUJA [Signature (in existing old name)]

I hitherto known as RAJESH KUMAR S/o Late LAXMAN DASS, residing at G-53, G/F, Dilshad Colony, Jhilmil, PO-Jhilmil, East Delhi, Delhi - 110095, have changed my name and shall hereafter be known as RAJESH DODEJA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR [Signature (in existing old name)]

I hitherto known as AKHIL KUMAR BAHMANIYA S/o SUKHVIR, R/o 1089, Housing Board Colony, Jind, Haryana-126102, have changed my name and shall hereafter be known as AKHIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKHIL KUMAR BAHMANIYA [Signature (in existing old name)]

I hitherto known as MOHIT S/o RANBIR SINGH, residing at village Tihar Malik, Tihar (183), PO: Tihar, Dist: Sonipat, Haryana- 131301, have changed my name and shall hereafter be known as MOHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MOHIT [Signature (in existing old name)]

I hitherto known as SPARSH S/o NAVEEN GARG, R/o Flat No-106, Mark AT-12, MDPS School, Omax Heights, Old Faridabad, Haryana-121002, have changed my name and shall hereafter be known as SPARSH GARG.

It is certified that I have complied with other legal requirements in this connection.

SPARSH [Signature (in existing old name)]

I, SHIV SHARMA S/o R. P. SHARMA, R/o A1B/15, Janakpuri B-1Janakpuri, West Delhi, Delhi-110058, have changed the name of my minor daughter SHREYA SHARMA, aged 11 years and she shall hereafter be known as BHAVYA SHARMA

It is certified that I have complied with other legal requirements in this connection.

SHIV SHARMA [Signature of Guardian]

I hitherto known as JIYUT YADAV S/o SURYADEV YADAV, R/o Parmanent Address Ward No-06, Post Mahthiya Vrit, Baithaniya, Majhaulia, Gram Baithaniya, Po Mathia Brit, Distt. West Champaran, Bihar-845454 Present Address 25/9, Katra Punjabi, Near Mother Dairy, Gpo, Delhi-110006, have changed my name and shall hereafter be known as SANTOSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

JIYUT YADAV [Signature (in existing old name)]

I hitherto known as ANIL KUMAR TAYAL son of BHAWANI SHANKAR, R/o M-5, First Floor, Hauz Khas, South West Delhi, Delhi-110016, have changed my name and shall hereafter be known as ANIL KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR TAYAL [Signature (in existing old name)]

I hitherto known as PRADEEP alias BOBI S/o OMPRAKASH SINGH, R/o H.No.-240, Galand Sikri, Bulandshahr, Uttar Pradesh-203131, have changed my name and shall hereafter be known as BOBI.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP alias BOBI [Signature (in existing old name)]

I, SHEELENDRA KUMAR SHARMA S/o NATHU RAM SHARMA, residing at 234, Gali No-3, Jagdish Medical Store, Village Chhalera, Sector-44, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter AVIKA, aged 14 years and she shall hereafter be known as AVIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHEELENDRA KUMAR SHARMA [Signature of Guardian]

I hitherto known as CHUNIBADI alias ANITA D/o RAM ASHRE W/o AVADH BIHARI, R/o Kh No. -164, Suraj Vindhar, VTC: Ilaichipur, PO: Loni, District: Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as ANITA.

It is certified that I have complied with other legal requirements in this connection.

CHUNIBADI alias ANITA [Signature (in existing old name)]

I hitherto known as SAILLA SHEKHAR W/o ROHIT TOMER, R/o KPA 502, Tower 03, Kensington Park Apartment, Jaypee Greens Wishtown Sector-133, Noida, Maharishi Nagar, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as SAILLA ROHIT TOMER.

It is certified that I have complied with other legal requirements in this connection.

SAILLA SHEKHAR [Signature (in existing old name)]

I hitherto known as SHOBHA W/o RAVINDER, residing at C-1/220, Sector-16, Rohini, Sector-15 S.O, North West Delhi-110089, have changed my name and shall hereafter be known as BHAVANA.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA

[Signature (in existing old name)]

I, LALIT KUMAR SHARMA S/o CHANDER BHAN SHARMA, R/o Flat No-58-D, Third Floor, Pocket-DG-1, Near Reliance Mall, Vikas Puri, West Delhi, Delhi-110018, have changed the name of my minor son namely ISHAAN SHARMA, aged 13 years and he shall hereafter be known as ISHAN R SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR SHARMA [Signature of Guardian]

I hitherto known as PRATHAM S/o SH. SURESH BABU, R/o H.No. 180, Street No. 5, Tukmirpur Extn., Karawal Nagar, North East Delhi-110094, have changed my name and shall hereafter be known as PRATHAM CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PRATHAM [Signature (in existing old name)]

I hitherto known as PHULWATI W/o Late OMPRAKASH, residing at 188, Sikhan, Sikhan, Nahri (232), Sonipat, Haryana-131103, have changed my name and shall hereafter be known as FUL KANWAR.

It is certified that I have complied with other legal requirements in this connection.

PHULWATI [Thumb Impression]

I hitherto known as LAKSHAY S/o Shri SUNIL KUMAR, R/o H.No.67 Mohalla Kalan Sonipat Haryana-131001, have changed my name and shall hereafter be known as LAKSHAY BATRA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHAY

[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR KALRA alias ASHOK KUMAR S/o CHUNI LAL KALRA, R/o House Number G3, S.F Sector -57, Sushant Lok 3, Wazirabad Gurugram, Haryana-122003, have changed my name and shall hereafter be known as ASHOK KUMAR KALRA.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR KALRA alias ASHOK KUMAR [Signature (in existing old name)]

I, SANGEETA RANA W/o IDRIS ALAM, residing at Flat No-121, Ground Floor, Pocket-11, Rohini Sector-21, Rohini Sector-5, North West Delhi, Delhi-110085, have changed the name of my minor daughter SEZAN, aged 6 years and she shall hereafter be known as SEZAN RANA. I have changed my minor daughter's name only and not her religion.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA RANA [Signature of Guardian]

I hitherto known as SHAURYA ROHATGI S/o ANURAG ROHATGI, R/o 42, Block-C and D, Shalimar Bagh, North West, NCT of Delhi-110088, have changed my name and shall hereafter be known as SHOURYA ROHATGI.

It is certified that I have complied with other legal requirements in this connection.

SHAURYA ROHATGI [Signature (in existing old name)]

I hitherto known as BHUPENDER CHAUDHARY S/o SUKHBIR CHAUDHARY, R/o H.No. 47, Ground Floor, Block-6, Rajendra Nagar, Sector-2, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as PINKI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDER CHAUDHARY [Signature (in existing old name)]

I hitherto known as MONU S/o MAHA SINGH, employed as Sub Inspector at Delhi Police R/o H.No. 118-119, First Floor, Pocket-15, Sec-24, Rohini, Delhi-110085, permanent address VPO LATH Teh. Gohana, Distt. Sonipat, Haryana-131301, have changed my name and shall hereafter be known as SANCHIT LATHIYA.

It is certified that I have complied with other legal requirements in this connection.

MONU [Signature (in existing old name)]

I, ANSHUL JOSHI S/o C S JOSHI, R/o B/63A Phase-2, Ashok Vihar, North West Delhi-110052, have changed the name of my minor son GOPAL DATT JOSHI alias SARTHAK JOSHI aged 13 years and he shall hereafter be known as SARTHAK JOSHI.

It is certified that I have complied with other legal requirements in this connection.

ANSHUL JOSHI [Signature of Guardian]

I hitherto known as SANJAY KUMAR alias SANJAY SACHDEVA S/o BHAGWAN DASS, residing at D-50A, 2nd Floor, Pedestal Floor, BPTP, Sector-70A, Badshahpur, Gurgaon, Haryana-122101, have changed my name and shall hereafter be known as SANJAY SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR alias SANJAY SACHDEVA [Signature (in existing old name)]

I hitherto known as MEENU BIRAT alias MEENU CHAUHAN D/o Late Sh. BIRKHE RAM W/o Sh. MANOJ CHAUHAN, residing at 348, Gangotri Apartment, Pocket-1, Sector-12, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as MEENU CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MEENU BIRAT alias MEENU CHAUHAN [Signature (in existing old name)]

I hitherto known as INDER PAL S/o BIHARI LAL, R/o H.No.-496, Second Floor, Sainik Vihar, Pitampura, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as INDER MAGGO.

It is certified that I have complied with other legal requirements in this connection.

INDER PAL [Signature (in existing old name)]

I hitherto known as BISHWA NATH S/o MOTI LAL, R/o E 4/742 Vinay Khand, Gomti Nagar, Distt.-Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as BISHWA NATH VERMA.

It is certified that I have complied with other legal requirements in this connection.

BISHWA NATH [Signature (in existing old name)]

I, RAUL RAI son of Shri RANJIT BHAWNANI RAI, residing at 25, Nizamuddin East, Hazrat Nizamuddin, South Delhi, Delhi-110013, have changed the name of my minor son ARJUN RAI, aged 14 years and he shall hereafter be known as ARJUNA LAL RAI.

It is certified that I have complied with other legal requirements in this connection.

RAUL RAI [Signature of Guardian]

I hitherto known as POSHANT S/o NEMAI SARDAR, R/o 336/ACD, Munirka Village, South West Delhi, Delhi-110067, have changed my name and shall hereafter be known as PRASANT SARDAR.

It is certified that I have complied with other legal requirements in this connection.

POSHANT [Signature (in existing old name)]

I hitherto known as RAM MEHAR alias RAMBEER SINGH S/o NAFE SINGH, R/o KH. No. 46/10/2, 47/6/2, Gali No. 5B, Gonda Road, Swatantra Nagar, Narela, Narela, North NCT of Delhi-110040, have changed my name and shall hereafter be known as RAMBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAM MEHAR alias RAMBEER SINGH [Signature (in existing old name)]

I hitherto known as BALWINDER KAUR wife of MANMOHAN SINGH, resident of V.P.O. Datta, Distt. Moga-142041, Punjab, India, have changed my name and shall hereafter be known as RAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR [Thumb Impression]

I hitherto known as SUKHPREET SINGH SIDHU S/o BALJIT SINGH, residing at Village Ajitwal, Tehsil & Distt. Moga, Punjab-142053, India, have changed my name and shall hereafter be known as SUKHPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHPREET SINGH SIDHU [Signature (in existing old name)]

I hitherto known as DEV GURNANI S/o RAJESH GURNANI, R/o 7728/20, Fasi Building, Ghanta Ghar, Subzi Mandi, Malka Ganj S.O., North Delhi, Delhi-110007, have changed my name and shall hereafter be known as DARPAN GURNANI.

It is certified that I have complied with other legal requirements in this connection.

DEV GURNANI [Signature (in existing old name)]

I hitherto known as SAHIL S/o SATYA PRAKASH, residing at House No.-130, Ghevra, North West Delhi, Delhi -110081, have changed my name and shall hereafter be known as SAHIL PHALSWAL.

It is certified that I have complied with other legal requirements in this connection.

SAHIL [Signature (in existing old name)]

I hitherto known as GURWINDER SINGH S/o SOHAN SINGH, R/o Village-Bharapur, PO-Sahiba, Tehsil-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144525, have changed my name and shall hereafter be known as GURWINDER SINGH DHARNI.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER SINGH [Signature (in existing old name)]

I, V. PALANISWAMY S/o C VENKATACHALAM, R/o H.No.- 781, Phase-1, Gautam Puri, Badarpur, South Delhi, Delhi-110044, have changed the name of my minor son P. ANUSH, aged 11 years and he shall hereafter be known as ANUSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

V. PALANISWAMY [Signature of Guardian]

I hitherto known as RAMANDEEP KAUR D/o BACHAN SINGH W/o SHIVAM MAHAJAN, residing at Waddi Patti, Dhaliwal Bet, Kapurthala-144804, Punjab, India, have changed my name and shall hereafter be known as RIYA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

RAMANDEEP KAUR [Signature (in existing old name)]

I hitherto known as PREETI D/o RAMESH SHARMA, R/o I 52, Near Indian School, Shiv Durga Vihar Lakkarpur, Amarnagar, Faridabad Haryana-121003, have changed my name and shall hereafter be known as PREETI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PREETI

[Signature (in existing old name)]

I, SHIV KISHOR DIXIT S/o RAM SHANKAR DIXIT, R/o B-14/207, ECO Village-2, Plot No.-GH01, Sector-16B, Greater Noida West, Noida, PO-Noida, Distt.-Gautam Buddha, Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter namely AARJU aged 13 years and she shall hereafter be known as AARJU DIXIT.

It is certified that I have complied with other legal requirements in this connection.

SHIV KISHOR DIXIT [Signature of Guardian]

I hitherto known as BUNTI SHARMA S/o NARENDER SHARMA, R/o Chipyana Buzurg, Chhipyana, Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as VIVEK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BUNTI SHARMA [Signature (in existing old name)]

I hitherto known as GAURAV DUBAL S/o NARENDER KUMAR, R/o A-10, Shish Ram Park, Uttam Nagar, West Delhi-110059, have changed my name and shall hereafter be known as GAURAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAURAV DUBAL [Signature (in existing old name)]

I hitherto known as GURDEEP SINGH MAAN son of NAIB SINGH, residing at Village Kishanpura Kalan, Distt. Moga, Punjab-142058, have changed my name and shall hereafter be known as GURDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH MAAN [Signature (in existing old name)]

I hitherto known as CHINTU KUMAR THAKUR S/o SANJAY THAKUR, residing at B-5, Khizrabad Gaon, New Friends Colony, Delhi-110025, have changed my name and shall hereafter be known as KARTIK KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

CHINTU KUMAR THAKUR [Signature (in existing old name)]

I hitherto known as RASHI KUMARI D/o MUKESH KUMAR W/o MUJAHID ALI, R/o- 895 C/31, Ward No. 8, Delhi, Mehrauli, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as RASHI. I have changed only my name and not my religion.

It is certified that I have complied with other legal requirements in this connection.

RASHI KUMARI [Signature (in existing old name)]

I hitherto known as KM TANU KUMARI NEELAM D/o PRAKASH CHAND NEELAM W/o SUNIL KUMAR VERMA, R/o H.No.-A-90/1, A-Block, Street No-1, Near Tika Ram Ghodi Wala, Brahampuri, Seelampur, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as TANU VERMA.

It is certified that I have complied with other legal requirements in this connection.

KM TANU KUMARI NEELAM [Signature (in existing old name)]

I hitherto known as MUNESH D/o BALJOR SINGH and W/o OMVEER, residing at Village Haloli, Post Office Sisoli, Tehsil Budhana, Distt. Muzaffarnagar, Uttar Pradesh-251319, have changed my name and shall hereafter be known as MUNEH DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNESH [Signature (in existing old name)]

I hitherto known as DHARAMVIR SHARMA alias DHRAMVIR SHARMA S/o B R SHARMA, R/o C-36, Gali No.-3, Mukund Vihar, Karawal Nagar, Dlehi-110094, have changed my name and shall hereafter be known as DHARAMVIR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DHARAMVIR SHARMA alias DHRAMVIR SHARMA [Signature (in existing old name)] I, RANBEER KAUR W/o SUKHDEEP ARORA, R/o C-61, Sector-56, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ISHPREET KAUR, aged 15 years and she shall hereafter be known as ESHPREETT KAOUR.

It is certified that I have complied with other legal requirements in this connection.

RANBEER KAUR [Signature of Guardian]

I hitherto known as SUBHASH CHAND SAINI alias SUBHASH SAINI S/o SH. SITA RAM SAINI, R/o E-251, Gali No. 1, Rahul Vihar-1, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as SUBHASH SAINI.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHAND SAINI alias SUBHASH SAINI [Signature (in existing old name)]

I hitherto known as HEM LATA alias MADHU BALA D/o KISHAN CHAND W/o OM PRAKASH, R/o H.No.-629, Block B-1, Madangir, Phase-1, Dr. Ambedkar Nagar, New Delhi-110062, have changed my name and shall hereafter be known as HEM LATA.

It is certified that I have complied with other legal requirements in this connection.

HEM LATA alias MADHU BALA [Signature (in existing old name)]

I hitherto known as AMARPAL S/o KRISHNAPAL, R/o 76, 3rd Floor, J and K Block, Laxmi Nagar, PO Laxmi Nagar, Distt. East Delhi, Delhi-110092, have changed my name and shall hereafter be known as AMAR TOMAR.

It is certified that I have complied with other legal requirements in this connection.

AMARPAL [Signature (in existing old name)]

I hitherto known as PUJA BHARTI W/o MUKESH KUMAR BHARTI, R/o H.No.-26, Shiv Puri, Badli, North West Delhi-110042, have changed my name and shall hereafter be known as ARYAPRIYA GIRI.

It is certified that I have complied with other legal requirements in this connection.

PUJA BHARTI [Signature (in existing old name)]

I, KAMLESH KUMAR S/o DHANI RAM, R/o Second Floor, H.-220, Karam Pura, Delhi-110015, have changed the name of my minor son SHIVA, aged about 14 years and he shall hereafter be known as SHIVA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMAR [Signature of Guardian]

I, VARUN KUMAR S/o ROHTASH DAHIYA, residing at F-12, Swati Apartments, I.P. Extension, New Delhi-110092, have changed the name of my minor son HAVISH DAHIYA, aged 3 years and he shall hereafter be known as SHAURYA SINGH DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

VARUN KUMAR [Signature of Guadian]

I hitherto known as GUNJAN VAISH alias GUNJAN S/o VED PRAKASH, residing at 267-Bagh Kare Khan, Kishan Ganj, Delhi 110007, have changed my name and shall hereafter be known as GUNJAN VAISH.

It is certified that I have complied with other legal requirements in this connection.

GUNJAN VAISH alias GUNJAN [Signature (in existing old name)]

I hitherto known as BHARAT YADAV S/o ASHA RAM YADAV, R/o Mehdouna Mathiya Mahdauna Khas, Faizabad, Uttar Pradesh-224127, have changed my name and shall hereafter be known as RAM KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

BHARAT YADAV [Signature (in existing old name)]

I hitherto known as POONAM PURI W/o KULDEEP KUMAR PURI, residing at Gill wali Gali, Darapur, Urmar, Hoshiarpur, Punjab-144204, have changed my name and I shall hereafter be known as POONAM RANI.

It is certified that I have complied with other legal requirements in this connection.

POONAM PURI [Signature (in existing old name)]

I hitherto known as SUBHASH CHANDRA JAT son of SHRI MANSHI RAM JAT, employed as Superintendent of Police-cum-Head of Branch, Central Bureau of Investigation, Anti Corruption Branch, Bhopal, Madhya Pradesh-462016, currently, residing at CBI, Anti Corruption Branch, Bhopal Anveshan Parisar, Char Imli, Bhopal, Madhya Pradesh - 462016 and Permanent, resident of Roondla House 13-Naval Vihar, Bishnawala, Panchawala, Sirsi Road, Near Roondla Juice, Jaipur, Rajasthan-302034, have changed my name and shall hereafter be known as PRANJAL RUNDLA.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDRA JAT [Signature (in existing old name)]

I, RAJ KUMAR S/o MANIRAM, R/o H.No. 72, Near Mother Child Nursingh Home, Sector-21B, Faridabad, Haryana-121001, have changed the name of my minor daughter ASHKI, aged 14 years and she shall hereafter be known as KIRTI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR [Signature of Guardian]

I hitherto known as BHAVANI PRASHAD S/o GOPAL DAS, R/o G-284, Shaheed Nagar,VTC: Chikamberpur, PO Chikamberpur, District Ghaziabad, Uttar Pradesh-201006, have changed my name and shall hereafter be known as DEEPAK.

It is certified that I have complied with other legal requirements in this connection.

BHAVANI PRASHAD [Signature (in existing old name)]

I hitherto known as RAJA MANDAL S/o SHRI KARTIK MANDAL, R/o House No. C-604 Bhoomiheen Camp, Near Guru Ravi Das Marg Govindpuri Kalkaji, New Delhi-110019, have changed my name and shall hereafter be known as KANAI MANDAL.

It is certified that I have complied with other legal requirements in this connection.

RAJA MANDAL [Signature (in existing old name)]

I, MANISH DEWAN S/o YOGENDRA DEWAN, R/o Plot No. 65, Block-5, Rajendra Nagar, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed the name of my minor son CHETAN DEWAN alias CHAITANYA DEWAN, aged 14 years and he shall hereafter be known as CHAITANYAA DIWAAN

It is certified that I have complied with other legal requirements in this connection.

MANISH DEWAN [Signature of Guardian]

I hitherto known as SAMIR KUMAR alias SAMIR S/o SUNIL KUMAR, R/o K-286, First Floor, Sarita Vihar, PO Sarita Vihar, Dist South Delhi, Delhi-110076, have changed my name and shall hereafter be known as SAMIR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAMIR KUMAR alias SAMIR [Signature (in existing old name)]

I hitherto known as RAVINDRA SINGH S/o MAHAVEER SINGH, residing at ward No. 10 (11 DPN), V.P.O. Gogameri Th. Nohar, 11 DPN, Hanumangarh, Rajasthan- 335504, have changed my name and shall hereafter be known as RAVI SINGH.

It is certified that I have complied with other legal requirements in this connection

RAVINDRA SINGH [Signature (in existing old name)]

I hitherto known as PREETI RANJAN S/o SH. VIDYADHAR, R/o 6220-21-22, Dev Nagar, Gali No-1, Block-6, Karol Bagh, New Delhi-110005, have changed my name and shall hereafter be known as ADITYA RANJAN.

It is certified that I have complied with other legal requirements in this connection.

PREETI RANJAN [Signature (in existing old name)]

I, NAVEEN KUMAR S/o SATBIR SINGH, R/o A-46, Sanjay Nagar, Mangol Pur Kalan, Rohini Sector-7, North West Delhi, Delhi-110085, have changed the name of my minor son RAHUL DAHIYA aged 14 years and he shall hereafter be known as RITWIK.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR [Signature of Guardian]]

I hitherto known as ANKUR S/o SH. CHANDER BHAN, R/o H.No-658/1, Panchawala Mohalla, Qutubpur Rewari Tehsil & Distt. Rewari, Haryana-123401, have changed my name and shall hereafter be known as ANKUR TIKANIYA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR [Signature (in existing old name)]

I hitherto known as LALLAN PRASAD alias LALLU PRASAD GAUTAM S/o BARAM DEV, R/o House No. 340, Gali No. 6, Shalimar Village, North West Delhi, Delhi-110088, have changed my name and shall hereafter be known as LALAN PRASAD.

It is certified that I have complied with other legal requirements in this connection.

LALLAN PRASAD alias LALLU PRASAD GAUTAM
[Signature (in existing old name)]

I hitherto known as GURMUKH S/o SATNAM SINGH, residing at VPO. Najka, Distt. Jalandhar, Punjab-144102, India, have changed my name and shall hereafter be known as GURMUKH CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

GURMUKH [Signature (in existing old name)]

I, SARABJIT SINGH S/o TARSEM SINGH, R/o VPO-Daroli Kalan & Daroli Khurd, Distt-Jalandhar, Punjab-144104 have changed the name of my minor daughter namely SIMRAN, aged 15 years and she shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARABJIT SINGH [Signature of Guardian]

I hitherto known as ARVIND KUMAR CHITTORA S/o SURENDRA KUMAR JAIN, R/o 851, Pooja Nagar, Hiran Magri, Sector-4, Manwa Khera (Rural), Udaipur, Rajasthan-313002, have changed my name and shall hereafter be known as ARVIND KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR CHITTORA [Signature (in existing old name)]

I hitherto known as LOUNDU SINGH Urf RAJESH S/o RAM LAL, R/o H.No-C-61, Street No-1 C-Block, Pratap Nagar, Saboli Village, North East Delhi-110093, have changed my name and shall hereafter be known as LOUNDU.

It is certified that I have complied with other legal requirements in this connection.

LOUNDU SINGH Urf RAJESH [Signature (in existing old name)]

I, hitherto known as MD SALIK HUSSAIN S/o MD SHAHID, R/o Ward No. 14, Village Gandwas, Belgachhi, Purnia, Bihar-854315, have changed my name and shall hereafter be known as MD SHALIK RAJA.

It is certified that I have complied with other legal requirements in this connection.

MD SALIK HUSSAIN [Signature (in existing old name)]

I, KAPIL MOHAN TYAGI son of AMAR SINGH TYAGI, residing at H.No.-30, Ashoka Police Line, Kautila Marg, Chanakya Puri, Delhi-110021, have changed the name of my minor son DAIWIK, aged 16 years and he shall hereafter be known as DAIWIK TYAGI.

It is certified that I have complied with other legal requirements in this connection.

KAPIL MOHAN TYAGI [Signature of Guardian]

I, hitherto known as DEEPA KUMARI W/o SAROJ KUMAR, R/o Ram Dayal Path, Dev Prasad Roy Flat, Ward No. 16, PO-G.P.O, PS- Jakkanpur Patna-800001, have changed my name and shall hereafter be known as DEEPIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

DEEPA KUMARI [Signature (in existing old name)]

I hitherto known as SIMRANJIT KAUR D/o SUKHDEV SINGH, residing at Vill. Chak Khurd, P.O. Chak Kalan, Tehsil Nakodar, Distt. Jalandhar-144042, Punjab, India, have changed my name and shall hereafter be known as SIMRANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT KAUR [Signature (in existing old name)]

I hitherto known as SUDESH KHURANA alias SUDESH RANI KHURANA W/o ASHOK KUMAR, residing at 147, Sector-1, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SUDESH RANI KHURANA.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KHURANA alias SUDESH RANI KHURANA [Signature (in existing old name)] I hitherto known as NEHA D/o GULSHAN NAGPAL W/o PRAMOD PRAKASH, R/o 4124 DSR Woodwinds, Doddakanneli, Opp. Rainbow Drive, Sarjapur Road, Banglore South, Carmelaram, Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as NEHA NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

NEHA

[Signature (in existing old name)]

I hitherto known as RAMKUMAR GUPTA S/o LAKHAN LAL GUPTA, residing at Avdhoot Trust (Near Sain Dham School) Laxman Kutir, Tapowan, Tapoban, Narendranagar, Tehri Garhwal, Uttarakhand, 249192, have changed my name and shall hereafter be known as SWAMI NITYAMUKTANAND SARASWATI.

It is certified that I have complied with other legal requirements in this connection.

RAMKUMAR GUPTA [Signature (in existing old name)]

I hitherto known as MOHINDER KAUR D/o AMAR CHAND, W/o BAKSHISH SINGH, residing at Village Kapur Pind, Po Kapur Pind, Distt. Jalandhar, Punjab, 144025, have changed my name and shall hereafter be known as MALKEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KAUR [Thumb Impression]

I hitherto known as BIJENDRA KUMAR THAKUR Son of TRILOKINATH THAKUR, R/o Sitalpur Kothi, P.O.-Sitalpur, P.S.-Diryapur, Dist.-Saran, Bihar-841221, have changed my name and shall hereafter be known as VIJAY KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

BIJENDRA KUMAR THAKUR [Signature (in existing old name)]

I hitherto known as RAJVEER KAUR W/o JAGDEV KUMAR, residing at Village Badshahpur Tehsil Dhuri, District Sangrur, Punjab-148024, India, have changed my name and shall hereafter be known as SINDERPAL KAUR

It is certified that I have complied with other legal requirements in this connection.

RAJVEER KAUR [Signature (in existing old name)]

I hitherto known as BHAJAN RAM S/o BHAGTA, R/o VPO. Sahlon, Sub-Tehsil Aur District Shaheed Bhagat Singh Nagar, Punjab-144421, have changed my name and shall hereafterbe known as HARBHAJAN RAM.

It is certified that I have complied with other legal requirements in this connection.

BHAJAN RAM [Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR CHOPRA S/o OM PARKASH, residing at Patti Bhullar, VPO Buttar, Tehsil Moga, District Moga, Punjab-142040, India, have changed my name and shall hereafter be known as SANJEEV CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR CHOPRA [Signature (in existing old name)]

I hitherto known as LALITA W/o KARNAIL RAM R/o VPO. Sahlon, Sub-Tehsil Aur, District Shaheed Bhagat Singh Nagar, Punjab-144421, have changed my name and shall hereafter be known as LALITA RANI.

It is certified that I have complied with other legal requirements in this connection.

LALITA [Signature (in existing old name)]

I hitherto known as RAJVINDER KAUR BRAR wife of BALWINDER SINGH, R/o Village Veroke District Moga, 142049, Punjab, have changed my name and shall hereafter be known as RAJVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJVINDER KAUR BRAR [Signature (in existing old name)]

I hitherto known as SANDEEP S/o SOM LAL, residing at H.No. 2354, Mohalla Ravidaspur, Mehatpur Road, Nakodar, District Jalandhar, Punjab-144040, India, have changed my name and shall hereafter be known as SANDEEP JASSAL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP [Signature (in existing old name)]

I hitherto known as ANIL KUMAR S/o RATTAN CHAND, residing at House No. 28, St.No. 3, Block-D, Dhandra Road, Dhandra, Satjot Nagar, PO Basant Avenue, Ludhiana, District Ludhiana, Punjab-141013, India, have changed my name and shall hereafter be known as LALIT VERMA

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature (in existing old name)]

I hitherto known as BALWINDER KAUR W/o BALWINDER SINGH, residing at Punnawal, PO Ladda, Tehsil Dhuri, District Sangrur, Punjab-148034, India, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR [Signature (in existing old name)]

I hitherto known as LASHMI RANI W/o RAM LAL, residing at Vill. Sangal Sohal, Distt. Jalandhar-144013, Punjab, India, have changed my name and shall hereafter be known as LASHMI.

It is certified that I have complied with other legal requirements in this connection.

LASHMI RANI [Signature (in existing old name)]

I hitherto known as GOBINDER SINGH alias GURVINDER SINGH S/o MOHINDER SINGH, residing at Ward No. 21, Kotkapura Byepass, Near Sai Mandir, Vishkarma Nagar, Moga, District Moga, Punjab-142001, India, have changed my name and shall hereafter be known as GURVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GOBINDER SINGH alias GURVINDER SINGH [Signature (in existing old name)]

I hitherto known as GURWINDER SINGH MUTTAY S/o MANJIT SINGH, residing at Patti Bhullar, VPO Buttar, Tehsil Moga, District Moga, Punjab-142040, India, have changed my name and shall hereafter be known as GURWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER SINGH MUTTAY [Signature (in existing old name)]

I, NEERAJ DALAL S/o RANJEET SINGH, R/o B-504, S/F Crescant Apartment, Plot No-2, Sector-18A, Dwarka Sector-6, South West Delhi, Delhi-110075, have changed the name of my minor daughter JIYA, aged 14 years and she shall hereafter be known as JIYA DALAL.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ DALAL [Signature of Guardian]

I, NEERAJ DALAL S/o RANJEET SINGH, R/o B-504, S/F Crescant Apartment, Plot No.-2, Sector-18A, Dwarka Sector-6, South West Delhi, Delhi-110075, have changed the name of my minor son NAKSH, aged 10 years and he shall hereafter be known as NAKSH DALAL.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ DALAL [Signature of Guardian]

I, A T SATHEESH KUMAR S/o Late A R THANGAMANI, residing at 6-13 Rana Flats 1st Floor, Sivan Koil Street, Kodambakkam, Chennai, Tamilnadu-600024, have changed my minor Daughter name YAASHMIKA A S, aged 5 year and she shall hereafter be known as ADVIKA A S.

It is certified that I have complied with other legal requirements in this connection.

A T SATHEESH KUMAR [Signature of Guardian]

I hitherto known as KARAN S/o DINESH KUMAR, R/o Village Harouli, Post Office Ledi, Tehsil Chhachhrauli, District Yamuna Nagar-135103 (Haryana), India, have changed my name and shall hereafter be known as KARAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KARAN [Signature (in existing old name)]

I hitherto known as C MADEVA S/o SENNAGAGOWDER, Permanent resident of 5/57 Kurubaragouder Street Sathy, Talavadi, Erode, Tamil Nadu-638461, Presently residing at No. 30, 1st Main Road, Palace Guttahalli, Bengaluru-560003, India, have changed my name and shall hereafter be known as MATHEVA KAVUDAN.

It is certified that I have complied with other legal requirements in this connection.

C MADEVA [Signature (in existing old name)]

I hitherto known as BRAHMAISH KUMAR VISHAL S/o ISHWAR DAYAL, employed as Branch Manager Rajasthan Marudhara Gramin Bank Bhatewar Udaipur Branch, residing at House No. 8 Meera Nagar 3 Old RTO Pratapnagar Dheekli, Udaipur Rajasthan, have changed my name and shall hereafter be known as VISHAL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

BRAHMAISH KUMAR VISHAL [Signature (in existing old name)]

I hitherto known as HARMINDER WANT SINGH S/o BALWANT SINGH, R/o Deol House 7, Gurdit Nagar, Hoshiarpur Punjab, have changed my name and shall hereafterbe known as HARMINDER SINGH DEOL.

It is certified that I have complied with other legal requirements in this connection.

HARMINDER WANT SINGH [Signature (in existing old name)]

I hitherto known as BALJIT KAUR wife of DALJIT SINGH, residing at, Village Chhajjawal, Distt. Ludhiana Punjab, have changed my name and shall hereafterbe known as RANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJIT KAUR [Signature (in existing old name)]

I hitherto known as MALKIET KAUR W/o UTTAM SINGH, R/o VPO Bagol, Po Ghorewah, Distt. Gurdaspur-143517, Punjab, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MALKIET KAUR [Thumb Impression]

hitherto known as PARVINDER SINGH S/o JASWANT SINGH CHEEMA, R/o Village Moonak, Po Moonak, Distt. Sangrur-148033, Punjab, have changed my name and shall hereafter be known as PARVINDER SINGH CHEEMA.

It is certified that I have complied with other legal requirements in this connection.

PARVINDER SINGH [Signature (in existing old name)]

I hitherto known as ANJU BALA D/o KULWANT RAI W/o SHIV KUMAR, R/o 435/12, Gali Parja, Katra Parja I/S Hathi Gate, Distt Amritsar, Punjab, have changed my name and shall hereafter be known as GORI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANJU BALA [Signature (in existing old name)]

I hitherto known as ARVINDER SINGH SACHDEVA S/o KULDIP SINGH SACHDEVA, R/o H.No. 127, Golden Avenue, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as ARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARVINDER SINGH SACHDEVA [Signature (in existing old name)]

I hitherto known as ARVINDER SINGH MAAN S/o RAM DAYAL SINGH, residing at Village Chak Suhele Wala District Fazilka-152024, Punjab, have changed my name and shall hereafter be known as ARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARVINDER SINGH MAAN [Signature (in existing old name)]

I hitherto known as DHAN KAUR W/o MAHINDER SINGH, R/o Village Barsalpur, Tehsil Kharar, Distt S.A.S Nagar, Punjab-140109, have changed my name and shall hereafter be known as DHARAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

DHAN KAUR [Thumb Impression]

I hitherto known as SHYAMAL HAZARI son of ABU BAKKAR HAZARI, R/o Address of Vill. & P.O-Kharinda P.S-Salar, Murshidabad, West Bengal-742401, have changed my name and shall hereafter be known as Md ABDUR RAHMAN.

It is certified that I have complied with other legal requirements in this connection.

SHYAMAL HAZARI [Signature (in existing old name)]

I hitherto known as SHINDER PAL KAUR DHALIWAL wife of BUTA SINGH DHALIWAL, residing at Near Gurudwara, VPO Burj Hamira, Tehsil Nihal Singh Wala, Distt. Moga, Punjab, India-142055, have changed my name and shall hereafter be known as SHINDER KAUR DHALIWAL.

It is certified that I have complied with other legal requirements in this connection.

SHINDER PAL KAUR DHALIWAL [Signature (in existing old name)]

I hitherto known as RITIKA D/o RAVINDER KUMAR, residing at House No. 1586/20, Gohana Road, Chhotu Ram Colony, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as RITIKA MALIK.

It is certified that I have complied with other legal requirements in this connection.

RITIKA

[Signature (in existing old name)]

I hitherto known as JEBA KHATUN D/o SAMID KHAN, R/o Address of Nimcha Colliery,Pathan Dhawra, Murgathol, Bauri Para Muchi Para, Asansol (M Corp.), PO: Kalipahari, DIST: Paschim Bardhaman,West Bengal-713339, have changed my name and shall hereafter be known as NASRIN KHATOON.

It is certified that I have complied with other legal requirements in this connection.

JEBA KHATUN [Signature (in existing old name)]

I hitherto known as RAJ BHUSHAN SINGH MUNDA S/o PHANI BHUSHAN SINGH MUNDA, residing at 10, Babu Tola, Korambe, PO: Korrambey, Distt: Ramgarh, Jharkhand-829110, have changed my name and shall hereafter be known as RAJ BHUSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJ BHUSHAN SINGH MUNDA [Signature (in existing old name)]

I hitherto known as TEJPAL BAIRWA S/o NARAYAN LAL BAIRWA, R/o Bairwa Mohhla Gulmandi Bhilwara Rajasthan, have changed my name and shall hereafter be known as TEJAS BAIRWA.

It is certified that I have complied with other legal requirements in this connection.

TEJPAL BAIRWA [Signature (in existing old name)]

I hitherto known as KURAKULA GANGA PRASAD son of KURAKULA VEERA RAGHAVA, R/o 5-2-8A, Seethayya gari thota, Pithapuram VTC, PO, Kakinada dt, Andhra Pradesh-533450, have changed my name and shall hereafter be known as KURAKULA ARVIND GANGA PRASAD.

is certified that I have complied with other legal requirements in this connection.

KURAKULA GANGA PRASAD [Signature (in existing old name)]

I hitherto known as SANJEEV MAHAJAN alias SANJEEV KUMAR alias SANJEEV KUMAR GUPTA S/o MOHAN LAL GUPTA, residing at G-208, Second Floor, Naraina Vihar, Kair, Delhi-110028, have changed my name and shall hereafter be known as SANJEEV KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV MAHAJAN alias SANJEEV KUMAR alias SANJEEV KUMAR GUPTA [Signature (in existing old name)]

I hitherto known as HAJINDER KAUR wife of PARAMJIT SINGH, residing at VPO Malliana, Distt. Moga, Punjab, India-142037, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HAJINDER KAUR [Signature (in existing old name)]

I hitherto known as RUCHI SINGH D/o BHAWANAND SINGH W/o RAHUL BHATI, R/o Flat No.-A3-303, Sun Horizon, Balewadi Road Opp Nandan Prospera, Balewadi, Pune, Maharshtra-411045, have changed my name and shall hereafter be known as RUCCHI BHATI.

It is certified that I have complied with other legal requirements in this connection.

RUCHI SINGH [Signature (in existing old name)]

I hitherto known as SIBO wife of PRITAM SINGH, Resident of VPO. Gakhalan, Distt. Jalandhar, 144002, Punjab, India, have changed my name and shall hereafter be known as NASIB KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIBO

[Thumb Impression]

I hitherto known as SATISH KUMAR S/o RAMESH CHAND, residing at House No.-180/A, Punjab University Campus, Chandigarh, Sector 15 Chandigarh, Chandigarh, 160015, have changed my name and shall hereafter be known as DEV VIRAAJ SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR [Signature (in existing old name)]

I hitherto known as UPPULURI NAGA BHAVANI alias UPPULURI SAI YAMINI daughter of UPPULURI VENU GOPALA RAO, wife of BALLURE SANJEEV KUMAR, resident at 1-1-336/39, Sri Sai Kartikeya Nilayam, Vivek Nagar, near City Central Library, Chikkadapally, Musheerabad VTC, PO, Hyderabad, Telangana-500020, have changed my name and shall hereafter be known as BALLURE SAI YAMINI.

It is certified that I have complied with other legal requirements in this connection.

UPPULURI NAGA BHAVANI alias UPPULURI SAI YAMINI [Signature (in existing old name)]

I hitherto known as VENKATARAMAN RAMAN NAGAYANALLUR S/o VENKAT RAMAN, R/o H-286, Narayana Vihar, Kair, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as N V RAMAN.

It is certified that I have complied with other legal requirements in this connection.

VENKATARAMAN RAMAN NAGAYANALLUR [Signature (in existing old name)]

I hitherto known as ARUSHI W/o ARUN KUMAR, R/o Village Saraswati Nagar (Mustafabad) Tehsil Jagadhri, Distt Yamuna Nagar, Haryana-133103, have changed my name and shall hereafter be known as SEEMA.

It is certified that I have complied with other legal requirements in this connection.

ARUSHI [Signature (in existing old name)]

I hitherto known as RAM S/o MAHINDER, R/o VPO Dhani Pind The Phillaur, Jalandhar, Punjab-144633, have changed my name and shall hereafter be known as RAM CHUMBER.

It is certified that I have complied with other legal requirements in this connection.

RAM [Signature (in existing old name)]

I hitherto known as SAROJ GUPTA alias SAROJ GARG D/o RAM NARAIN GUPTA W/o Late SHARWAN GARG, R/o 20, Kohat Enclave, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as SAROJ GARG.

It is certified that I have complied with other legal requirements in this connection.

SAROJ GUPTA alias SAROJ GARG [Signature (in existing old name)]

I hitherto known as RAVINDER KUMAR CHAUDHARY son of Shri GIRDHARI LAL, residing at Village Rouri, P.O. Torowal, Tehsil Balachaur, SBS Nagar, Punjab-144524, have changed my name and shall hereafter be known as RAVINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR CHAUDHARY [Signature (in existing old name)]

I hitherto known as NIVEDITTA D/o Shri NARINDER PAL, R/o Pensarian Mohalla, Ward No. 09, Garhshankar, Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as NIVEDITTA BATRA.

It is certified that I have complied with other legal requirements in this connection.

NIVEDITTA [Signature (in existing old name)]

I hitherto known as NIRDOSH KUMAR S/o KAPILDEO PASWAN, residing at 10, Vill. Kajichak, Post-Ratanpur, P.S. Bariarpur, Distt. Mungger, Bihar-811211, have changed my name and shall hereafter be known as HEMANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NIRDOSH KUMAR [Signature (in existing old name)]

I hitherto known as RAGBIR SINGH S/o ISHAR SINGH, residing at Village Bagwan Pur, PO Bholath, Distt. Dapurthala, Punjab-144622, have changed my name and shall hereafter be known as RAGHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGBIR SINGH [Signature (in existing old name)]

I hitherto known as NIDHI MEHTA W/o ANIRUDDHA PANDYA D/o RAMESH CHANDRA MEHTA, R/o House No. 07/28, Modern School Pass, Shivaji nagar, Dungarpur, Dungarpur, Rajasthan-314001, have changed my name and shall hereafter be known as NIDHI PANDYA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI MEHTA [Signature (in existing old name)]

I hitherto known as PANDURANG SOMANATH BHATTANGI S/o SOMANATH BHATTANGI, R/o House No 1515, Sector No 8, Anjaneya Nagar, M M Extension, Belgaum-590016, have changed my name and shall hereafter be known as ROHAN SOMANATH BHATTANGI.

It is certified that I have complied with other legal requirements in this connection.

PANDURANG SOMANATH BHATTANGI [Signature (in existing old name)]

I hitherto known as PINKI W/o KULVIR KUMAR, R/o Village Malpur, Sub Tehsil Aur Tehsil Nawanshahr, District S.B.S. Nagar, 144518, Punjab, have changed my name and shall hereafter be known as PINKI KAUR.

It is certified that I have complied with other legal requirements in this connection.

PINKI [Signature (in existing old name)]

I hitherto known as CHANDAN PRASAD SINGH S/o MAHESH PRASAD SINGH, R/o Ward No. 05, Damodarpur, P.O. Amba, P.S. Shahkund, Bhagalpur, Bihar-813108, have changed my name and shall hereafter be known as ASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN PRASAD SINGH [Signature (in existing old name)]

I hitherto known as SANGEETA MALHOTRA daughter of CHARAN DASS MALHOTRA wife of MUKESH MEHTA, residing at H.No. 4, Mukesh Bhawan Milap Chowk, Distt. Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as SANGEETA MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA MALHOTRA [Signature (in existing old name)]

I hitherto known as SAJAN S/o MAJOR, residing at Village Chhina Raiwala, PO Naushera Majja Singh, VTC Chhina, PO Naushera Majja Singh, Sub District Gurdaspur, Punjab-143518, India, have changed my name and shall hereafter be known as SAJAN MASIH.

It is certified that I have complied with other legal requirements in this connection.

SAJAN [Signature (in existing old name)]

I hitherto known as VARINDER KUMAR BABBAR son of SOHAN LAL, R/o Bura Gujjar Road, Renu Palace Wali

Gali, Near Shama Karayana Store, St. No. 2, Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as VARINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KUMAR BABBAR [Signature (in existing old name)]

I hitherto known as PARERNA GARG wife of Sh. ASHISH KUMAR SINGLA, residing at #224 Swastik Vihar Patiala Road, Zirakpur, have changed my name and shall hereafter be known as PARERNA SINGLA.

It is certified that I have complied with other legal requirements in this connection.

PARERNA GARG [Signature (in existing old name)]

I hitherto known as VIPAN KUMAR S/o DARSHAN LAL, residing House No. 29, Amardeep Sainik School Gurbax Nagar, Nawan Kot, Amritsar Pin 143001, Punjab, India, have changed my name and shall hereafter be known as VIPAN KUMAR GULATI.

It is certified that I have complied with other legal requirements in this connection.

VIPAN KUMAR [Signature (in existing old name)]

I, RAVI KUMAR RACHIRAJU S/o R. VENKATESWARLU, R/o House 173, 5th Cross, Prashant Layout, Whitefield, Bangalore-560066, have changed the name of my minor son RAM SIDDHARTHA, aged 12 years, and he shall hereafter be known as RAM SIDDHARTHA RACHIRAJU.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR RACHIRAJU [Signature of Guardian]

I hitherto known as CHETHANYA K son of B C KEMPAIAH, residing at 153, 35th cross, Juganahalli, 2nd Block Rajajinagar, Bangalore, Karnataka-560010, have changed my name and shall hereafter be known CHETHAN K P.

It is certified that I have complied with other legal requirements in this connection.

CHETHANYA K [Signature (in existing old name)]

I hitherto known as ONKAR SINGH S/o MOHAN SINGH, R/o Vill. & VPO Bhunga, Distt. Hoshiarpur Punjab-144210, have changed my name and shall hereafter be known as SINGH ONKAR.

It is certified that I have complied with other legal requirements in this connection.

ONKAR SINGH [Signature (in existing old name)]

I hitherto known as HARDEEP SINGH LOTEY son of NACHHATTAR SINGH, residing at Near Govt Primery School, Haiyre Khaire Patti, VPO Himmatpura, Distt. Moga, Punjab, India-142039, have changed my name and shall hereafter be known as HARDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH LOTEY [Signature (in existing old name)]

I hitherto known as HARPREET SINGH MALHI son of BACHITAR SINGH R/O Near Gurudwara Baba Jiwan Singh, VPO Aalam Wala, Tehsil Bagha Purana, Distt Moga, Punjab, 142038. have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH MALHI [Signature (in existing old name)]

I hitherto known as MEERA DEVI, wife of GAURI SHAH, residing at 73, Rikhauli, Town/Vill. Rikhauli, Anchal-Dumra, Distt. Sitamarhi, Bihar-843302, have changed my name and shall hereafter be known as SAPNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

MEERA DEVI [Thumb Impression] I hitherto known as SATINDER KAUR W/o JASVIR SINGH, residing at Village Chak Bamu, PO. Alampur, Tehsil Dasuya Hoshiarpur, Punjab-144205, India, have changed my name and shall hereafter be known as SATVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATINDER KAUR [Signature (in existing old name)]

I hitherto known as HARJIT SINGH SANDHU son of KULDIP SINGH, residing at Loham, District Ferozepur-142060 Punjab, have changed my name and shall hereafter be known as HARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJIT SINGH SANDHU [Signature (in existing old name)]

I hitherto known as MONTI D/o SATPAL W/o NITIN TAYAL, R/o Bharat Cinema Wali Gali, Hansi PO-Hansi, Distt-Hisar, Haryana-125033, have changed my name and shall hereafter be known as POOJA TAYAL.

It is certified that I have complied with other legal requirements in this connection.

MONTI [Signature (in existing old name)]

I hitherto known as SANJAYA R NAIK S/o RANGAPPA V NAIK, R/o 20-171-C Kaustubha Sachchidananda Layout kukkikatte Udupi, Karnataka-576101, have changed my name and shall hereafter be known as SANJAYA R NAYAK.

It is certified that I have complied with other legal requirements in this connection.

SANJAYA R NAIK [Signature (in existing old name)]

I hitherto known as MONIKA CHAUHAN D/o DHARAMBIR CHAUHAN, R/o House No. 117/1, Village Patla, Jakhauli, Sonipat, Haryana-131023, have changed my name and shall hereafter be known as MONIKA.

It is certified that I have complied with other legal requirements in this connection.

MONIKA CHAUHAN [Signature (in existing old name)]

I hitherto known as SURJIT SINGH S/o Shri MOHINDERPAL SINGH, residing at Village Seena, P.O. Jalowal Khanoor, Hoshiarpur, Punjab-146104, have changed my name and shall hereafter be known as SINGH SURJIT.

It is certified that I have complied with other legal requirements in this connection.

SURJIT SINGH [Signature (in existing old name)]

I hitherto known as ARSHDEEP son of Shri RANJIT LAL, residing at P.O. Bhoot, Nawanshahr, Punjab-144512, have changed my name and shall hereafter be known as ARSHDEEP MAHEY.

It is certified that I have complied with other legal requirements in this connection.

ARSHDEEP [Signature (in existing old name)]

I hitherto known as LAXMAN PRASAD S/o DEVIDATT, R/o Indranagar 1, Bindukhatta, Dauli Range, Nainital, Uttarakhand-262402, have changed my name and shall hereafter be known as LAKSHMAN DEVRARI.

It is certified that I have complied with other legal requirements in this connection.

LAXMAN PRASAD [Signature (in existing old name)]

I hitherto known as JAGSIR SINGH BRAR S/o SAGGAR SINGH, R/o Mehra Patti, Vpo. Rode, District-Moga, Punjab-142049, India, have changed my name and shall hereafter be known as JAGSIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGSIR SINGH BRAR [Signature (in existing old name)]

I hitherto known as ROHIT son of BALWANT RAJ, residence of Ram Nagar Colony, Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as KUMAR ROHIT.

It is certified that I have complied with other legal requirements in this connection.

ROHIT [Signature (in existing old name)]

I hitherto known as GURMEET KAUR wife of JARMANJEET SINGH, R/o Pind Fattanwala P O Akalgarh District Sri Muktsar Sahib Punjab-152026, have changed my name and shall hereafter be known as GUREET KAUR

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR [Signature (in existing old name)]

I hitherto known as RENU RANI GOYAL W/o RAKESH GOYAL, R/o H. No. 888 Abohar Road Sri Muktsar Sahib Tehsil And District Sri Muktsar Sahib, Punjab, India, 151026, have changed my name and shall hereafter be known as RENU GOYAL.

It is certified that I have complied with other legal requirements in this connection.

RENU RANI GOYAL [Signature (in existing old name)]

I hitherto known as JASWINDER KAUR W/o LABH SINGH, residing at Sukhia Patti, Village Kahneke, PO Kahneke, District Barnala, Punjab-148107, India, have changed my name and shall hereafter be known as JARNAIL KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR [Signature (in existing old name)]

I hitherto known as DEEPAK KALRA alias DEEPAK PRAVEEN KALRA S/o BANARSI LAL KALRA, residing at H N.-11, B/1, Pusa Road, Central Delhi, Delhi-110060, have changed my name and shall hereafter be known as DEEPAK PRAVEEN KALRA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KALRA alias DEEPAK PRAVEEN KALRA [Signature (in existing old name)]

I hitherto known as PARAMJEET KAUR wife of JATINDER SINGH MARWAH, R/o Plot No-130 Upper Ground Floor DDA-1 New Rajender Nagar Delhi-110060, India, have changed my name and shall hereafter be known as PARMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KAUR [Signature (in existing old name)]

I hitherto known as ROHIT KUMAR AGGARWAL S/o RAJ KUMAR, R/o Near Dera Baba Kaul Das, VPO. Smalsar Distt. Moga, Punjab -142049 India, have changed my name and shall hereafter be known as AJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR AGGARWAL [Signature (in existing old name)]

I hitherto known as LALJI P A alias LALJI P ARAVINDASHAN S/o ARAVINDAKSHAN, residing at Karukayil House Eroor Po Eroor Ernakulam Kerala-682306, have changed my name and shall hereafter be known as LAALJI KATTIPARAMBAN.

It is certified that I have complied with other legal requirements in this connection.

LALJI P A alias LALJI P ARAVINDASHAN [Signature (in existing old name)]

I, MONIKA VERMA W/o LALIT KUMAR, R/o 36, Peer Khana Mohalla, Ward No-05, Kalanwali District Sirsa- Haryana 125201, have changed the name of my minor daughter GARGI, aged 09 years, and she shall hereafter be known as GARGI VERMA.

It is certified that I have complied with other legal requirements in this connection.

MONIKA VERMA [Signature of Guardian]

I hitherto known as ARCHANA RANI D/o JAGDISH CHANDER and W/o VIPAN KUMAR GULATI, residing House No 29, Gurbax Nagar, Chabal Road, Amritsar Pin: 143001, Punjab, India, have changed my name and shall hereafter be known as ARCHANA GULATI.

It is certified that I have complied with other legal requirements in this connection.

ARCHANA RANI [Signature (in existing old name)]

I, DHARMINDER SANDHU S/o MANBIR SINGH SANDHU, R/o D-53, 1st Floor, Hari Nagar Clock Tower, Hari Nagar, South West Delhi, Delhi-110064, have changed the name of my minor daughter JASMINE SANDHU, aged 13 years and she shall hereafter be known as JASMINE KAUR SANDHU.

It is certified that I have complied with other legal requirements in this connection.

DHARMINDER SANDHU [Signature of Guardian]

I hitherto known as MAYANK BASANDRA S/o JOGINDER PAL BASANDRA, R/o Flat No-401, Block-B, Satguru Apartment, Sec-52, Wazirabad(75), Gurgaon, Haryana-122003, have changed my name and shall hereafter be known as MAYANK BASUNDHARA.

It is certified that I have complied with other legal requirements in this connection.

MAYANK BASANDRA [Signature (in existing old name)]

I hitherto know as DHOLI D/o. POORAN MAL LAMBA, R/o Dhani - Lamba Ki, Rampura, Thoi, Teh.- Shrimadhopur, District - Sikar (Rajasthan) 332719, have changed my name and shall hereafter be know as DHRUVIKA.

It is certified that I have complied with other legal requirements in this connection.

DHOLI

[Signature (in existing old name)]

I hitherto known as SEEMA DEVI W/o VINOD KUMAR JEENGAR, R/o 2-S-27/1, Park Ke Pas, Patel Nagar, Bhilwara, Rajasthan - 311001, have changed my name and shall hereafter be known as SEEMA DEVI JEENGAR.

It is certified that I have complied with other legal requirements in this connection.

SEEMA DEVI [Signature (in existing old name)]

I hitherto known as AASTHA D/o TULSI LAL, residing at Sapna Cinema Road, Shivganj, Arrah, Bhojpur, Bihar - 802301, have changed my name and shall hereafter be known as AASTHA ANAND.

It is certified that I have complied with other legal requirements in this connection.

AASTHA [Signature (in existing old name)]

I hitherto known as KAMALJEET SINGH DHILLON S/o GURMUKH SINGH, residing at 215-B-3, Nede Jaito Chungi, Shaheed Bhagat Singh Chowk, Tehsil Kotkapura District Faridkot, have changed my name and shall hereafter be known as KAMALJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET SINGH DHILLON [Signature (in existing old name)]

I hitherto known as D. PRASAD S/o V. DAMODARAN, R/o H. No. 28-394/3A, Sairam Street, Ramnagar Colony, Chittoor (A.P.) - 517001, have changed my name and shall hereafter be known as D. PRASHANTH.

It is certified that I have complied with other legal requirements in this connection.

D. PRASAD

[Signature (in existing old name)]

I hitherto known as TANISHQ SETHI son of KRISHNAVATAR SETHI, residing at 82/65, Chetak Marg, Pratap Nagar, Sanganer, Jaipur-302033, Rajasthan, have changed my name and shall hereafter be known as TEJRAM SETHI.

It is certified that I have complied with other legal requirements in this connection.

TANISHQ SETHI [Signature (in existing old name)]

I hitherto known as ANIL KUMAR S/o SOM DUTT, R/o Behrampur Road, Babu Parmanand Nagar, Gurdaspur Punjab-143521, have changed my name and shall hereafter be known as ANIL MEHRA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature (in existing old name)]

I hitherto known as SANDEEP SABHARWAL S/o SOHAN LAL SABHARWAL, R/o 82 Anand Lok 2nd Floor, Gulmohar Park, South Delhi, Delhi-110049, have changed my name and shall hereafter be known as SANDIIP SABHRWAL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SABHARWAL [Signature (in existing old name)]

I hitherto known as NATHU RAM S/o CHUNI LAL, R/o H. No. 74, Mai Rodi Mandar Road, Mukerian-1, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as NATHA RAM.

It is certified that I have complied with other legal requirements in this connection.

NATHU RAM [Signature (in existing old name)]

I hitherto known as SONU MEWAL D/o JAGDISH PRASAD MEENA, employed as JE/SIG/RE/JU at Office of Chief Project Director, Railway Electrification, Jagatpura, Jaipur, R/o D-4, Anand Vihar, Railway Colony, Jagatpura, Jaipur, Rajasthan-302017, have changed my name and shall hereafter be known as SHIVIKA MEWAL.

It is certified that I have complied with other legal requirements in this connection.

SONU MEWAL [Signature (in existing old name)]

I, HIMANI PANT wife of MOHIT KUMAR PANT, residing at 01, Near Saras Bazar, cinema line ward 5, Pithoragarh, Munshiyari, Uttratakhand Pin Code-262501, have changed the name of my minor daughter HIYA PANT, aged 8 years old and she shall hereafter be known as ANUKRITI PANT.

It is certified that I have complied with other legal requirements in this connection.

HIMANI PANT [Signature of Guardian]]

I, S NAGA MALLESWARA REDDY S/o SRIRANGAPU CHINNA RANGA REDDY, residing at H. No.-17, Ground Floor, 2nd Cross, Ganesha Layout, M.S.Palya, Bangalore North, Karnataka 560097, have changed the name of my minor son S YOGANANDA REDDY, aged 16 years and he shall hereafter be known as SRIRANGAPU YOGANANDA REDDY.

It is certified that I have complied with other legal requirements in this connection.

S NAGA MALLESWARA REDDY [Signature of Guardian]

I hitherto known as BEERA RANI W/o GURBAJ SINGH D/o LEELA SINGH, residing at Ladhuvas (178), Fatehabad, Haryana-125051, have changed my name and shall hereafter be known as BEERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

BEERA RANI [Signature (in existing old name)]

I hitherto known as KRISHNA RANI alias KIRAN BALA D/o GHANSHYAM DASS W/o Sh. SURINDER KUMAR, R/o H. No. 130, Shastri Colony, Yamuna Nagar, Tehsil Jagadhri, District Yamuna Nagar -135001 (Haryana), INDIA, have changed my name and shall hereafter be known as KIRAN BALA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA RANI alias KIRAN BALA [Signature (in existing old name)]

I hitherto known as RAJWANT KAUR SEKHON W/o HARJIT SINGH, R/o Khosa Randhir, Moga, Punjab-152028, have changed my name and shall hereafter be known as RAJWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWANT KAUR SEKHON [Signature (in existing old name)]

I hitherto known as DALBIR SINGH DHALIWAL son of HARDEV SINGH, R/o Street No. 3B, Green Avenue Colony Kacha Udekaran Road Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as DALBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALBIR SINGH DHALIWAL [Signature (in existing old name)]

I hitherto known as SHUBHEE VERMA alias RICHA VERMA daughter of RAKESH VERMA, R/o 442/583 (A), Genrail Ganj, Near M G M School, Lucknow, Uttar Pradesh-226003, have changed my name and shall hereafter be known as RAGGHVIKA VERMA.

It is certified that I have complied with other legal requirements in this connection.

SHUBHEE VERMA alias RICHA VERMA [Signature (in existing old name)]

I hitherto known as RAM KRISHAN S/o MOHINDER RAM, R/o VPO Rawal Pindi, Tehsil Phagwara, Kapurthala, Punjab-144407, have changed my name and shall hereafter be known as RAM KISHAN.

It is certified that I have complied with other legal requirements in this connection.

RAM KRISHAN [Signature (in existing old name)]

I hitherto known as YASMEEN KAUR D/o RANDHIR SINGH W/o SHARANPREET SINGH BRAR, R/o VPO. Khunan Kalan, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152112, Punjab, India, have changed my name and shall hereafter be known as YASMEEN KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

YASMEEN KAUR [Signature (in existing old name)]

I hitherto known as RADHA DEVI, wife of RAM PRAVESH CHOUDHARY, residing at Govindpur, Fatuha Byepass, Opp. Bajaragbali, Fatuha, Patna, Bihar-803201, have changed my name and shall hereafter be known as RADHIKA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RADHA DEVI [Signature (in existing old name)]

I hitherto known as DHARAM BIR S/o NOHRIA RAM, R/o Vill. Raowal, PO. Bariana, Tehsil Hoshiarpur, Hariana, Distt. Hoshiarpur, Punjab - 144208, have changed my name and shall hereafter be known as DHARAM VIR.

It is certified that I have complied with other legal requirements in this connection.

DHARAM BIR [Signature (in existing old name)]

I hitherto known as ACHYUTA PRASAD GOSWAMI son of Shri LALJI PRASAD GOSWAMI employed as Director (Ops/Air), No 1 GL. Sec Type 'A' (Name of Unit), residing at Lotus-A Stn Arty Mess, Delhi Cantt-10 (Present Address), have changed my name and shall hereafter be known as ACHYUT PRASAD GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

ACHYUTA PRASAD GOSWAMI [Signature (in existing old name)]

I hitherto known as PERMINDER KUMAR GUPTA S/o KRISHAN KUMAR GUPTA, R/o BD-70, Vishaka Enclave, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as PARMINDER KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PERMINDER KUMAR GUPTA [Signature (in existing old name)]

I hitherto known as DAVINDER KAUR KANG alias DAVINDER KAUR alias YATINDER KAUR W/o MADAN MOHAN SINGH KANG, residing at House No. 40, Defence Colony, Bhai Randhir Singh Nagar, Ludhiana, District Ludhiana, Punjab-141012, India, have changed my name and shall hereafter be known as YATINDER KAUR KANG.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KAUR KANG alias DAVINDER KAUR alias YATINDER KAUR [Signature (in existing old name)] I hitherto known as KULDEEP KAUR PURBA W/o JASPREET SINGH, residing at St.No.1, Near Bage Di Motor, Jujhar Nagar, Moga, District Moga, Punjab-142001, India, have changed my name and shall hereafter be known as KULDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KAUR PURBA [Signature (in existing old name)]

I hitherto known as SUDHA GANGULY daughter of NIPENDRANATH DAS wife of PARIMAL KUMAR GANGULY, R/o Hijuli, Nadia, West Bengal, Pincode-741201, have changed my name and shall hereafter be known as JAYANTI GANGULY.

It is certified that I have complied with other legal requirements in this connection.

SUDHA GANGULY [Signature (in existing old name)]

I hitherto known as NACHTTAR KAUR W/o SARWAN RAM, R/o Sidh Mohalla, Tehsil Banga, District SBS Nagar, Punjab-144505, have changed my name and shall hereafter be known as NACHHATAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

NACHTTAR KAUR [Signature (in existing old name)]

I hitherto known as BALJINDER SINGH PADDA S/o SANTOKH SINGH, Village Khokhowal, Post Office Mari Tanda, Tehsil Batala, District Gurdaspur, Pin-143515, Punjab, India, have changed my name and shall hereafter be known as BALJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER SINGH PADDA [Signature (in existing old name)]

I hitherto known as HARERAM RAVIDAS S/o PERU RAVIDAS, residing at Gram Chhota Tetulia (Hathigarh), Panchayat-Tetulia, Post Tinpahar, VTC: Chhota Chitolia, PO Tinpahar RS, Sub District: Rajmahal, District: Sahebganj, State: Jharkhand, Pin code-816116, have changed my name and shall hereafter be known as VAIHAN ARYA.

It is certified that I have complied with other legal requirements in this connection.

HARERAM RAVIDAS [Signature (in existing old name)]

I hitherto known as MD. EHTESHAMUDDIN KHAN S/o MD MUMTAZ AHMAD, residing at Mufti Mohalla Shahi Masjid Colony, Near Shahi Masjid, Post- Lalbagh, Darbhanga, Darbhanga, Bihar-846004, have changed my name and shall hereafter be known as EHTESHAM AHMAD.

It is certified that I have complied with other legal requirements in this connection.

MD. EHTESHAMUDDIN KHAN [Signature (in existing old name)]

I hitherto known as MANPREET SINGH son of JAGJIT SINGH, residing at Village and Post Office Satkoha, Tehsil and District Gurdaspur-143518, Punjab, have changed my name and shall hereafter be known as SINGH MANPREET.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH [Signature (in existing old name)]

I hitherto known as PAMMI alias PARAMJIT KAUR W/o AMAR DAS, residing at Ward No. 1, Khudi Road, Handiaya, PO Handiaya, Barnala, District Barnala, Punjab-148107, India, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PAMMI alias PARAMJIT KAUR [Thumb Impression]

I, PARDEEP KUMAR S/o SHAMBHU NATH, R/o Prinzal, Sigdi, Kishtwar, Jammu and Kashmir-182205, have changed my minor Son name ABHAY SHARMA, aged 16 year and he shall hereafter be known as ROHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR [Signature of Guardian]

I hitherto known as NAVDEEP KAUR SRAN W/o ARBIND SINGH, residing at Village Jalalabad, PO Jalalabad East, Moga, District Moga, Punjab-142042, India, have changed my name and shall hereafter be known as NAVDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP KAUR SRAN [Signature (in existing old name)]

I hither to known as ABIRAMI alias SELVI S W/o Saravanan, R/o No. 296D, New Colony Arani, Ariyapadi, Tiruvannamalai, Tamil Nadu-632314, have changed my name and shall hereafter be known as SELVI S. .

It is certified that I have complied with other legal requirements in this connection.

ABIRAMI alias SELVI S [Signature (in existing old name)]

I hitherto known as S. SHALINI NAIK alias SUGALI SHALINI NAIK D/o SUGALI ANJI NAIK, employed as Assistant Professor of Psychiatry at the Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh, R/o 1273, Second Floor, Sector-15 B, Chandigarh, PO Sector-15, Chandigarh-160015, have changed my name and shall hereafter be known as SHALINI NAIK.

It is certified that I have complied with other legal requirements in this connection.

S. SHALINI NAIK alias SUGALI SHALINI NAIK [Signature (in existing old name)]

I hitherto known as PALLEPOGU SUSWARI daughter of PALLEPOGU PUSHPA RAJU, R/o D No. 10-21-7-C-03, Rama Lakshmi Enclave, Amaravathi Plots, Chenchupeta, Tenali, Guntur District, Andhra Pradesh-522202, have changed my name and shall hereafter be known as PALLEPOGU SUSWARI RAJ.

It is certified that I have complied with other legal requirements in this connection.

PALLEPOGU SUSWARI [Signature (in existing old name)]

I hitherto known as KASHMIR RAM son of RAM LAL, residing at Village Ketrani, Teh Phagwara, Distt. Kapurthal, Punab-144401, have changed my name and shall hereafter be known as PARMJIT.

It is certified that I have complied with other legal requirements in this connection.

KASHMIR RAM [Signature (in existing old name)]

I hitherto known as RIMPY W/o AMIT AGGARWAL, residing at House No. 1060, Ward No. 03. Vedant Nagar, Moga, District Moga, Punjab-142001, India, have chaged my name and shall hereafter be known as RAMAN AGGARWAL

It is certified that I have complied with other legal requirements in this connection.

RIMPY [Signature (in existing old name)]

I hitherto known as MINI TIWARI alias MANSI PANDEY D/o SANTOSH TIWARI W/o ANIMESH PANDEY, R/o 202, Indraprastha Apartment, Sheikhpura more Baily Road, Patna-800014, Bihar, have changed my name and shall hereafter be known as MANSI PANDEY.

It is certified that I have complied with other legal requirements in this connection.

MINI TIWARI alias MANSI PANDEY [Signature (in existing old name)]

I hitherto known as PURUSHOTTAM S/o SUBHASH BAWNE, employed as Technician-B in E.M.C. (Electrical), NRB, Barc, Tarapur-401502, residing at Type (II) B -96, Flat No.: 09, Barc Staff Colony, Near Chitralaya Talkies, Boisar, Tarapur, P.O.-Tapp, Tal:-palghar, Distt.:-Palghar-401504, Maharashtra, have changed my name and shall hereafter be known as PURUSHOTTAM BAWNE.

It is certified that I have complied with other legal requirements in this connection.

PURUSHOTTAM [Signature (in existing old name)]

I, SATNAM son of TARSEM LAL, residing at Vill Kulam, Distt Shaheed Bhagat Singh Nagar, Punjab-144514, have changed the name of my minor son GAURAV SALHAN, aged 15 years and he shall hereafter be known as GAURAVDEEP SINGH SALHAN.

It is certified that I have complied with other legal requirements in this connection.

SATNAM [Signature of Guardian]

I hitherto known as EKTA JAIN D/o JAY KUMAR JAIN, R/o 58, Tirupati Dham Colony, Kanipura Road, Ujjain, Ujjain, Ujjain, Madhya Pradesh-456001, have changed my name and shall hereafter be known as EKTA GYATRAK.

It is certified that I have complied with other legal requirements in this connection.

EKTA JAIN [Signature (in existing old name)]

I hitherto known as MOHINDER SINGH S/o BACHAN SINGH, R/o Village Bhojraj, P.O. Dhariwal, Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as MAHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER SINGH [Signature (in existing old name)]

I heitherto known as CHANDER SHEKHAR SHARMA S/o PURAN CHAND, R/o. H.No.454/A, Jalandhar Kunj, Vill. Wariana, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as CHANDER SHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

CHANDER SHEKHAR SHARMA [Signature (in existing old name)]

I hitherto known as VARUN JAIN S/o JAY KUMAR JAIN, R/o- 58, Tirupati Dham Colony, Kanipura Road, Ujjain, Ujjain, Ujjain, Madhya Pradesh-456001, have changed my name and shall hereafter be known as VARUN GYATRAK.

It is certified that I have complied with other legal requirements in this connection.

VARUN JAIN [Signature (in existing old name)]

I hitherto known as GUJJALA RAJESHWARI alias GUJJARI RAJESHWARI daughter of GUJJALA PARAMESH wife of GADDAM VENKATESH, R/o Flat No. 22-1039/8, BJR Nagar, Jawaharnagar, Hyderabad, Medchal Malkajigiri District, Telangana-500087, have changed my name and shall hereafter be known as GADDAM RAJESHWARI.

It is certified that I have complied with other legal requirements in this connection.

GUJJALA RAJESHWARI alias GUJJARI RAJESHWARI [Signature (in existing old name)]

I hitherto known as DALEEP ARORA S/o RAM PRAKASH ARORA, R/o 9/97, Geeta Colony, Gandhi Nagar S.O, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as DALEEP KUMAR ARORA.

It is certified that I have complied with other legal requirements in this connection.

DALEEPARORA [Signature (in existing old name)]

I hitherto known as A. K. JAIN S/o AMRIT SINGH JAIN, R/o E-86, Jalvayu Vihar, Sector-21, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as ADITYA KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

A. K. JAIN [Signature (in existing old name)]

I hitherto known as SONIA D/o GURBACHAN SINGH W/o JAIPREET SINGH, R/o H.No: 151, Lajpat Nagar, Opp. Red Cross Bhawan, Jalandhar-144001, Punjab, have changed my name and shall hereafter be known as SONIA SINGH.

It is certified that I have complied with other legal requirements in this connection.

**SONIA** 

[Signature (in existing old name)]

I hitherto known as RASHPAL KAUR BRAR W/o JAGSIR SINGH, R/o Mehra Patti, VPO Rode, District-Moga, Punjab-142049, India. have changed my name and shall hereafter be known as RASHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

RASHPAL KAUR BRAR [Signature (in existing old name)]

I hitherto known as RENU R. JUMANI D/o RAMESH R. JUMANI W/o NARESH. P. KUKREJA, R/o 10/1, Kukreja House, 4th Floor, Kumara Krupa Road, Bengaluru-560001, have changed my name and shall hereafter be known as DIPIKA N. KUKREJA.

It is certified that I have complied with other legal requirements in this connection.

RENU R. JUMANI [Signature (in existing old name)]

I, MANAV HARSH SINGLA S/o HARISH SINGH SINGLA, R/o Property No. 36, Sector-12A, Dwarka, New Delhi-110078, have changed the name of my minor son TANISH SINGLA aged 13 years and he shall hereafter be known as TANISH MANAV SINGLA.

It is certified that I have complied with other legal requirements in this connection.

MANAV HARSH SINGLA [Signature of Guardian]

I hitherto known as CHANCHAL SHARMA wife of SANJEEV SHARMA, residing at H.No. 1010-B, Sant Nagar, Ladowali Road, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as POOJA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL SHARMA [Signature (in existing old name)]

I, CHARNJEET KAUR W/o KULDEEP SINGH, R/o Post Office Nangal Shahidan, Bilaspur, Hoshiarpur, Punjab- 146001, have changed the name of my minor son SAMARPREET aged about 10 years and he shall hereafter be known as SAMARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHARNJEET KAUR [Signature of Guardian]

I hitherto known as PAWAN KUMAR S/o SURJEET SINGH, R/o Village-Aale Wala, Post Office-Palla Megha, District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as PAWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR [Signature (in existing old name)]

I hitherto know as GURPAL SINGH son of GURDIAL SINGH, employed as Colonel in the Army residing at House No 1606, Sector 33-D Chandigarh, Pin-160022, have changed my name and shall hereafter be known as GURPAL SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

GURPAL SINGH [Signature (in existing old name)]

I hitherto known as MANJU KUMARI W/o NAVEEN KUMAR, residing at 678, Ward No-12, Behal(106), Behl, Bhiwani, Haryana-127028, have changed my name and shall hereafter be known as NEHA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MANJU KUMARI [Signature (in existing old name)]

I, VIKRAM SINGH BHATTI S/o MAN SINGH, residing at GF 01, Block-B-08, Nirmal Chhaya Towers, V I P Road, Near Park, Zirakpur, SAS Nagar (Mohali), Punjab-140603, have changed the name of my minor son SHAURYAVEER SINGH BHATI aged 16 years and he shall thereafter be known as KUNWAR SHAURYAVEER SINGH BHATI.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM SINGH BHATTI [Signature of Guardian]

I hitherto known as GANESHA C K S/o KUMARA, residing at Harijana Colony, Mudigere Taluk, Chinniga Jannapura Post, Mudiger, Chickmangaluru, Karnataka-577132, have changed my name and shall hereafter be known as PARAM YOGI.

It is certified that I have complied with other legal requirements in this connection.

GANESHA C K [Signature (in existing old name)]

I hitherto known as MAHADEVI W/o SURESH M, residing at No. 68, Near Venkateshwara Temple, A Narayanapura, Bengaluru, Karnataka-560016, have changed my name and shall hereafter be known as MAHADE VAMMA K.

It is certified that I have complied with other legal requirements in this connection.

MAHADEVI [Signature (in existing old name)]

I, AMAN DAS MAHANT S/o Late Shri MAHESH DAS MAHANT, residing at 16, Sidar Para, Masan, PO-Tilkeja, Distt.-Korba, Chhattisgarh-495674, have changed the name of my minor daughter DUAA AMAN MAHANT aged 3 years and she shall hereafter be known as DUAA MAHANT.

It is certified that I have complied with other legal requirements in this connection.

AMAN DAS MAHANT [Signature of Guardian]

I hitherto known as KARAMJIT KAUR BRAR W/o SARDOOL SINGH, R/o Village-Abhun Dhani Arjan Ram, PO-Chak Ban Wala, Tehsil & District-Fazilka, Punjab-152123, have changed my name and shall hereafter be known as KARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR BRAR [Signature (in existing old name)]

I hitherto known as MOHD HASHSHAM SOHAIL S/o MD SOHAIL ALAM, residing at Room No.-C-1, Plot No.-8, Gurukrupa CHS Ltd, Mhada Gate No.-8, Malvani Malad West, Mumbai, Mumbai Suburban, Maharashtra-400095, have changed my name and shall hereafter be known as HASHAM ALAM.

It is certified that I have complied with other legal requirements in this connection.

MOHD HASHSHAM SOHAIL [Signature (in existing old name)]

I hitherto known as SUNITI BARMAN W/o BIJOY CHANDRA BARMAN, residing at Vill-Subhash Pally, P.O.-Mandal Ghat, District-Jalpaiguri, have changed my name and shall hereafter be known as SUMUTI BARMAN.

It is certified that I have complied with other legal requirements in this connection.

SUNITI BARMAN [Signature (in existing old name)]

I, RUVVA SURESH S/o RUVVA RAJANNA, R/o D.No. 1-192, Madapam Village and Post, Narasannapeta Mandal, Srikakulam District, Andhra Pradeesh-532421, have changed the name of my minor son RUVVA CHATHURYA, aged 1 years and he shall hereafter be known as RUVVA CHATHURYARAJ.

It is certified that I have complied with other legal requirements in this connection.

RUVVA SURESH [Signature of Guardian]

I hitherto known as SUSHMA W/o MANOJ, residing at Near Virpal Atta Chaki, House No.-1344, CISF Camp, Mahipalpur, Delhi-110037, have changed my name and shall hereafter be known as TINA.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA [Signature (in existing old name)]

I hitherto known as HARDHIK S/o PATHAPATI VIJAYAKUMAR, residing at Malleshwaram, Bangalore, Karnataka, have changed my name and shall hereafter be known as HARDHIK RAJU.

It is certified that I have complied with other legal requirements in this connection.

HARDHIK [Signature (in existing old name)]

I hitherto known as SHRI BHAGWAN S/o PURAN SINGH YADAV, R/o Village-Dhani Ahiran, Kheri Taluka Patauda, Distt-Jhajjar, Haryana-124108, have changed my name and shall hereafter be known as SRIBHAGWAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHRI BHAGWAN [Signature (in existing old name)]

I hitherto known as AMARJIT LAL S/o SOHAN LAL, R/o #108, Ram Pura, Phagwara, Tehsil-Phagwara, District-Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as AMARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT LAL [Signature (in existing old name)]

I hitherto known as GURMAIL SINGH PANNU S/o DALIP SINGH, R/o Basti Joginder Singh Wali, PO-Mallan Wala, Tehsil-Zira, Distt.-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL SINGH PANNU [Signature (in existing old name)]

I hitherto known as SARITA KUMARI D/o UDAY PRASAD SRIVASTAVA, residing at Flat No-A-24, Bimla Tower, Near SBI, New Punaichak, PO-LBS Nagar, Patna Sadar, Patna, Bihar-800023, have changed my name and shall hereafter be known as SARIKA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SARITA KUMARI [Signature (in existing old name)]

I hitherto known as DEVI DAS S/o GANPATRAO KARNAKE, residing at 143, Purvanchal Phase-2, Khajuri Kalan Piplani, Huzur, Bhopal, Madhya Pradesh-462022, have changed my name and shall hereafter be known as DEVIDAS KARNAKE.

It is certified that I have complied with other legal requirements in this connection.

DEVI DAS [Signature (in existing old name)]

I, MANISHA W/o FARUKH ANSARI, residing at H. No.-3, Gali No-7/1, Shakti Vihar, Meethapur, Delhi-110044, have changed the name of my minor daughter SOHA aged 14 years and she shall thereafter be known as MEDHA. I have changed only her name not her religion.

It is certified that I have complied with other legal requirements in this connection.

MANISHA [Signature of Guardian]

I hitherto known as DIMPAL JAIN D/o RAJENDRA JAIN BACKLIWAL W/o AMIT TONGYA, residing at 227, Labriya Bheru Dhar Road, Indore, Indore, Madhya Pradesh-452002, have changed my name and shall hereafter be known as DIMPLE TONGYA.

It is certified that I have complied with other legal requirements in this connection.

DIMPAL JAIN [Signature (in existing old name)]

I hitherto known as SONIKA D/o SHINDER PAL, R/o VPO Gunachaur, Tehsil Banga, Distt. SBS Nagar, Punjab-144511, have changed my name and shall hereafter be known as KAUR SONIKA.

It is certified that I have complied with other legal requirements in this connection.

SONIKA [Signature (in existing old name)]

I hitherto known as SUKHDEV SINGH SANDHU S/o KESAR SINGH, R/o Village-Mani Singh Wala, District-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH SANDHU [Signature (in existing old name)]

I hitherto known as RAGHAV MALIK S/o SAMAN MALIK, R/o H-24/18, DLF Phase-1, Sikanderpur Ghosi(68), DLF QE Farrukhnagar, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as A RAGHAV MALIK.

It is certified that I have complied with other legal requirements in this connection.

RAGHAV MALIK [Signature (in existing old name)]

I hitherto known as MANISH AGRAWAL S/o GAUR SUNDER AGGARWAL, residing at Avighna Farm, KH No.- 66/21. 67/25, Jonapur, Chattarpur, South Delhi, Delhi-110047, have changed my name and shall hereafter be known as MANISH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH AGRAWAL [Signature (in existing old name)]

I, NITIN GUPTA S/o RAMLDAITE GUPTA, residing at Mohalla Sujrai, Post Kurawali, Mainpuri, Uttar Pradesh-205265, have changed the name of my minor daughter NEETI aged 9 years and she shall thereafter be known as ANGEL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NITIN GUPTA [Signature of Guardian]

I hitherto known as KM PRATIGYA D/o AMIT DATTA, residing at House Number-2/11, South Gate, Tajganj, Agra, PO-Agra, Dist-Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as SARAH DATTA.

It is certified that I have complied with other legal requirements in this connection.

KM PRATIGYA [Signature (in existing old name)]

I hitherto known as ROHIT S/o RAJENDER KUMAR, R/o. H. No. C-199, J J Colony Madipur Paschim Vihar, Delhi 110063, have changed my name and shall hereafter be known as ROHIT SAMARIA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT [Signature (in existing old name)]

I hitherto known as SHIVANI SANDEEP SALUNKE alias SHIVANI SALUNKE daughter of SANDEEP KRISHNARAO SALUNKE, residing at Quarter number 7/2, D Block, Type 6A, Sector-13, R.K Puram, Delhi-110066, have changed my name and shall hereafter be known as SHIVANI SALUNKE.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI SANDEEP SALUNKE alias SHIVANI SALUNKE [Signature (in existing old name)]

I hitherto known as RANAPARTAP SINGH SANDHU S/o PUSHPINDER SINGH, R/o Village-Kadda Bora, PO-Sherkhan Wala, District-Ferozepur, Punjab-152005, have changed my name and shall hereafter be known as RANAPARTAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANAPARTAP SINGH SANDHU [Signature (in existing old name)]

I hitherto known as VANSH BHARTI S/o MANISH BHARTI, residing at H.No.92/A, 2 F/F, Gali No.5, East Guru Angad Nagar, Anand Vihar, Delhi-110092, have changed my name and shall hereafter be known as VANSH VAID.

It is certified that I have complied with other legal requirements in this connection.

VANSH BHARTI [Signature (in existing old name)]

I hitherto known as SUKHJINDER KAUR wife of SUKHMANDER SINGH, residing at H.No.2, Ward No.21, St.No.4, Viskarma Nagar, Moga, District Moga, Punjab, India, have changed my name and shall hereafter be known as BALDEV KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER KAUR [Signature (in existing old name)]

I hitherto known as UDIT GADHOK S/o SUMAN KUMAR GADHOK, residing at C-67, Kirti Nagar, New Delhi-110015, have changed my name and shall hereafter be known as UDDIT GAADHOK.

It is certified that I have complied with other legal requirements in this connection.

UDIT GADHOK [Signature (in existing old name)]

I hitherto known as RAJKUMAR S/o S R V RAO, R/o 84, Gagan Vihar Extension, Krishna Nagar, East Delhi, Delhi-110051, have changed my name and shall hereafter be known as VISHWANATH RAO.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR [Signature (in existing old name)]

I hitherto known as KIRAN D/o SATISH KUMAR, R/o Village Kheri Roj, Po Milakpur, Narnaund, Hisar, Haryana-125039, have changed my name and shall hereafter be known as KIRAN AHLAWAT.

It is certified that I have complied with other legal requirements in this connection.

KIRAN [Signature (in existing old name)]

I hitherto known as GURBINDER KAUR D/o NARESH KUMAR W/o JAGPREET SINGH RATHOR, resident at Village Pandori Mehtama, PO. Sham Chaurasi, Distt. Hoshiarpur-144105, Punjab, India, have changed my name and shall hereafter be known as GURBINDER KAUR RATHOR.

It is certified that I have complied with other legal requirements in this connection.

GURBINDER KAUR [Signature (in existing old name)]

I hitherto known as ARUNA KUMARI BANSAL W/o ANIMESH RANJAN, residing at B N College Road, New Area Hamidganj, Near Pani Tanki and Transformer, PO-Daltonganj, District- Palamu, Jharkhand-822101, have changed my name and shall hereafter be known as ARUNA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

ARUNA KUMARI BANSAL [Signature (in existing old name)]

I hitherto known as BIMPY GOYAL D/o DEVENDER KUMAR GOYAL, R/o H.No.-A-152, First Floor, Vivek Vihar, Phase-II, East Delhi-110095, have changed my name and shall hereafter be known SONI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

BIMPY GOYAL [Signature (in existing old name)]

I hitherto known as ALIYA D/o RAMESH CHANDRA JOSHI, R/o Gas Godam Road Kusumkhera, Chharayal Suyal, PO-Haldwani, Distt-Nanital, Uttarakhand-263139, have changed my name and shall hereafter be known as DIKSHA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

ALIYA [Signature (in existing old name)]

I hitherto known as VIRINDER SINGH S/o NIRMAL SINGH, R/o Gali No. 6, Baba Deep Singh Nagar, Dhudianwala, Kapurthala, Punjab-144620, have changed my name and shall hereafter be known as VIRVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIRINDER SINGH [Signature (in existing old name)]

I hitherto known as PUSHPINDER SINGH THAPER S/o SHRI SATNAM SINGH, R/o Village-Cheema Khurd, Nurmahal, Nurmahal, Phillaur, Jalandhar, Punjab-144039 have changed my name and shall hereafter be known as PUSHPINDER SINGH CHEEMA.

It is certified that I have complied with other legal requirements in this connection.

PUSHPINDER SINGH THAPER [Signature (in existing old name)]

I hitherto known as SUBHASISH MUKHERJI S/o SHIV SUNDER MUKHERJI, R/o C-2, C-2/134, Dabri More, Janakpuri, B-1, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as SUBHASHISH MUKHERJI.

It is certified that I have complied with other legal requirements in this connection.

SUBHASISH MUKHERJI [Signature (in existing old name)]

I hitherto known as LALBAHADUR alias LALBAHADUR BAJNATH SINGH S/o BAJNATH, residing at Gram Aibakpur (Goraiya) Sikhar, Sikhar Mirzapur, Chunar, Uttar Pradesh 231306, have changed my name and shall hereafter be known as LALBAHADUR BAJNATH SINGH.

It is certified that I have complied with other legal requirements in this connection.

LALBAHADUR alias LALBAHADUR BAJNATH SINGH [Signature (in existing old name)]

I hitherto known as NISHTHA HANDA D/o PARDEEP HANDA, R/o Gali No.-03, Kashi Nagri, Ferozepur City, Tehsil and Distt-Ferozepur, Punjab-152002 have changed my name and shall hereafter be known as NISHTHA.

It is certified that I have complied with other legal requirements in this connection.

NISHTHA HANDA [Signature (in existing old name)]

I hitherto known as TOTA GHOSAL wife of SURJIT GHOSAL, residing at Lindsay Club Road Hirapur, Dhanbad, Jharkhand, Pin Code-826001, have changed my name and shall hereafter be known as TRISHA GHOSAL.

It is certified that I have complied with other legal requirements in this connection.

TOTA GHOSAL [Signature (in existing old name)]

I hitherto known as SHAILENDER KAUR alias SHERRY PAUL D/o SATNAM SINGH and W/o AMARTA PAUL, R/o C-124, Ashoka Enclave Part-2, Near Gurudwara Sector-37, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as SHERRY PAUL.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDER KAUR alias SHERRY PAUL [Signature (in existing old name)]

I hitherto known as JAGDEEP SINGH SIDHU S/o ANOKH SINGH, R/o Village-Ghanga Khurd, PO-Pakka Kale Wala, Tehsil-Jalalabad West, District-Fazilka, Punjab-152123, have changed my name and shall hereafter be known as JAGDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP SINGH SIDHU [Signature (in existing old name)]

I hitherto known as SARABJIT S/o CHANAN RAM, residing at Village- Mahunwal, Tehsil - Nakodar, Jalandhar, Punjab-144040, have changed my name and shall hereafter be known as SARABJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARABJIT [Signature (in existing old name)]

I hitherto known as VIPIN KUMAR SHARMA S/o GANESH DUTT, residing at Post-Chandanpur, Shekhupur, Jakhauli, Chandanpur, Etawah Uttar Pradesh-206126, have changed my name and shall hereafter be known as OMDATT.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR SHARMA [Signature (in existing old name)]

I hitherto known as MUKESH PATHAK S/o GANESH PRASAD PATHAK, residing at Ward- 26/48/42, Behind Center Jel, P.T.S. Police Colony Rewa, Huzur, Rewa, Madhya Pradesh- 486001, have changed my name and shall hereafter be known as MUKESH KUMAR PATHAK.

It is certified that I have complied with other legal requirements in this connection.

MUKESH PATHAK [Signature (in existing old name)]

I hitherto known as UDHO RAM S/o KARTARA RAM, residing at Village-Begampur, Tehsil-Nawanshahr, Dist-Shahedd Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as UDHAM RAM.

It is certified that I have complied with other legal requirements in this connection.

UDHO RAM [Signature (in existing old name)]

I hitherto known as JANARDHAN SAKHARAM SARVANKAR S/o SAKHARAM SARVANKAR, residing at 03/11, Ramashankar Pandey Chawl, Shivtekdi J V Link Road, Jogeshwari (East), Mumbai Maharashtra- 400060, have changed my name and shall hereafter be known as JANARDAN SAKHARAM SARVANKAR.

It is certified that I have complied with other legal requirements in this connection.

JANARDHAN SAKHARAM SARVANKAR [Signature (in existing old name)]

I hitherto known as RACHPAL SINGH alias RASHPAL SINGH S/o MOHINDER SINGH, residing at Ward No-7, Vishkarama Road Batala, Near Marwaha Hospital, Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as RASHPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHPAL SINGH alias RASHPAL SINGH [Signature (in existing old name)]

I hitherto known as RAJESH GAUTAM alias RAJESH ATTRI alias RAJESH D/o VED PARKASH GAUTAM W/o HEM CHAND, R/o Kh-22/23, 1st Floor, Street No-1, Blk-A, Near Hanuman Mandir, Hardev Nagar, Jharoda Majraa, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as RAJESH ATTRI.

It is certified that I have complied with other legal requirements in this connection.

RAJESH GAUTAM alias RAJESH ATTRI alias RAJESH [Signature (in existing old name)]

I hitherto known as KANTI DEVI W/o DUL NATH, residing at Bheru Chaubtta, Bageshwar, Uttarakhand-263619, have changed my name and I shall hereafter be known as KUNTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KANTI DEVI [Signature (in existing old name)]

I hitherto known as NIRMAL W/o PRAHLAD BHUSHAN, residing at House No. 936, Sector- 21D, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as NIRMAL BHUSHAN.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL

[Signature (in existing old name)]

I hitherto known as GURPREET W/o MOHIT BANGA residing at VPO-Palli Jhikki Teh-Nawanshahr, Dist-SBS Nagar, Punjab, have changed my name and shall hereafter be known as GURPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURPREET

[Signature (in existing old name)]

I hitherto known as P ABISHEK S/o PEDDI POORNACHANDER RAO, residing at 2-4-319, Ramgopal Pet, Nallagutta, Secunderabad, Hyderabad, Telangana-500003, have changed my name and shall hereafter be known as PEDDI ABISHEK.

It is certified that I have complied with other legal requirements in this connection.

**PABISHEK** 

[Signature (in existing old name)]

I hitherto known as PAWAN GARG alias PAWAN KUAMR alias PAWAN KUMAR S/o RAM AVTAR GARG, R/o 25-A, Pocket-J, Shiekh Sarai-II Malviya Nagar, South Delhi, Delhi-110017, have changed my name and shall hereafter be known as PAWAN KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

PAWAN GARG alias PAWAN KUAMR alias PAWAN KUMAR [Signature (in existing old name)]

I hitherto known as PATEL SHAILESHKUMAR BABUBHAI S/o BABUBHAI GANGDASBHAI PATEL, R/o 102,Mahavir Apartment, Hathuran Road, Tarsadi, Opp-Corporation Bank, Ta. Mangrol, Tarsadi, Kosamba, Surat, Gujarat-394120, have changed my name and shall hereafter be known as SHAIILESH BABUBHAI PATEL.

It is certified that I have complied with other legal requirements in this connection.

PATEL SHAILESHKUMAR BABUBHAI [Signature (in existing old name)]

I hitherto known as MADAN LAL S/o HAKAM RAM, R/o Ward No-05, Kharliya, 15 LGW-B, Hanumangah, Likhmisar, Rajasthan-335803, have changed my name and shall hereafter be known as MADANLAL GANDHI.

It is certified that I have complied with other legal requirements in this connection.

MADAN LAL [Signature (in existing old name)]

I hitherto known as ROSHNI BOSE D/o AVIJIT BOSE, residing at EE 128/11, Bidhannagar, Sector-II Salt Lake City, Kolkata, West Bengal-700091, have changed my name and shall hereafter be known as ROSS BOSE.

It is certified that I have complied with other legal requirements in this connection.

ROSHNI BOSE [Signature (in existing old name)]

I hitherto known as HARPREET SINGH BANSAL S/o GURDEV SINGH, R/o VPO-Jhoke Harihar, Tehsil & District-Ferozepur, Punjab-152003, have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH BANSAL [Signature (in existing old name)]

I, RAHUL JAIN S/o DEEPAK JAIN, R/o House No 90, Scheme No 19, Abhinandan Hotel, Jind, Haryana-126102, have changed the name of my minor ARCHIT JAIN aged about 4 years and he shall hereafter be known as ARIHAM JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAHUL JAIN [Signature of Guardian]

I hitherto known as SIMRAN KAUR W/o SAJAN SINGH, residing at Gurudwara Dharamshala, Railway Road, Premgarh, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as BALWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KAUR [Signature (in existing old name)]

I, VIKRAM SINGH S/o SHARDA PRASAD SINGH, residing at Flat No-503 Block-A, Humsub Society, Plot No-14 Dwarka Sector-4, Delhi-110075, have changed the name of my minor daughter AAHANA aged 12 years and she shall thereafter be known as AAHANA SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM SINGH [Signature of Guardian]

I hitherto known as MATHEW P M S/o P A MATHEW, residing at No. 11/1 Beracah 4th Main Road Plumbers Compound Chinnappa Garden Benson Town Post Bangalore, Karnataka-560046, have changed my name and shall hereafter be known as PARAMBIL MATHEW MATHEW.

It is certified that I have complied with other legal requirements in this connection.

MATHEW P M [Signature (in existing old name)]

I hitherto known as GULSHAN YADAV W/o RAKESH YADAV, residing at 67/9, Saini Colony Ward No-13 Dharuhera, Near Bass Road Dharuhera, Dharuhera, Malpura (295), Rewari Haryana-123110, have changed my name and shall hereafter be known as GULSHAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN YADAV [Signature (in existing old name)]

I hitherto known as SUKHMINDER SINGH S/o SADHU SINGH, R/o Village Dulwan Kalan, Tehsil Ahmedgarh, District Malerkotla, Punjab-148020, India, have changed my name and shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHMINDER SINGH [Signature (in existing old name)]

I hitherto known as JASPREET KAUR D/o JASPAL SINGH W/o AJAY SHARMA KOSHIK, R/o House No-327, Street No-3, Bawa Colony, Kakowal Road, Basti Jodhewal, Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as KAJAL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JASPREET KAUR [Signature (in existing old name)]

I, SATYA PRAKASH S/o LAKHINDRA BHAGAT, R/o Kalawati Kuti, West of R.N College, Hajipur, Vaishali, Bihar - 844101, have changed the name of my minor daughter KHUSHBU aged about 11 years and she shall hereafter be known as SAUMYA.

It is certified that I have complied with other legal requirements in this connection.

SATYA PRAKASH [Signature of Guardian]

I hitherto known as CHHOTI KUMAR YADAV S/o RAJENDARA PRASAD YADAV, R/o Vii Bagro PS Domchanch, Bagro, Koderma, Jharkhand-825418, have changed my name and shall hereafter be known as PRATYAY YADAV.

It is certified that I have complied with other legal requirements in this connection.

CHHOTI KUMAR YADAV [Signature (in existing old name)]

I hitherto known as NIMESH TANEJA S/o BHARAT BHUSHAN TANEJA, R/o A- 106 Derawal Nagar North West Delhi-110009, have changed my name and shall hereafter be known as NIMESH B TANEJA.

It is certified that I have complied with other legal requirements in this connection.

NIMESH TANEJA [Signature (in existing old name)]

I hitherto known as SANTOSH RANI W/o VIKAS PUGGAL, residing at Main Street Pothimala, Guru Har Sahai Distt. Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as SONIA RANI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH RANI [Signature (in existing old name)]

I, RADHA GAUTAM W/o VIKRANT GAUTAM, R/o House No. 95, Chotti Baradari Part-1, Jalandhar, Punjab-144001, have changed the name of my minor son VANSH GAUTAM aged 17 years and he shall hereafter be known as GAUTAM VANSH RAJ.

It is certified that I have complied with other legal requirements in this connection.

RADHA GAUTAM [Signature of Guardian]

I, VIJIT SINGH CHAUHAN son of JITENDRA PAL SINGH, Employed as Chief Technical Officer in the Indian Air Force, residing at Officers Enclave OMQ-5 Air Force Station, Arjangarh New Delhi-110047, have changed the name of my minor daughter GARGI SINGH aged 10 Yrs and she shall hereafter be known as GARGI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VIJIT SINGH CHAUHAN [Signature of Guardian]

I hitherto known as REHAN KHAN alias SONU KHAN S/o JALALLUDIN, R/o Angadpur Makknapur, Firozabad, Uttar Pradesh-205145, have changed my name and shall hereafter be known as SONU KHAN.

It is certified that I have complied with other legal requirements in this connection.

REHAN KHAN alias SONU KHAN [Signature (in existing old name)]

I hitherto known as ASHA KAPOOR alias SUDESH KAPOOR W/o Shri CHANDER MOHAN KAPOOR, R/o H.No.-9326, Steet No-7, Multani Dhanda, VTC Pahar Ganj, Delhi-110055, have changed my name and shall hereafter be known as ASHA KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

ASHA KAPOOR alias SUDESH KAPOOR [Signature (in existing old name)]

I hitherto known as DURGAWATI D/o HANOMAAN, residing at Jakha, Mohkampur, Post Jarwa, District Balrampur, Uttar Pradesh- 271203, have changed my name and shall hereafter be known as SANJNA.

It is certified that I have complied with other legal requirements in this connection.

DURGAWATI [Signature (in existing old name)]

I hitherto known as REENA DEVI W/o KULDEEP RAM, R/o VPO-Moranwali, District-Hoshiarpur, Punjab-144531, have changed my name and shall hereafter be known as DEVI REENA.

It is certified that I have complied with other legal requirements in this connection.

REENA DEVI [Signature (in existing old name)]

I, VIJIT SINGH CHAUHAN son of JITENDRA PAL SINGH, Employed as Chief Technical Officer in the Indian Air Force, residing at Officers Enclave OMQ-5 Air Force Station Arjangarh New Delhi 110047, have changed the name of my minor daughter GAURANGI SINGH, aged 12 years and she shall hereafter be known as GAURANGI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

VIJIT SINGH CHAUHAN [Signature of Guardian]

I hitherto known as KAMAKSHI VIJ D/o SANJAY VIJ, residing at G-130, Sector-41, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall thereafter be known as KAMAKSHEE VIJJ.

It is certified that I have complied with other legal requirements in this connection.

KAMAKSHI VIJ [Signature (in existing old name)]

I hitherto known as MANJIT SINGH W/o KANWALJEET SINGH, R/o House No-11, Street No-03, Ferozepur Cantt, Distt-Ferozepur, Punjab-152001, have changed my name and shall hereafter be known as MANJEET SINGH GROVER.

It is certified that I have complied with other legal requirements in this connection.

MANJIT SINGH [Signature (in existing old name)]

I hitherto known as KHAGOTI DEVI W/o BHIM RAM, residing at Chulkot, Pithoragarh, Ringu Chikote, Uttarakhand-262554, have changed my name and shall hereafter be known as KHUSHI CHULKOTIYA.

It is certified that I have complied with other legal requirements in this connection.

KHAGOTI DEVI [Signature (in existing old name)]

I, MANAV HARSH SINGLA S/o HARISH SINGH SINGLA, R/o Property No. 36, Sector-12A, Dwarka, New Delhi-110078, have changed the name of my minor son TANNEY SINGLA aged 17 years and he shall hereafter be known as TANNEY MANAV SINGLA.

It is certified that I have complied with other legal requirements in this connection.

MANAV HARSH SINGLA [Signature of Guardian]

I hitherto known as KAILASHO alias HARJINDER KAUR W/o MANPREET SINGH, residing at Village Rajab, PO. Kartarpur, Distt. Jalandhar-144801, Punjab, India, have changed my name and shall hereafter be known as KALASHA.

It is certified that I have complied with other legal requirements in this connection.

KAILASHO alias HARJINDER KAUR [Signature (in existing old name)]

I hitherto known as SIMRANJIT SINGH S/o NACHHATAR SINGH, R/o Vill. Kang, PO. Bharta Khurd, Teh. Nawanshahr, Distt. SBS Nagar, Punjab-144518, have changed my name and shall hereafter be known as SINGH SIMRANJIT.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJIT SINGH [Signature (in existing old name)]

I hitherto known as LAKHWINDER KAUR D/o MAJOR SINGH, R/o Village-Palla Megha, Tehsil & District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as LAKHVEER KAUR.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER KAUR [Signature (in existing old name)]

I hitherto known as ABHA JAIN D/o NATHU LAL JAIN W/o NIRMAL SETHI, residing at Makan No 100, Ward No 32 Santoshi Mata Ward, Santosh Nagar Indore Road, Khandwa, East Nimar, Madhya Pradesh-450001, have changed my name and shall hereafter be known as ABHA SETHI.

It is certified that I have complied with other legal requirements in this connection.

ABHA JAIN [Signature (in existing old name)]

I, CHARNJEET KAUR W/o KULDEEP SINGH, R/o Post Office, Nangal Shahidan, VTC: Bilaspur, Hoshiarpur, Punjab- 146001, I have changed the name of my minor daughter BANEETA aged about 12 Years and she shall hereafter be known as BANITA KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARNJEET KAUR [Signature of Guardian]

I hitherto known as REKHA DEVI, W/o RAKESH MAHAWAR, R/o 200, Vijay Laxmi Nagar, Sitapur, Uttar Pradesh- 261001, have changed my name and shall hereafter be known as REKHA DEVI MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI [Signature (in existing old name)]

I hitherto known as KUSMINDAR KOUR GILL, W/o AVTAR SINGH, R/o Maddo Ke, Moga, Dhudike, Punjab-142053, have changed my name and shall hereafter be known as KUSHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KUSMINDAR KOUR GILL [Signature (in existing old name)]

I hitherto known as DRISHTI D/o SANJIV DAHIYA, R/o H. No- 791/21, Kailash Colony, Rohtak, Haryana- 124001, have changed my name and shall hereafter be known as DRISHTI DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

DRISHTI [Signature (in existing old name)]

I hitherto known as EMENUAL MASIH BHATIA alias E M BHATIA S/o BALO MASIH, residing at H No-2, Ward No-1, Model Town, Dhariwal, Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as EMENUAL MASIH.

It is certified that I have complied with other legal requirements in this connection.

EMENUAL MASIH BHATIA alias E M BHATIA [Signature (in existing old name)]

I hitherto known as RAVNEET KAUR BRAR D/o SARDOOL SINGH, R/o Village-Abhun Dhani Arjan Ram, PO-Chak Ban Wala, Tehsil & District-Fazilka, Punjab-152123, have changed my name and shall hereafter be known as RAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAVNEET KAUR BRAR [Signature (in existing old name)]

I hitherto known as MANJULABEN ADHELABHAI AMBALIYA, W/o PRAHLADBHAI, R/o 268, Adivasi Fall, Trepanchapara, Chhapara Kuski, Bhlloda, Arvalli, Gujarat-383250, have changed my name and shall hereafter be known as MANAT MINALDEVI.

It is certified that I have complied with other legal requirements in this connection.

MANJULABEN ADHELABHAI AMBALIYA, [Signature (in existing old name)]

I hitherto known as RAYAPA KAMATH M alias M RAYAPA KAMATH alias RAYAPPA KAMATH S/o Ranganath Rayappa Kamath , R/o Vigneshwar Vidyaranya Marg, Opp Anti Corruption, Kadbettu, Udupi, Karnataka-576101, have changed my name and shall hereafter be known as MULKI RAYAPPA KAMATH .

It is certified that I have complied with other legal requirements in this connection.

RAYAPA KAMATH M alias M RAYAPA KAMATH alias RAYAPPA KAMATH [Signature (in existing old name)]

I hitherto known as VANSHIKA GUPTA D/o MANISH GUPTA, R/o 22/64, Ground Floor, West Patel Nagar, Disttcentral Delhi, Delhi-110008, have changed my name and shall hereafter be known as DIVYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA GUPTA [Signature (in existing old name)]

I hitherto known as DINESH KUMAR S/o LAKSHMAN, R/o 186, Padal, Mathura, Uttar Pradesh-281001, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature (in existing old name)]

I hitherto known as YUDISH son of LABH SINGH, R/o Village Kassoana, Ferozepur, Punjab, India (142050), have changed my name and shall hereafter be known as YODH SINGH.

It is certified that I have complied with other legal requirements in this connection.

YUDISH [Signature (in existing old name)]

I hitherto known as KRISHAN S/o RAN SINGH, R/o 44, Duwarka (31), Charkhi Dadri, Haryana-127030, have changed my name and shall hereafter be known as KRISHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN [Signature (in existing old name)]

I hitherto known as KANTI CHAUHAN D/o SUDARSHAN CHAUHAN W/o SATYA PRAKASH NAROTTAM, residing at Mandir Jakhalabandha Jakhalabandha Town Jakhalabandha Nagaon Assam 782136, have changed my name and shall hereafter be known as KUNJAL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KANTI CHAUHAN [Signature (in existing old name)]

I hitherto known as BHAWANI SHANKAR TIWARI S/o SHIVESH KUMAR TIWARI, residing at House No C/212 Upper Ground Floor Near hero Honda Showroom Pul Pehladpur VTC Pul Pehlad PO. Pul Pahladpur District South Delhi State Delhi 110044, have changed my name and shall hereafter be known as ARUSH SHANKAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

BHAWANI SHANKAR TIWARI [Signature (in existing old name)]

I, BALIDHA UPENDRA S/o KRISHNAIAH, residing at 1-101, Gollapudi, Khammam, Telangana-507165, have changed the name of my minor son BALIDHA LIKHITHGOPAL aged 08 years and he shall thereafter be known as BALIDHA LIKITH VIHAS.

It is certified that I have complied with other legal requirements in this connection.

BALIDHA UPENDRA [Signature of Guardian]

I, MADHURI GUPTA W/o VIJAY KUMAR GUPTA, R/o Village - Tubul Calony Road, Moti Nagar, Khalilabad, Sant Kabir Nagar, Uttar Pradesh - 2721751- I have changed the name of my minor daughter JIGISHA GUPTA aged about 15 Years and she shall hereafter be known as HANSAVYA.

It is certified that I have complied with other legal requirements in this connection.

MADHURI GUPTA [Signature of Guardian]

I hitherto known as SAMIR KUMAAR MODI S/o Late KRISHAN KUMAR MODI, R/o 31A, Flat No-5, 3rd Floor, Friends Colony (West), New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as SAMIR KRISHAN MODI.

It is certified that I have complied with other legal requirements in this connection.

SAMIR KUMAAR MODI [Signature (in existing old name)]

I hitherto known as AASHKA GOYAL D/o SUNIIL L GOYAL, R/o Pine 1/122, Parthivi, Pacific, Axis Bank, Tatibandh, PO: Raipur, Chhattisgarh-492099, have changed my name and shall hereafter be known as ASHKA SUNIIL GOYAL.

It is certified that I have complied with other legal requirements in this connection.

AASHKA GOYAL
[Thumb Impression]

I hitherto known as RAMESHWAR TANU KHOBRAGADE S/o TANU RAM KHOBRAGADE, present address-MIG-2-05, Near Main Post Office, Kosabadi Korba, District-Korba, C.G, Pin No.495677, have changed my name and shall hereafter be known as RAMESHWAR TANU BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

RAMESHWAR TANU KHOBRAGADE [Signature (in existing old name)]

I hitherto known as HASEENA D/o ABDUL RAFIQ LATIF, residing at H No 14/34, Yadgir Main Road, Near Reliance Tower, Bhim Nagar Jewargi Gali, VTC: Wadi, District: Gulbarga, State: Karnataka, 585225, have changed my name and shall hereafter be known as SAMIYA RESHMA.

It is certified that I have complied with other legal requirements in this connection.

HASEENA [Signature (in existing old name)]

I hitherto known as SURINDER GHANGAS S/o JASWANT SINGH, residing at House No 14-15, Gali No 5, New Virat Nagar Phase 3, Panipat, Haryana- 132103, have changed my name and shall hereafter be known as SURINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER GHANGAS [Signature (in existing old name)]

I hitherto known as GAIDA DEVI, W/o GAYA SINGH, R/o Ward No 17, Dhanwar, Umaria, Madhya Pradesh - 484661, . have changed my name and shall hereafter be known as GENDA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAIDA DEVI [Signature (in existing old name)]

I hitherto known as KAMAL SIDHU S/o ROOP SINGH, R/o Hosue No-5530/2, Street No-4, Daba Road, Gobind Nagar, New Shimlapuri, Ludhiana, Punjab-141003, have changed my name and shall hereafter be known as KAMALDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMAL SIDHU [Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o AVTAR SINGH, residing at Village Rawalpindi, Tehsil Phagwara, District - Kapurthala, Punjab - 144407, have changed my name and shall hereafter be known as KAUR PARAMJIT.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as VARINDER SINGH BHULLAR S/o DARSHAN SINGH, R/o Near Punjab & Sind Bank, Ward No-09, Makhu, District-Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as VARINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARINDER SINGH BHULLAR [Signature (in existing old name)]

I hitherto known as BRIJ MOHAN S/o MURARI LAL MAHAWAR, R/o 230/1, Vijay Laxmi Nagar, Sitapur, Biswan, Uttar Pradesh- 261001, have changed my name and shall hereafter be known as BRIJ MOHAN MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

BRIJ MOHAN [Signature (in existing old name)]

I hitherto known as DILIP KUMAR R S/o RAJENDRA PRASAD, residing at 148/1 Whitefield Road Garudachar Palya Opp Anantramaiah House Bangalore North Mahadevapura Bangalore Karnataka-560048, have changed my name and shall hereafter be known as DILIP RAJENDRA.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR R [Signature (in existing old name)]

I hitherto known as PRAVINRAJ S/o LAKSHMANAN, residing at No 3/71 Aathumedu Thottippatti Namakkal Tamil Nadu 637410, have changed my name and shallhereafter be known as ROHEN.

It is certified that I have complied with other legal requirements in this connection.

PRAVINRAJ [Signature (in existing old name)]

I hitherto known as A S RAJU alias RAJU SENGAIYA S/o SENGAIYA, residing at No123 Third Cross Ragavendra Garden Thiruvanaikovil Srirangam Srirangam Tiruvanaikoil tiruchirappalli Tamil Nadu 620005, have changed my name and shall hereafter be known as RAJU NAIDU.

It is certified that I have complied with other legal requirements in this connection.

A S RAJU alias RAJU SENGAIYA [Signature (in existing old name)]

I hitherto known as SURYA PRAKASH S/o UMED SINGH, residing at 108, 109/16, Ward No.8, Koti Athoorwala, VTC: Doiwala, PO: Doiwala, District: Dehradun, State: Uttarakhand, 248140, have changed my name and shall hereafter be known as SURYA PRAKASH RRAWAT.

It is certified that I have complied with other legal requirements in this connection.

SURYA PRAKASH [Signature (in existing old name)]

I hitherto known as SURYA KIRAN NISTALA alias NISTALA KIRAN D/o N SURYA BHASKAR RAO, residing at 105 Padmavathi Nilayam Gangaram Tirumalagiri Hyderabad, Andhra Pradesh-500050, have changed my name and shall hereafter be known as KIRAN NISTALA.

It is certified that I have complied with other legal requirements in this connection.

SURYA KIRAN NISTALA alias NISTALA KIRAN [Signature (in existing old name)]

I, PACHINEELA SATWIK S/o PACHINEELA SATYAM, residing at C 702, Sumadhura Silver Ripples, Nalluri Halli, Borewell Road, VTC: Whitefield, PO: Whitefield, District: Bengaluru, State: Karnataka, 560066, have changed the name of my minor son VIYAAN ROY PACHINEELA aged 4 Years, and he shall hereafter be known as VIYAAN PACHINEELA

It is certified that I have complied with other legal requirements in this connection.

PACHINEELA SATWIK [Signature of Guardian]

I hitherto known as SHALLU BHANDARI W/o RAJESH BHANDARI, R/o H No-B33/102, Bhagat Singh Colony, Salem Tabri, Ludhiana, Punjab - 141008, India, have changed my name and shall hereafter be known as RAMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SHALLU BHANDARI [Signature (in existing old name)]

I hitherto known as RAJAN KUMAR GARG S/o SAT MOHAN, R/o House No-838/2, Near Gandhi Road, Friends Colony Moga, District-Moga, Punjab-142001, have changed my name and shall hereafter be known as RAJAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJAN KUMAR GARG [Signature (in existing old name)]

I hitherto known as VARALIKA alias VARALIKA SHAW D/o ANAND KUMAR, R/o Nawratan Hata, Purnea, Bihar - 854301, have changed my name and shall hereafter be known as VARALIKA SHAW.

It is certified that I have complied with other legal requirements in this connection.

VARALIKA alias VARALIKA SHAW [Signature (in existing old name)]

I hitherto known as ARYA D/o ANIL KUMAR JHA W/o ANUNAY MISHRA, R/o Flat No A - 201, Adithya Lujoso, Survey No. 4/27, Sorahunise, Vartur, Bengaluru, Karnataka - 560087, have changed my name and shall hereafter be known as ARYA JHA.

It is certified that I have complied with other legal requirements in this connection.

ARYA [Signature (in existing old name)]

I hitherto known as PUSHPPA NILA RAJU alias PUSHPPA NILA R D/o RAJU, residing at 15/B Vanigar Street Nagercoil Vadasery Agasteeswaram Nagercoil Kanniyakumari, Tamil Nadu-629001, have changed my name and shall hereafter be known as NILA R.

It is certified that I have complied with other legal requirements in this connection.

PUSHPPA NILA RAJU alias PUSHPPA NILA R [Signature (in existing old name)]

I hitherto known as NIDHI SANJEEV BATHIJA alias NIDHI S BATHIJA D/o SANJEEV, residing at 291, 16th Cross Sadashivanagar Bangalore North Sadashivanagar Bangalore Bangalore North Karnataka-560080, have changed my name and shall hereafter be known as NIDHI DARIRA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI SANJEEV BATHIJA alias NIDHI S BATHIJA [Signature (in existing old name)]

I hitherto known as LEELA DEVI D/o SUBHASH CHANDER SONI W/o VED PARKASH SONI, R/o 229, Sector-15A, Tehsil and Distt. Hisar, Haryana-125001, have changed my name and shall hereafter be known as NEELAM SONI.

It is certified that I have complied with other legal requirements in this connection.

LEELA DEVI [Signature (in existing old name)]

I, GURMEET SINGH S/o RAGHUBIR SINGH, R/o Flat No.363, Wing-3, DSR Wood Winds Apartment, Sarjapur Main Road, Nr. HP Petrol Pump, Doddakannelli, South Bangalore, Karnataka - 560035, have changed the name of my minor son GANEVE SINGH aged 10 years and he shall hereafter be known as GANEEV SINGH in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

GURMEET SINGH [Signature of Guardian]

I hitherto known as SUKUMARI BAITHARU W/o JANAKOTI SUMAN ACHARY, residing at ranguni street, VTC: makarajhola, PO: makarajhola, Sub District: Hinjili, District: Ganjam, State: Odisha, Pin Code: 761101, have changed my name and shall hereafter be known as JANAKOTI SUKUMARI ACHARY.

It is certified that I have complied with other legal requirements in this connection.

SUKUMARI BAITHARU [Signature (in existing old name)]

I hitherto known as VIRAL SUBHASHCHANDRA JAIN S/o SUBHASHCHANDRA TRILOKCHANDRA JAIN, R/o I - 703, Sai Shubham Society, Nashik Phata road, Behind Bharati Hospital, Pimple Saudagar, PO - Aundh Camp, Pune Maharashtra - 411027, have changed my name and shall hereafter be known as VEERRAL JAIN.

It is certified that I have complied with other legal requirements in this connection.

VIRAL SUBHASHCHANDRA JAIN [Signature (in existing old name)]

I hitherto known as MANDALA SIVA PRASAD BEHERA D/o LANDA PUNNAYYA, residing at 8-2-670, Pedda Street, Baruva Kotturu, Sompeta, Srikakulam, Andhra Pradesh-532263, have changed my name and shall hereafter be known as LANDA HEMALATHA.

It is certified that I have complied with other legal requirements in this connection.

MANDALA SIVA PRASAD BEHERA [Signature (in existing old name)]

I hitherto known as SHABU T B S/o R BALAM, R/o Plamkuttathil House, Myladumpara, Kerala -689653, have changed my name and shall hereafter be known as BODHI ANANTHA.

It is certified that I have complied with other legal requirements in this connection.

SHABU T B [Signature (in existing old name)]

I hitherto known as SACHIN SHANKAR MAHADIK alias MAHADIK SACHIN SHANKER S/o SHANKAR MAHADIK, Permanent R/o 78/2, Plot No-9, Tanvi Apartment, Paud Road, Opposite Shubhechha Karyalaya, Left Bhusari Colony, Kothrud, Pune City, Pune, Ex Serviceman Colony, Maharashtra-411038 and Present, R/o Flat No. 801/A, Hum Sub Apts, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as SACHIN SHANKAR MAHADIK.

It is certified that I have complied with other legal requirements in this connection.

SACHIN SHANKAR MAHADIK alias MAHADIK SACHIN SHANKER [Signature (in existing old name)]

I hitherto known as KULDEEP YADAV alias KULDEEP SINGH YADAV S/o SADA RAM YADAV, employed as Deputy Inspector General in National Investigation Agency, Opposite CGO Complex, Lodhi Road, New Delhi-110003 residing at House No. 600, Sector-17, Faridabad, Haryana - 121001, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP YADAV alias KULDEEP SINGH YADAV [Signature (in existing old name)]

I hitherto known as PAVANA B S D/o SUDHEENDRA K J, residing at #624/13, 1st A Main Road, 3rd Cross, B.S.K 3rd Stage, Terrace Garden Apartments, Ittamadu, Bangalore, Karnataka-560085, have changed my name and shall hereafter be known as PAVANA BANGALORE SUDHEENDRA.

It is certified that I have complied with other legal requirements in this connection.

PAVANA B S [Signature (in existing old name)]

I hitherto known as SAROJAMMA alias SAROJINI W/o SHEKAR, residing at No. 122, Nanjappa Block, K G Nagar, Govipuram Extension, Bangalore, Karnataka-560019, have changed my name and shall hereafter be known as BABY SHEDTHI.

It is certified that I have complied with other legal requirements in this connection.

SAROJAMMA alias SAROJINI [Signature (in existing old name)]

I hitherto known as S SHRI HARI S/o SRIDHAR R, residing at 474/F1 Sai Shahi Apartment 10th Street Kamakoti Nagar Pallikaranai Pallikaranai Kancheepuram Tamil Nadu-600100, have changed my name and shall hereafter be known as SHRIHARI SRIDHAR.

It is certified that I have complied with other legal requirements in this connection.

S SHRI HARI [Signature (in existing old name)]

I hitherto known as BASAVANAND B N S/o NATARAJ B, residing at 274/12 44th Cross 9th Main Road Jayanagar 5th Block Bangalore South Jayanagar, Bangalore South Bengaluru Karnataka-560041, have changed my name and shall hereafter be known as NISCHAL B N.

It is certified that I have complied with other legal requirements in this connection.

BASAVANAND B N [Signature (in existing old name)]

I hitherto known as SIRDOOL SINGH BRAR S/o TEJ SINGH, R/o Village-Abhun Dhani Arjan Ram, PO-Chak Ban Wala, Tehsil & District-Fazilka, Punjab-152123, have changed my Name and shall hereafter be known as SARDOOL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SIRDOOL SINGH BRAR [Signature (in existing old name)]

I hitherto known as LALAN SINGH S/o LALBABU SINGH, residing at E-39, 2nd Floor, Arya Samaj Road, Uttam Nagar West, Delhi-110059, have changed my name and shall thereafter be known as LALAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

LALAN SINGH [Signature (in existing old name)]

I hiterto known as SARJIT S/o SATISH KUMAR residing at TEH DHEERA, BHANGALI (110). Jharet Jaggian, Kangra, Himachal Pradesh-176060, have changed my name and shall thereafter be known as SARJIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SARJIT

[Signature (in existing old name)]

I, MOTHUKURI SRINU S/o MOTHUKURI NARASIMHA CHARY, residing at 5-5-186/A, Sambhani Nagar, Khammam, Telangana-507001, have changed the name of my minor daughter MOTHUKURI JYOTSHNA PRIYA aged 15 years and she shall thereafter be known as MOTHUKURI JYOSHNAA.

It is certified that I have complied with other legal requirements in this connection.

MOTHUKURI SRINU [Signature of Guardian]

I hitherto known as KAMIYA SHARMA D/o SHAM LAL SHARMA, W/o SHAILENDRA PRATAP, residing at F-202 Mahaveer Amaze Seegehalli Bangalore-560067, have changed my name and shall hereafter be known as KAMIYA PRATAP.

It is certified that I have complied with other legal requirements in this connection.

KAMIYA SHARMA [Signature (in existing old name)]

I hitherto known as DHIRAJ DESHMUKH alias DESHMUKH DHIRAJ ARVIND alias DHIRAJ ARVIND DESHMUKH S/o ARVIND EKNATH DESHMUKH, residing at Near S S C Board Plot No 65/A Rajendra Nagar Hsg Society Kolhapur, Shivaji University Kolhapur, Maharashtra 416004, have changed my name and shall hereafter be known as DHIRAJ DESHMUKH.

It is certified that I have complied with other legal requirements in this connection.

DHIRAJ DESHMUKH alias DESHMUKH DHIRAJ ARVIND alias DHIRAJ ARVIND DESHMUKH [Signature (in existing old name)] I hitherto known as CHINTU BHANSALI S/o RATANLAL, residing at #121 2nd Floor, Nagarathpet Main Road, Near Kalamma Temple, Bangalore, Karnataka-560002, have changed my name and shall hereafter be known as ASHISH BHANSALI.

It is certified that I have complied with other legal requirements in this connection.

CHINTU BHANSALI [Signature (in existing old name)]

I hitherto known as GAURAV AGGARWAL S/o BRIJ BHUSHAN BANSAL, residing at H.No. 353/A, Gopal Nagar, Batala, Distt. Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as GAURAV BANSAL.

It is certified that I have complied with other legal requirements in this connection.

GAURAV AGGARWAL [Signature (in existing old name)]

I hitherto known as JITENDRAKUMAR BHARATBHAI THAKOR S/o THAKOR BHARATBHAI, residing at Timba No Vas, Kada Darwaja, Visnagar, Mahesana, Gujarat-384315, have changed my name and I shall hereafter be known as JITENDRAJI BHARATJI THAKOR.

It is certified that I have complied with other legal requirements in this connection.

JITENDRAKUMAR BHARATBHAI THAKOR [Signature (in existing old name)]

I hitherto known as NISHANT S/o SANDIP KUMAR, residing at Amberpur, Manchhana, Mainpuri, Uttar Pradesh - 205001, have changed my name and shall hereafter be known as PRASANT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NISHANT [Signature (in existing old name)]

I hitherto known as CHARN KAUR W/o CHAMAN LAL, residing at VPO Paras Rampur, Distt. Jalandhar-144101, Punjab, India, have changed my name and shall hereafter be known as CHARAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARN KAUR [Thumb Impression] I hitherto known as BABITA VERMA D/o RAMESHWAR PRASAD VERMA and W/o RAJESH KUMAR SINHA, residing at C-4 Flat No.-01, Indranagar, Jamshedpur, Luyabasa, East Singhbhum, Jharkhand- 831004, have changed my name and shall hereafter be known as SEEMA SINHA.

It is certified that I have complied with other legal requirements in this connection.

BABITA VERMA [Signature (in existing old name)]

I hitherto known as LOKENDRA SHARMA S/o DEVENDRA SHARMA, residing at B-62 Veena Nagar Tiwari Senetary House Ke pass Indore, Indore, Madhya Pradesh-452010, have changed my name and shall hereafter be known as LOKNDRA SHARRMA.

It is certified that I have complied with other legal requirements in this connection.

LOKENDRA SHARMA [Signature (in existing old name)]

I hitherto known as DIKSHANT S/o JASWINDER SINGH, residing at VPO-Degham, Tehsil-Garhshankar, Dist-Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as DIKSHANT NAR.

It is certified that I have complied with other legal requirements in this connection.

DIKSHANT [Signature (in existing old name)]

I hitherto known as PRATEEK AGGARWAL S/o MUKESH AGGARWAL, R/o Flat No.-234, Kamal Vihar, Apartment, Plot No.-5, Sector-7, Dwarka, New Delhi-110075, have changed my name and shall hereafter be known as PRATIIK AGARWAAL.

It is certified that I have complied with other legal requirements in this connection.

PRATEEK AGGARWAL [Signature (in existing old name)]

I, PAVITRA H ARORA S/o HEMANT K ARORA, residing at House No.-435 Civil Lines Roorkee, Hardwar, Uttarakhand-247667, have changed the name of my minor daughter JAYESHA ARORA aged 5 Years, and she shall hereafter be known as AAYESHA ARORA

It is certified that I have complied with other legal requirements in this connection.

PAVITRA H ARORA [Signature of Guardian]

I hitherto known as SHIV DAYAL S/o BABULAL KUSHWAH, residing at Chawali, Parta Pura, Agra, Agra, Uttar Pradesh - 282001, have changed my name and shall hereafter be known as SHIVE DAYAL.

It is certified that I have complied with other legal requirements in this connection.

SHIV DAYAL [Signature (in existing old name)]

I, VENKATRAGHAVAN NARAYANAN son of NARAYANAN DV, residing at No. 4055 Sobha Palladian Kariyamanna Agragara HAL Township Road Bangalore North Marathahalli Colony, Bengaluru, Karnataka-560037, have changed the name of my minor daughter DYUTHI aged 13 years, and she shall hereafter be known as DYUTHI VENKATRAGHAVAN.

It is certified that I have complied with other legal requirements in this connection.

VENKATRAGHAVAN NARAYANAN [Signature of Guardian]

I hitherto known as KARAMJIT SINGH SANDHU S/o BALWINDER SINGH, R/o Village-Baghel Singh Wala, Tehsil & District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as KARAMJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT SINGH SANDHU [Signature (in existing old name)]

I hitherto known as HARISH CHANDER S/o HARBHAGWAN DASS GULATI, R/o Ward No.-12, Balachaur, PO-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144521, have changed my name and shall hereafter be known as HARISH CHANDER GULATI.

It is certified that I have complied with other legal requirements in this connection.

HARISH CHANDER [Signature (in existing old name)]

I hitherto known as PARVEEN KUMAR S/o SATPAL ANAND, residing at 176, Parisa Wali Gali, Main Bazar, Gohana, Sonipat, Haryana-131301, have changed my name and shall hereafter be known as PRAVEEN ANAND.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN KUMAR [Signature (in existing old name)]

I hitherto known as GURVINDER PAL SINGH DEOL S/o HARKISHAN SINGH, R/oVillage-Dhambuli, PO-Manak Rai, Distt-Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as GURVINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURVINDER PAL SINGH DEOL [Signature (in existing old name)]

I hitherto known as SHOBHA SHAMRAO KHAMAKAR W/o NIKHIL TANAJI SALUNKE, residing at Polgaon Tal-Ajara Kasar Kandgaon Kasar Kandgaon Kolhapur Maharashtra-416505, have changed my name and shall hereafter be known as SHOBHA NIKHIL SALUNKE.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA SHAMRAO KHAMAKAR [Signature (in existing old name)]

I, ASHOK ADINARAYANAN VEDA S/o ADINARAYANAN LOKAIAH NAIDU, residing at Flat No 1602 Calypso Tower Salarpuria Sattva Cadenza Hosur Main Road Kudlu Gate Kudlu Bommanahalli Bengaluru Karnataka-560068, have changed the name of my minor daughter AKSHAYA ASHOK aged 12 Years, and she shall hereafter be known as AKSHAYA ASHOK VEDA.

It is certified that I have complied with other legal requirements in this connection.

ASHOK ADINARAYANAN VEDA
[Signature of Guardian]

I hitherto known as ROBIN MENDOZA alias ROBIN MENDOZA H alias ROBIN GEORGE MENDOZA S/o HENLEY MENDOZA, residing at 195/127 Dr Rajendra Prasad Rd Tatabad Coimbatore-641012, have changed my name and shall hereafter be known as ROBIN GEORGE MENDOZA.

It is certified that I have complied with other legal requirements in this connection.

ROBIN MENDOZA alias ROBIN MENDOZA H alias ROBIN GEORGE MENDOZA [Signature (in existing old name)]

I hitherto known as GAGAN MARAN S/o BHOJRAJ MARAN, residing at LIG-15, Shayadri Parisar, Bhadbhada Road, Huzur, Bhopal, C.T.T. Nagar, Madhya Pradesh- 462003, have changed my name and shall hereafter be known as GAGAN M MEENA.

It is certified that I have complied with other legal requirements in this connection.

GAGAN MARAN [Signature (in existing old name)]

I hitherto known as DEVIOD S/o MUKHTIAR MASIH, residing at Ward No 20, Guru Nanak Nagar, Kalanaur Road, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as DAVID MASIH.

It is certified that I have complied with other legal requirements in this connection.

DEVIOD

[Signature (in existing old name)]

I hitherto known as JASWINDER SINGH S/o HAKIKAT SINGH, R/o Patti Usang, Kokri Kalan, Moga, Punjab-142054, have changed my name and shall hereafter be known as JASWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH
[Thumb Impression]

I hitherto known as PHOOLA RANI W/o RAMESH KUMAR, R/o Nizampur, Kapurthala, Punjab-144802, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

PHOOLA RANI [Signature (in existing old name)]

I hitherto known as SAROJ KUMARI W/o VIVEK SHARMA, residing at Kot Maira, Pallanwala, Jammu, Jammu and Kashmir-181204, have changed my name and shall hereafter be known as SAROJ SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAROJ KUMARI [Signature (in existing old name)]

I, ANIKET GUPTA S/o SUNIL KUMAR GUPTA, residing at 111, Basant Vihar, Scheme No-3, Alwar, Rajasthan-301001, have changed the name of my minor daughter VAIDEHI aged 01 year and she shall thereafter be known as VAIDEHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANIKET GUPTA [Signature of Guardian]

I hitherto known as GURDEV KAUR JAPRA W/o SUKHWANT SINGH, R/o Ward No.-15, Street No.-04, Ranjit Nagar Hoshiarpur, District-Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as GURDEV KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURDEV KAUR JAPRA [Signature (in existing old name)]

I, SANDEEP KUMAR S/o SHIV KUMAR, R/o 6 C.S.F.S Category 1 Flats, Sheikh Sarai Phase No.-1, Malviya Nagar, South Delhi-110017, have changed the name of my minor daughter SUVEEKSHA aged about 12 years and she shall hereafter be known as SUVEEKSHA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR [Signature of Guardian]

I hitherto known as KULDIP SINGH S/o SUCHA SINGH, residing at Vill. Jahangir, Amritsar, Punjab-143406, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDIP SINGH [Signature (in existing old name)]

I hitherto known as PRASAD D alias D PRASAD, S/o DIVAKARAN N, residing at Flat No-220, 3rd Floor, DDA MIG Flats, Pocket-A, Phase-2, Sector-13, Dwarka, Delhi-110078, have changed my name and shall hereafter be known as PRASAD DIVAKARAN.

It is certified that I have complied with other legal requirements in this connection.

PRASAD D alias D PRASAD [Signature (in existing old name)]

I hitherto known as SAVITRI W/o DINA NATH, residing at Village-Gorakhpur, Tehsil-Nawanshahr, Distt-S.B.S Nagar, Punjab-144516, have changed my name and shall hereafter be known as SAMITARI.

It is certified that I have complied with other legal requirements in this connection.

SAVITRI [Signature (in existing old name)]

I hitherto known as DIVINDER KUMAR S/o HARIKISHAN LAL SHARMA, R/o H.No.-F-9, Block-F, Vijay Vihar Phase-2, Rohini, North West Delhi, Delhi-110085. have changed my name and shall hereafter be known as DEVENDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DIVINDER KUMAR [Signature (in existing old name)]

I hitherto known as SANTOSH KUMARI D/o PHOOL CHAND MITTAL W/o KRISHAN GOEL, R/o 1, Rani Jhansi Road, Aram Bagh, Paharganj, Swami Ram Tirth Nagar, Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as MEENA GOEL.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMARI [Signature (in existing old name)]

I hitherto known as AJAY S/o GUMAN SINGH, R/o 401 Gali No. 30 Vikas Colony Karnal, Haryana-132001, have changed my name and shall hereafter be known as AJAY RAWAT.

It is certified that I have complied with other legal requirements in this connection.

AJAY [Signature (in existing old name)]

I hitherto known as VIKAS KUMAR S/o BRAHAM PRAKASH, residing At 2/3 18, Suhag Nagar, Firozabad, Firozabad, Uttar Pradesh - 283203, have changed my name and shall hereafter be known as VINAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR [Signature (in existing old name)]

I, HIMANSHU GUPTA S/o BHARAT BHUSHAN, R/o 208/3, Uday Park, Mangal Pandey Nagar, Meerut City, Meerut, Uttar Pradesh- 250002, have changed the name of my minor son KUSHAGRA GUPTA aged about 11 years and he shall hereafter be known as YASH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU GUPTA [Signature of Guardian]

I hitherto known as BIKRAM son of BALWINDER KUMAR, residing at Village Rasulpur Kalan, Distt. Jalandhar-144630, Punjab, India, have changed my name and shall hereafter be known as BIKRAM MEEHDAY.

It is certified that I have complied with other legal requirements in this connection.

BIKRAM [Signature (in existing old name)]

I hitherto known as NISHA daughter of BALVIR CHAND, residing at Village Rasulpur Kalan, Distt. Jalandhar-144630, Punjab, India, have changed my name and shall hereafter be known as NISHA MEEHDAY.

It is certified that I have complied with other legal requirements in this connection.

NISHA [Signature (in existing old name)]

I hitherto known as JASWINDER KAUR W/o JASWANT SINGH, residing at Malerkotla to Khanna Road, Rajinder Nagar, Ward N-07, Malerkotla, Punjab-148023, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR [Signature (in existing old name)]

I hitherto known as SWARANJIT KAUR W/o Late AJMER SINGH, residing at VPO- Akalgarh, Tehsil Raikot, Distt. Ludhiana, Punjab-141104, have changed my name and shall hereafter be known as SWARNJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SWARANJIT KAUR [Signature (in existing old name)]

I hitherto known as JACKY S/o OMPRAKASH, residing at H No.-A97, Bhagat Singh Colony, Near M P S School Bhiwadi, Alwar, Rajasthan-301019, have changed my name and shall hereafter be known as ISHANT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JACKY [Signature (in existing old name)]

I, SURENDRA YADAV S/o SUDARSHAN YADAV, residing at Pathardei, Zeradei, Siwan, Bihar-841245, have changed the name of my minor son SUJIT KUMAR YADAV aged 14 years and he shall thereafter be known as ADARSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA YADAV [Signature of Guardian]

I, KIRTI RAJ W/o VIJAY KUMAR, residing at A-903 Mandakini Apartment Plot 3 C Sector-2, Dwarka Amberhai South West Delhi-110075, have changed the name of my minor daughter POMILA aged 14 years, and she shall hereafter be known as POMILA RAJ.

It is certified that I have complied with other legal requirements in this connection.

KIRTI RAJ [Signature of Guardian]

I hitherto known as MUNNI alias MISBAH KHAN daughter of ATRU RAHMAN, residing at Faizabad, Saharanpur, Uttar Pradesh-247121, have changed my name and shall hereafter be known as MISBAH KHAN, I have changed only my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

MUNNI alias MISBAH KHAN [Signature (in existing old name)]

I hitherto known as VRUSHABHENDRA SWAMY SHIVAYOGI HIREMATH alias VRUSHABHENDRA SWAMY S H S/o SHIVAYOGI GANGADARAYYA HIREMATH, R/o B-302,Shriram Samruddhi Apartment,Varthur Main Road, Thubarahalli, Bengaluru, have changed my name and shall hereafter be known as RISHI HIREMATH.

It is certified that I have complied with other legal requirements in this connection.

VRUSHABHENDRA SWAMY SHIVAYOGI HIREMATH alias VRUSHABHENDRA SWAMY S H [Signature (in existing old name)]

I hitherto known as NIDHI W/o BIMAL JIT CHADHA, residing at H.No. 110/B2, Near Vishawakarama Mandir, Sanjeevani Vihar Colony, Vpo Dinanagar, District Gurdaspur, Punjab-143531, India, have changed my name and shall hereafter be known as KAJAL CHADHA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI

[Signature (in existing old name)]

I hitherto known as SUMAN SHARMA W/o RAM NIVAS SHARMA, residing at Banbaripur, VTC: Tilhar, PO: Tilhar, Sub District: Tilhar, District: Shahjahanpur, State: Uttar Pradesh-242307, have changed my name and shall hereafter be known as ARCHANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN SHARMA [Signature (in existing old name)]

I hitherto known as R SREENU S/o RATHLAVATH BICHYA, R/o H.No.-8-294, Balaji Nagar, RCI Raod, Mallapur, Vtc; Balapur, PO; Balapur, District; K.V. Rangareddy, State; Telangana-500005, have changed my name and shall hereafter be known as RATHLAVATH SEETHARAM.

It is certified that I have complied with other legal requirements in this connection.

R SREENU [Signature (in existing old name)]

I hitherto known as SURESH KUMAR CHOPRA S/o RAM PRAKASH CHOPRA, residing at A-127, Anand Vihar, Delhi-110092, have changed my name and shall hereafter be known as SURESH CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR CHOPRA [Signature (in existing old name)]

I hitherto known as VINOD KUMAR S/o KUNJ LAL, R/o 1667, Katra Charat Singh, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VINOD KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR [Signature (in existing old name)]

I hitherto known as KUMAR SAURABH S/o KUMAR ANAND PRAKASH, R/o Old G.T. Road, Baba Market, Dehri, Rohtas, Bihar-821307, have changed my name and shall hereafter be known as SAURABH PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

KUMAR SAURABH [Signature (in existing old name)]

I hitherto known as GURPREET SINGH SANDHU son of GURMEET SINGH, residing at H.No. 47-A, B-Block, Sandhu Colony Chheharta. District Amritsar-143105, Punjab, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH SANDHU [Signature (in existing old name)]

I, VIKAS KAPOOR S/o BAIJ NATH KAPOOR, residing at #206, Sector-16, Panchkula, District-Panchkula, Haryana-134113, have changed the name of my minor daughter DIVYANGI KAPOOR aged 14 years and she shall thereafter be known as DIVYANGINNI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KAPOOR [Signature of Guardian]

I hitherto known as SWINDER SINGH son of GURMEJ SINGH, residing at VPO Harse Chhina, Vichla Qila, Tehsil Ajnala District Amritsar-143101, Punjab, have changed my name and shall hereafter be known as SAWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SWINDER SINGH [Signature (in existing old name)]

I hitherto known as SAURAV S/o INDERJIT SINGH, resident at H.No. 1237, Near Arya Samaj Mandir, Garha, Distt. Jalandhar,144022, Punjab, India, have changed my name and shall hereafter be known as SAURAV BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

SAURAV [Signature (in existing old name)]

I hitherto known as KAUSHIK JAIN D/o PAWAN KUMAR, residing at Satta Bazar, Ward No.-4, Giddarbaha, Sri Muktsar Sahib, Punjab-152101, have changed my name and shall hereafter be known as SOMYA JAIN.

It is certified that I have complied with other legal requirements in this connection.

KAUSHIK JAIN [Signature (in existing old name)]

I hitherto known as DINESH KUMAR son of RAM PARKASH, residing at H.No. E-7/625, Gali No. 3, New Ranjit Pura Opp. Police Station, Chheharta-143001, Punjab, have changed my name and shall hereafter be known as DINESH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature (in existing old name)]

I, RAJIV GIRI S/o RAM ADHAR GIRI, R/o H. No.-46, Raksha Enclave Ext-2,3, Gali No-3, Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor son VUSHAAN KUMAR GIRI aged 13 years and he shall hereafter be known as ABHIRAJ GIRI.

It is certified that I have complied with other legal requirements in this connection.

RAJIV GIRI [Signature of Guardian]

I hitherto known as SRIVARDHAN KANDOI S/o SURESH KUMAR KANDOI, R/o 17/1 F, Kandoi Park, Alipore Road, Alipore, Kolkata, West Bengal-700027, have changed my name and shall hereafter be known as SHRIVARDHAN KUMAR KANDOI.

It is certified that I have complied with other legal requirements in this connection.

SRIVARDHAN KANDOI [Signature (in existing old name)]

I hitherto known as HARLEEN KAUR SIDHU D/o INDERBIR SINGH SIDHU W/o GURSANT SINGH SIDHU, resident of H. No. 696, The Mall, Masand Chowk, Model Town, Jalandhar-144003 Punjab, India, have changed my name and shall hereafter be known as HARLEEN SIDHU.

It is certified that I have complied with other legal requirements in this connection.

HARLEEN KAUR SIDHU [Signature (in existing old name)]

I hitherto known as RAJIV KUMAR S/o PADAM SAIN, R/o H. No. 871, Sector-13, Urban Estate, Karnal Haryana 132001, have changed my name and shall hereafter be known as RAJEV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR [Signature (in existing old name)]

I hitherto known as AKASH KHANDELWAL S/o KAILASH KHANDELWAL, residing at Babusahi, Ward No-1, Baripada Town, Mayurbhanj, Odisha-757001, have changed my name and shall hereafter be known as AKASH KHANDLWAL.

It is certified that I have complied with other legal requirements in this connection.

AKASH KHANDELWAL [Signature (in existing old name)]

I hitherto known as DEVENDER SINGH S/o BALBIR SINGH, R/o Joniawas (19), Gurgaon, Haryana-122504, have changed my name and shall hereafter be known as DEVENDER.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER SINGH [Signature (in existing old name)]

I, POONAM ADHIKARI W/o GOVIND SINGH ADHIKARI, R/o Piyana, Abha Bhawan, Bajeti (Chanak), Pithoragarh, Uttarakhand-262502, have changed the name of my minor son KAVYA ADHIKARI, aged 9 years and he shall hereafter be known as KAVYANSH ADHIKARI.

It is certified that I have complied with other legal requirements in this connection.

POONAM ADHIKARI [Signature of Guardian]

I hitherto known as PONNA SAMMAKKA W/o PONNA YADAGIRI, R/o H. No.-12-13-317, Street No-09, Tarnaka, Near Narayan college Lane, Secunderabad, Hyderabad, Telangana, Pin Code -500017, have changed my name and shall hereafter be known as PONNA LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

PONNA SAMMAKKA [Signature (in existing old name)]

I hitherto known as SANDEEP S/o BALWINDER, residing at House No. B.X-1131, Ward No. 13, Village, Lamba Pind, Mohalla, Chakk Hussaina, Jalandhar-I, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as SANDEEP SHEERA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP [Signature (in existing old name)]

I hitherto known as CHIRAYIL RAJAPPAN RAJENDRAN S/o RAJAPPAN PUTHENVEETTIL, R/o Neerattupuram P O, Thalavady, Alappuzha, Kerala-689571, have changed my name and shall hereafter be known as JOB CHIRAYIL.

It is certified that I have complied with other legal requirements in this connection.

CHIRAYIL RAJAPPAN RAJENDRAN [Signature (in existing old name)]

I, RATISH CHANDRA THAKUR S/o GANGESH THAKUR, R/o House Number, Block O, Mohan Nagar, Vill- Nayagaon, Gurgaon, Sohna, Bhondsi, Gurgaon, Haryana- 122102, have changed the name of my minor son AARTHAV THAKUR, aged about 4 years and he shall hereafter be known as ATHARV THAKUR.

It is certified that I have complied with other legal requirements in this connection.

RATISH CHANDRA THAKUR [Signature of Guardian]

I hitherto known as LOVLEEN MASIH son of MANGAT MASIH, residing at Village Kalanaur, Tehsil Kalanaur, District Gurdaspur-143512 Punjab, have changed my name and shall hereafter be known as LOVELEEN MASIH.

It is certified that I have complied with other legal requirements in this connection.

LOVLEEN MASIH [Signature (in existing old name)]

I hitherto known as KITTI VAID alias KITTY VAID D/o RAJANI KANT VAID W/o HITESH KUMAR AGARWAL, R/o Durga Mill Compound, Aziz Gunj, Shahjanpur, Uttar Pradesh-242001, have changed my Name and shall hereafter be known as MEGHA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KITTI VAID alias KITTY VAID [Signature (in existing old name)]

I hitherto known as CHANDER KANT MANGLA S/o RAM PARKASH, R/o House No. 759, Mohalla Sodhian Da, Bibi Da Gurudwara, Ward No. 22, Moga, Punjab, have changed my name and shall hereafter be known as CHANDER KANT.

It is certified that I have complied with other legal requirements in this connection.

CHANDER KANT MANGLA [Signature (in existing old name)]

I hitherto known as ANGREJ SINGH RATH S/o HARCHARN SINGH, R/o Village Sarai Naga, District Sri Muktsar Sahib, Punjab, have changed my name and shall hereafter be known as ANGREJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANGREJ SINGH RATH [Signature (in existing old name)]

I hitherto known as RAJVIR KAUR DUGGAL D/o MOHAN LAL W/o SAJAN, R/o Gaushala Road, Khuh Chah Parsia, Distt-Ferozepur, Punjab-152001, have changed my name and shall hereafter be known as RAJVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJVIR KAUR DUGGAL [Signature (in existing old name)]

I, ANKIT JAIN S/o NEMI CHAND JAIN, R/o Flat No. C - 704, Tower - C, Amrapali Silicon City Sector-76, Noida Gautam Budda Nagar Uttar Pradesh - 201301, have changed the name of my minor son RIVANSH KUMAR JAIN, aged about 3 years and he shall hereafter be known as RIVANSH JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANKIT JAIN [Signature of Guardian]

I hitherto known as KOCHUTHRESIA K G D/o GEORGE K G,, R/o Karimattathil, Marykulam, Ayyappancoil, Idukki, Kerala- 685507, have changed my name and shall hereafter be known as THERESA GEORGE.

It is certified that I have complied with other legal requirements in this connection.

KOCHUTHRESIA K G [Signature (in existing old name)]

I hitherto known as GURINDAR KAUR wife of DILBAG SINGH, residing at VPO Khushupura, District Amritsar-143110 Punjab, have changed my name and shall hereafter be known as VARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURINDAR KAUR [Signature (in existing old name)]

I hitherto known as GURPREET MONGA wife of MANDEEP SINGH, residing at H. No. 2309, C-Block Ranjit Avenue, District Amritsar-143001 Punjab, have changed my name and shall hereafter be known as GURPREET MONGA KHURANA.

It is certified that I have complied with other legal requirements in this connection.

GURPREET MONGA [Signature (in existing old name)]

I hitherto known as RAJBIR KAUR wife of PARAMJIT SINGH, residing at VPO Vairowal Bawian, Tehsil Khadoor Sahib, District Tarn Taran-143118 Punjab, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJBIR KAUR [Signature (in existing old name)]

I hitherto known as NEERU wife of LOVELEEN MASIH, residing at Village Kalanaur, Tehsil Kalanaur District Gurdaspur-143512 Punjab, have changed my name and shall hereafter be known as NEERU BALA.

It is certified that I have complied with other legal requirements in this connection.

NEERU [Signature (in existing old name)]

I hitherto known as LAKSHMI SINHA W/o KANHAI PRASAD LALL, R/o Lakshmi Niwas, D-6 Vijay Nagar, Hanuman Nagar, Kankarbagh, Near Manash Mandir, Patna, Bihar- 800020, have changed my name and shall hereafter be known as LAKSHMI LALL.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI SINHA [Signature (in existing old name)]

I hitherto known as SANTOSH W/o HANSRAJ, residing at Village-kaurali Kurali(90), Kurali, Faridabad, Haryana-121101, have changed my name and shall hereafter be known as SANTRA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH [Signature (in existing old name)]

I hitherto known as NIRMAL KUMARI wife of SARDUL SINGH, residing at Village Bidhipur, P.O Dhariwal, Tehsil and District Gurdaspur-143519 Punjab, have changed my name and shall hereafter be known as NIRMAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KUMARI [Signature (in existing old name)]

I hitherto known as SUKHDIP KAUR wife of HARBHAJAN SINGH, residing at Village Mallah Tehsil and District Tarn Taran-143401 Punjab, have changed my name and shall hereafter be known as RAJBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDIP KAUR [Signature (in existing old name)]

I hitherto known as SWINDER SINGH S/o BALKAR SINGH, R/o Village-Jhoke Naudh Singh, District-Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as SURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SWINDER SINGH [Signature (in existing old name)]

I hitherto known as ANAM D/o JAMAL AHMAD, R/o 551/KA/401/10, Sanjay Gandhi Marg, Azad Nagar, Alambagh, Lucknow, Uttar Pradesh-226005, have changed my name and shall hereafter be known as ANAM AHMAD SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

ANAM [Signature (in existing old name)]

I, POTHUMUDI RAVINDRA MURTHY S/o SUBBA RAO POTHUMUDI, residing at 7-2-1669, UB- 706, Lodha Casaparadiso, Sanathnagar, Hyderabad, Telangana- 500018, have changed the name of my minor son POTHUMUDI SHLOK, aged 17 years and he shall hereafter be known as HREHAN RAVINDRAA.

It is certified that I have complied with other legal requirements in this connection.

POTHUMUDI RAVINDRA MURTHY [Signature of Guardian]

I hitherto known as BARNBAS alias DAUD LADHAR alias DAUD S/o SURINDER MASIH, residing at Ward No. 11, Issa Nagri, Makhu, Tehsil Zira, District Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as DAUD LADHAR.

It is certified that I have complied with other legal requirements in this connection.

BARNBAS alias DAUD LADHAR alias DAUD [Signature (in existing old name)]

I hitherto known as RANI SRIVASTAVA D/o H O P SRIVASTAVA, W/o NEERAJ SRIVASTAVA, R/o 40, Nildih Enclave, Jamshedpur, Golmuri, East Singhbhum, Golmuri, Jharkhand-831003, have changed my name and shall hereafter be known as NISHA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

RANI SRIVASTAVA [Signature (in existing old name)]

I hitherto known as CHINNAMMA S SHIRUR alias CHINNAMMA SHIVAPPA SHIRUR D/o SHIVAPPA, residing at Post Aihole, Kalligudda, Bagalkot, Karnataka-587124, have changed my name and shall hereafter be known as SANGEETA SHIVARUDRAPPA PARUTII.

It is certified that I have complied with other legal requirements in this connection.

CHINNAMMA S SHIRUR alias CHINNAMMA SHIVAPPA SHIRUR [Signature (in existing old name)]

I hitherto known as VISHAL CHANDER S/o VINOD KUMAR MALHOTRA, residing at 107, 1st Cross, 4th Main, Hal 3rd Stage, Indira Nagar, Bengaluru, Karnataka-560075, have changed my name and shall hereafter be known as VISHAL CHANDER MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL CHANDER [Signature (in existing old name)]

I, BITTOO KUMAR S/o RAVINDAR SINGH, R/o Q-2/17, Mangol Puri, North West Delhi, Delhi-110083, have changed the name of my minor son ARMAN, aged 13 years and he shall hereafter be known as AADVIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

BITTOO KUMAR [Signature of Guardian]

I hitherto known as VANDANA D/o KULWANT RAI DHAWAN W/o PARDEEP HANDA, R/o Gali No-03, Kashi Nagri, Ferozepur City, Tehsil and Distt-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as VANDANA HANDA.

It is certified that I have complied with other legal requirements in this connection.

VANDANA [Signature (in existing old name)]

I hitherto known as PINKI DEVI D/o PREM SINGH R/o Village Mahuri, Tehsil Sundarnagar, District Mandi, Himachal Pradesh-175031, have changed my name and shall hereafter be known as PRIYANSHI.

It is certified that I have complied with other legal requirements in this connection.

PINKI DEVI [Signature (in existing old name)]

I hitherto known as LAKSHMIDEVI C W/o CHELUVARAJU K, residing at 16/1, Avalahalli Main Road, Byatarayanapura, Mysore Road, Bengaluru, Karnataka, 560026, India, have changed my name and shall hereafter be known as LAKSHMIDEVI CHELUVARAJU.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMIDEVI C [Signature (in existing old name)]

I hitherto known as HARSHITHA P D/o PRAKASH, residing at 16/1, Avalahalli Main Road, Byatarayanapura, Mysore Road, Bengaluru, Karnataka, 560026, India, have changed my name and shall hereafter be known as HARSHITHA PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

HARSHITHA P [Signature (in existing old name)]

I hitherto known as MEENA KUMARI CHAPRA W/o VARINDER CHAPRA, Residing at H.No.213, Chhoti Baradari Part-2, Garha Road, Jalandhar, District Jalandhar, Punjab-144022, India, have changed my name and shall hereafter be known as MEENA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MEENA KUMARI CHAPRA [Signature (in existing old name)]

I hitherto known as ASHA RANI JAIN D/o VISHAL CHAND JAIN, residing at H No. 2/1410/13, Near Petrol Pump, Chandan Nagar, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as KUMARI ASHA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHA RANI JAIN [Signature (in existing old name)]

I hitherto known as FAKIR MOHAMMAD S/o JANG BAHADUR, R/o Redapur Chharba, Sahaspur, Dehradun, Uttarakhand-248197, have changed my name and shall hereafter be known as FAKIR AHMAD. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

FAKIR MOHAMMAD [Signature (in existing old name)]

I hitherto known as VISHAKA VINOD MISHRA D/o VINOD MISHRA, residing at GF-4/133, Gyan Khand-2, Indirapuram, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as VISHAKHA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

VISHAKA VINOD MISHRA [Signature (in existing old name)]

I hitherto known as SHINDERJIT KAUR daughter of SUKHDEV SINGH wife of CHARANJIT SINGH, residing at 166, Ward No.3, Mohalla Prem Nagar, Dara Slam, Batala, Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as VAJAWE NILAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHINDERJIT KAUR [Signature (in existing old name)]

I hitherto known as CHANAN SINGH SAINI son of DARSHAN SINGH, residing at 194, Nirankari Colony, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as CHANAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANAN SINGH SAINI [Signature (in existing old name)]

I hitherto known as JAGTAR SINGH DHARIWAL Son of SANTA SINGH, residing at VPO Thakhtupura Tehsil Nihal Singh Wala, District Moga-142055, Punjab, have changed my name and shall hereafter be known as JAGTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGTAR SINGH DHARIWAL [Signature (in existing old name)]

I hitherto known as KULWINDER JIT KAUR Wife of KULDEEP SINGH, residing at VPO Singhpura, Tehsil Dera Baba Nanak, District Gurdaspur-143604, Punjab, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER JIT KAUR [Signature (in existing old name)]

I hitherto known as KAMAL KISHORE PARMAR S/o FAQIER CHAND, R/o VPO-Hara, Tehsil Dhar, Kalan, Pathankot, Punjab--145001, have changed my name and shall hereafter be known as KAMAL KISHOR.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KISHORE PARMAR [Signature (in existing old name)]

I, SUSHIL KUMAR S/o HARISHANKAR PRASAD, resident of B1/385, B1 Block, Behind B1 Gurudwara, Janakpuri, West Delhi, Delhi-110058, have changed the name of my minor daughter VISHALAKSHI KUMAR aged 10 years, and she shall hereafter be known as TRISHIKA.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR [Signature of Guardian]

I hitherto known as KAMLESH KUMARI W/o RAJ KUMAR SINGH, R/o VPO Jadla, Tehsil Nawanshahr, District S.B.S. Nagar, 144515, Punjab, have changed my name and shall hereafter be known as ASHA RANI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KUMARI [Signature (in existing old name)]

I hitherto known as NITIN BHARTI S/o VINOD SHANKAR, Employed as Assistant Section Officer, Bihar Secretariat Service Currently posted in the Commercial Taxes Department, Govt. of Bihar, resident at Ward No. 10, Kesath, Kesath, Buxar, Bihar-802125, have changed my name and shall hereafter be known as NITIN SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

NITIN BHARTI [Signature (in existing old name)]

I hitherto known as MANGHA SINGH S/o SANT SINGH, residing at Vill. Bakarpur, Tehsil Bholath, Distt. Kapurthala, Punjab-144819, have changed my name and shall hereafter be known as MEHNGA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANGHA SINGH [Signature (in existing old name)]

I hitherto known as MADHU W/o BRAHAM PAL SINGH, R/o H-3/B, Gamdi Road, Jai Prakash Nagar, Seelampur, PO-Seelampur, Distt-North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as MADHU BALA.

It is certified that I have complied with other legal requirements in this connection.

MADHU [Signature (in existing old name)]

I hitherto known as BOSRA D/o SHAINULAH, R/o Baikunthpur, Kothi, Dudhi, Kushinagar, Uttar Pradesh-274302, have changed my name and shall hereafter be known as JUBAIDA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

BOSRA [Signature (in existing old name)]

I hitherto known as DEEPTI W/o VIKAS KHATRI, R/o G 604, Bestech Park View Spa Next, Near Badshahpur Village, Sector 67, Gurgaon, Haryana-122101, have changed my name and shall hereafter be known as DEEPTI KHATRI.

It is certified that I have complied with other legal requirements in this connection.

DEEPTI [Signature (in existing old name)]

I hitherto known as SUDHA MISHRA W/o PRAVIN KUMAR MISHRA, R/o Vill-Singaha, Post- Semraw, Hathua, Po-Hathwa, Dist-Gopalganj- Bihar-841436, have changed my name and shall hereafter be known as SUNIDHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUDHA MISHRA [Signature (in existing old name)]

I hitherto known as ROZZY W/o AMARJIT, residing at Village-Gorakhpur, Tehsil-Nawanshahr, Dist-SBS Nagar, Punjab-144516, have changed my name and shall hereafter be known as ROSY.

It is certified that I have complied with other legal requirements in this connection.

ROZZY [Signature (in existing old name)]

I hitherto known as RACHNA W/o AJAI PRATAP SINGH, residing at H.No. 19, Vasant Bihar Colony, Near DC Road, Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as RACHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHNA [Signature (in existing old name)]

I hitherto known as NANTU DAS S/o LAKSHMIKANTA DAS, R/o Harnan, Ruinan, Pashchim Medinaipur, West Bengal- 721144, have changed my name and shall hereafter be known as NIKHIL DAS.

It is certified that I have complied with other legal requirements in this connection.

NANTU DAS [Signature (in existing old name)]

I, MALKIT SINGH S/o MEWA SINGH, R/o VPO Bharoli, Tehsil Banga, Distt. SBS Nagar, Punjab-144503, have changed the name of my minor daughter HARMAN aged 17 years and she shall hereafter be known as HARMAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

MALKIT SINGH [Signature of Guardian]

I hitherto known as PARUCHURI HEMA D/o PARUCHURI RAVI KUMAR W/o DAMMALAPATI RAVI KISHORE, residing at 5-97/5, V V Kistapuram, Near Hanuman Temple Road, Mudigonda Mandal, Mutharam, Khammam, Telangana-507158, have changed my name and shall hereafter be known as DAMMALAPATI DURGA.

It is certified that I have complied with other legal requirements in this connection.

PARUCHURI HEMA [Signature (in existing old name)]

I hitherto known as JAMSEED AHMAD S/o MUMTAJ AHMED, residing at Plot No- B- 10 3rd Floor, Block-B Shankar Garden, Vikas Puri, Vikas Puri, PO- Tilak Nagar, Dist- West Delhi, Delhi- 110018, have changed my name and shall hereafter be known as JAMSEED AHMED.

It is certified that I have complied with other legal requirements in this connection.

JAMSEED AHMAD [Signature (in existing old name)]

I hitherto known as ARJUN CHAUDHARY S/o YOGI CHAUDHARY, R/o House No-3, Gali No-3 Block-B, Sheetla Colony, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as ARJUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARJUN CHAUDHARY [Signature (in existing old name)]

I hitherto known as TANVI MALIK D/o GURWINDER NARANG W/o ABHINEY MALIK, residing at 24, M.T. Enclave, Sajjan Singh Bagh, Model Town, Panipat, Haryana - 132103, have changed my name and shall hereafter be known as DEEPIKA.

It is certified that I have complied with other legal requirements in this connection.

TANVI MALIK [Signature (in existing old name)]

I hitherto known as KHUSHNOOR S/o JATINDER KUMAR, residing at Village Kadiana, Tehsil Adampur, Distt. Hoshiarpur, Punjab-144102, India, have changed my name and shall hereafter be known as KHUSHNOOR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KHUSHNOOR [Signature (in existing old name)]

I hitherto known as NAZREENTAJ KHAN D/o ABDUL TAJUDEEN W/o NAKUL SAGAR, residing at Flat No.- 37, Railway Colony, RMY 2nd Stage, Bengaluru, Karnataka-560094, have changed my name and shall hereafter be known as MANNATH NAKUL. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

NAZREENTAJ KHAN [Signature (in existing old name)]

I hitherto known as RENU TANK W/o PANKIT KUMAR SHARMA, R/o A- 687, Street-28, Saurabh Park Society, Nr. Bachpan Play Center, behind Samta Flats, Vadodara, Subhanpura, Gujarat 390023, have changed my name and shall hereafter be known as RENU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RENU TANK [Signature (in existing old name)]

I hitherto known as VIJAY KUMAR TIWARI alias VIJAY KUMAR S/o OM PRAKASH TIWARI, R/o H.No-A130, Kamla Nagar, Near Police Chowki, Agra, Uttar Pradesh-282005, have changed my name and shall hereafter be known as VIJAY KUMAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR TIWARI alias VIJAY KUMAR [Signature (in existing old name)]

I hitherto known as AJAY KUMAR S/o KAPILESHWAR MANDAL, R/o Bindu Niketan, Laliyahi Katihar, Bihar-854105, have changed my name and shall hereafter be known as AJAY KUMAR MANDAL.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR [Signature (in existing old name)]

I hitherto known as OM PRAKASH S/o SHIV DAYAL MAHAWAR, R/o 426-B, Arya Nagar, Sitapur, Uttar Pradesh-261001, have changed my name and shall hereafter be known as OM PRAKASH MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH [Signature (in existing old name)]

I, SALIL JAISWAL S/o GHANSHYAM JAISWAL, R/o 205 Arya Nagar, Sitapur, Uttar Pradesh-261001, have changed the name of my minor daughter DHRITI JAISWAL aged about 3 years and she shall hereafter be known as SHRITI JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

SALIL JAISWAL [Signature of Guardian]

I hitherto known as TARANNUM KHAN W/o MOHD MAJID, residing at Qtr No-80 Type 4, Sliet Campus, Longowal, Sangrur, Punjab-148106, have changed my name and shall hereafter be known as KHAN TARANNUM MOHAMMAD RASHEED.

It is certified that I have complied with other legal requirements in this connection.

TARANNUM KHAN [Signature (in existing old name)]

I hitherto known as RAHMATH K P alias RAHMATH KALLIPPARAMBIL W/o MUHAMMED MUSTHAFA ANDIKKATTIL, R/o Andikkattil House, Hospital Road, Perinthalmanna Post, Malappuram, Kerala-679322, have changed my name and shall hereafter be known as RAHMATH KOLLIPPARAMBIL.

It is certified that I have complied with other legal requirements in this connection.

RAHMATH K P alias RAHMATH KALLIPPARAMBIL [Signature (in existing old name)]

I hitherto known as DARSHAN SINGH S/o BANT SINGH, R/o VPO-Bhagike, Moga, Punjab-142039, have changed my name and shall hereafter be known as DARSHAN SINGH TIWANA.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN SINGH [Signature (in existing old name)]

I hitherto known as SHRUTHIKIRTHI KAMATH alias SHRUTAKIRTHI KAMATH W/o M RAYAPPA KAMATH, R/o Vigneshwar Vidyaranya Marg, Opp Anti Corruption, Kadbettu, Udupi, Karnataka-576101, have changed my name and shall hereafter be known as SHRUTAKIRTHI DAMODAR SHENOI.

It is certified that I have complied with other legal requirements in this connection.

SHRUTHIKIRTHI KAMATH alias SHRUTAKIRTHI
KAMATH
[Signature (in existing old name)]

I hitherto known as MUNIERAPPA S/o NANJAPPA, residing at No-37, Gaurav A.K. Colony, Munnekolala, Marathahalli, Bengaluru, Karnataka-560037, have changed my name and shall hereafter be known as LALI.

It is certified that I have complied with other legal requirements in this connection.

MUNIERAPPA [Signature (in existing old name)]

I hitherto known as ANOOP SINGH S/o JAI SINGH, residing at GH-9, Flat No.-602, Near Telephone Exchange, Paschim Vihar, West Delhi, Delhi-110087, have changed my name and shall hereafter be known as ANOOP J SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANOOP SINGH [Signature (in existing old name)]

I hitherto known as ASHISH RATHAUR S/o RAM KISHAN RATHORE, residing at 124A, Alumpur Hauj, Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as RAM PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH RATHAUR [Signature (in existing old name)]

I, NIRMAL SINGH S/o SAWRUP SINGH, residing at VPO Bhavnour, Tehsil Mukerian, Bham Naur, Hoshiarpur Punjab-144224, India, have changed the name of my minor son NAITIK, aged 11 years and he shall hereafter be known as NAITIK RANA.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL SINGH [Signature of Guardian]

I hitherto known as KAMLESH KAUR Wife of SANSAR CHAND, residing at Nede Govt High School, Beas Pind, Jalandhar-144302, Punjab, India, have changed my name and shall hereafter be known as KAMLESH RANI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH KAUR [Signature (in existing old name)]

I, RAGUNATHAN DEVENDRAN S/o DEVENDRAN K, R/o 34, Third Street, Sarathy Nagar, Lakshmipuram, Kolathur, Tiruvallur, Tamilnadu - 600099, I have changed the name of my minor daughter RIDHUSHNI REVATHY aged about 9 year and she shall hereafter be known as RIDHUSHNI REVATHY RAGUNATHAN.

It is certified that I have complied with other legal requirements in this connection.

RAGUNATHAN DEVENDRAN [Signature of Guardian]

I hitherto known as ELURI SHARAN RAJ alias ELURI SHARON RAJ S/o REVATHI BABU, residing at 000 VTC Lingala, PO Lingala, District Krishna, State Andhra Pradesh-521325, have changed my name and shall hereafter be known as ELURI SHARAN RAJ.

It is certified that I have complied with other legal requirements in this connection.

ELURI SHARAN RAJ alias ELURI SHARON RAJ [Signature (in existing old name)]

I hitherto known as MANOJ S/o RAN SINGH, R/o Duwarka (31), Dandama, Bhiwani, Haryana-127030, have changed my name and shall hereafter be known as MANOJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ [Signature (in existing old name)]

I hitherto known as HUKAM CHAND S/o SHRI RAM KALA, residing at 732, New Millennium Apptts, Plot No.-2, Sector-23, Dwarka, New Delhi-110075, have changed my name and shall hereafter be known as HUKAM CHAND SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

HUKAM CHAND [Signature (in existing old name)]

I hitherto known as BALVIR SINGH KAURA S/o SADHU SINGH, R/o Basti Kartarpur Kulgarhi, District-Ferozepur, Punjab-152004, have changed my name and shall hereafter be known as BALBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALVIR SINGH KAURA [Signature (in existing old name)]

I hitherto Known as SEEMA Wife of PARAMJIT SINGH, residing at Dashmesh Colony, Opp Power House, Amritsar Road, PO Tarn Taran Tehsil and District Tarn Taran-143401, Punjab, have changed my name and shall hereafter be known as SEEMA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SEEMA

[Signature (in existing old name)]

I hitherto known as MAHADEVASWAMI B N alias MAHADEV SWAMY B N S/o NAGARAJU, residing at Flat No 208-5-J, Phase II, 2nd Floor, Provident Sunworth, Kengeri, Bengaluru, Karnataka-560060, have changed my name and shall hereafter be known as MAHADEV SWAMY B N

It is certified that I have complied with other legal requirements in this connection.

MAHADEVASWAMI B N alias MAHADEV SWAMY B N

[Signature (in existing old name)]

I hitherto known as GURSANT SIDHU S/o GURSHER SINGH, R/o H.No. 696, The Mall, Masand Chowk, Model Town, Jalandhar-144003 Punjab, India, have changed my name and shall hereafter be known as GURSANT SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

GURSANT SIDHU [Signature (in existing old name)]

I hitherto known as KASHYAP YASHASWI SHYAMSUNDER alias YASHASWI SHYAMSUNDAR KASHYAP alias YASHASWI KASHYAP S/o SHYAMSUNDAR MATTIHALLI, R/o 1-1-770/1/1, Flat-103, 1st Floor Priya Plaza Apts Gandhi Nagar Secunderabad Hyderabad Telangana - 500080, have changed my name and shall hereafter be known as DRUVIJC KOHM. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

KASHYAP YASHASWI SHYAMSUNDER alias YASHASWI SHYAMSUNDAR KASHYAP alias YASHASWI KASHYAP

[Signature (in existing old name)]

I hitherto known as PANKAJ KUMAR S/o RAJ KUMAR, R/o Street No-04, Subash Nagar, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as PANKAJ GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR [Signature] I hitherto known as ANMOL SHARMA S/o NARINDER SHARMA, R/o House No-94, Shivam Shakti Vatika Colony, Sanghra Road, Barnala, Punjab-148101, have changed my name and shall hereafter be known as AANMOL SHARMA

It is certified that I have complied with other legal requirements in this connection.

ANMOL SHARMA [Signature (in existing old name)]

I, SUDHIR CHAURASIA S/o SHIV SHANKAR CHAURASIA, R/o 704, Skyland Apartment, Gurugram, Haryana-122001, have changed the name of my minor daughter MIRAYA RAHEJA aged 07 months and she shall thereafter be known as MIRAYA CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR CHAURASIA [Signature of Guardian]

I hitherto known as NEELAM KUMARI W/o SIDDHARTH RAO, R/o House No.469, Sector-10 A, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as NEELAM RAO.

It is certified that I have complied with other legal requirements in this connection.

NEELAM KUMARI [Signature (in existing old name)]

I hitherto known as JITENDER SINGH S/o ATTAR SINGH SHEORAIN, R/o Ward No. 18, MC Colony, Distt. Charkhi Dadri, Haryana-127306, have changed my name and shall hereafter be known as JITENDER SINGH SHEORAIN.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH [Signature (in existing old name)]

I hitherto known as GOVIND S/o KISHANLAL, R/o House No, 171, Gram Pipalyadhuma, Village Tehsil Mahidpur, Ujjain, Madhya Pradesh- 456441, have changed my name and shall hereafter be known as GOVIND PRAJAPAT.

It is certified that I have complied with other legal requirements in this connection.

GOVIND [Signature (in existing old name)]

I hitherto known as KUL BHUSHAN S/o AVINASH CHANDRA, R/o 176/9, Lukerganj, Allahabad, Uttar Pradesh-211001, have changed my name and shall hereafter be known as KUL BHUSHAN ARORA.

It is certified that I have complied with other legal requirements in this connection.

KUL BHUSHAN [Signature (in existing old name)]

I hitherto known as SAVITA D/o GAMBHIR W/o VIVEK, R/o 20/7, Patiala Chowk, Sant Nagar, Jind, Haryana-126102, have changed my name and shall hereafter be known as PRAKRITI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA [Signature]

I, MANJIT KAUR W/o PARAMJIT SINGH, R/o Vill Majhoor, P.O Jadla, Tehsil Nawanshahr, Distt. SBS Nagar, Punjab, have changed the name of my minor daughter RITIKA aged 14 years and she shall thereafter be known as MANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature of Guardian]

I hitherto known as PAPPU KAPURIYA S/o ARJUN RAM, R/o Adaskar Adaskar Adaksar Nagaur, Rajasthan-341519, have changed my name and shall hereafter be known as SUNIL CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PAPPU KAPURIYA [Signature (in existing old name)]

I hitherto known as JAGRAJ SINGH BATTH son of SUKHMANDER SINGH, R/o Village Jhatra, Ferozepur, Punjab(152028), India, have changed my name and shall hereafter be known as JAGRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGRAJ SINGH BATTH [Signature (in existing old name)]

I hitherto known as SANJIV KUMAR PURI S/o Sh SOHAN LAL, R/o H No - 437, Sector - 25 A, Mandi Gobindgarh, Fatehgarh Sahib, Punjab-147301, have changed my name and shall hereafter be known as SANJIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJIV KUMAR PURI [Signature (in existing old name)]

I, NIRMAL SINGH S/o SAWRUP SINGH, R/o VPO Bhavnour, Tehsil Mukerian, Bham Naur, Hoshiarpur Punjab-144224, India, have changed the name of my minor son ABHIMANOU, aged 11 years and he shall hereafter be known as ABHIMANOU RANA.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL SINGH [Signature of Guardian]

I, ASHOK KUMAR S/o MANGAT RAM, R/o House No-313, Angura Wala Bagh, Dhangu Road, Pathankot, Pathankot, Punjab- 145001, have changed the name of my minor son JAKASH KUMAR aged 1 years and he shall hereafter be known as KUMAR JAKSH.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR [Signature of Guardian]

I hitherto known as KHUSHBOO alias KHUSHBOO KUMARI D/o PRABHU NATH SHARMA, R/o H. No.- 65, Opp Kant Darshan Darbar Sai Dham, Nangli Sakrawati, Main Najafgarh Road, D C Nangli Sakravati South West Delhi-110043, have changed my name and shall hereafter be known as KHUSHBOO SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBOO alias KHUSHBOO KUMARI [Signature]

I hitherto known as TARA SINGH S/o DARSHAN SINGH, R/o H.N.B-22/208-C, Mohabat Nagar, Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as AVTAR SINGH VILKHU.

It is certified that I have complied with other legal requirements in this connection.

TARA SINGH [Signature (in existing old name)]

I hitherto known as SHIVINDERJIT SINGH S/o GURJIT SINGH, R/o HM-31, Phase-2, SAS Nagar, Mohali, Punjab-160055, have changed my name and shall hereafter be known as SHAVINDERJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVINDERJIT SINGH [Signature (in existing old name)]

I hitherto known as M BHANUJA W/o NAVEEN KUMAR VELIGARAPU, R/o No. 15-636 Durga Bazar Sector-4 Arilova Colony, Visakhapatnam, Andhra Pradesh-530040, have changed my name and shall hereafter be known as BHANUJA VELIGARAPU.

It is certified that I have complied with other legal requirements in this connection.

M BHANUJA [Signature (in existing old name)]

I hitherto known as AMIT TOLGEKAR S/o TOPPANNA TOLAGEKAR residing at 351, Kalmeshawar Galli, Halashi, Belgaum, Karnataka-591120, have changed my name and shall hereafter be known as AMITA TOLAGEKAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT TOLGEKAR [Signature (in existing old name)]

I hitherto known as REETU SHARMA daughter of AVINASH SHARMA Wife of RAJAN SHARMA residing at Meek Enterprises, Khera Road, Phagwara, Distt. Kapurthala-144401, Punjab, India, have changed my name and shall hereafter be known as MEENU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

REETU SHARMA [Signature (in existing old name)]

I hitherto known as SONIKA W/o RAJINDER SINGH resident at VPO Dhogri, Distt. Jalandhar-144025, Punjab, India, have changed my name and shall hereafter be known as SIMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONIKA [Signature (in existing old name)]

I, SUKHVIR KAUR W/o MANINDER SINGH R/o Talwandi Bhai District Ferozepur, Punjab, have changed the name of my minor Son YASHDEEP SINGH MATHARU aged 05 years, and he shall hereafter be known as YASHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHVIR KAUR [Signature of Guardian]

I hitherto known as JASWINDER D/o JOGINDER PAL R/o VPO Bhardwajian, Tehsil Phillaur, Distt. Jalandhar, Punjab - 144034, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER [Signature (in existing old name)]

I hitherto known as V SANJANA SIMHA Alias VUPPALA SANJANA SIMHA W/o SRIHARSHA MANNAVA residing at H No-16-10-30/1, Ajay Vihar, Old Malakpet, Hyderabad, Telangana-500036, have changed my name and shall hereafter be known as SANJANA SRIHARSHA.

It is certified that I have complied with other legal requirements in this connection.

V SANJANA SIMHA alias VUPPALA SANJANA SIMHA [Signature (in existing old name)]

I hitherto known as SUKHVIR KAUR GATHORE W/o MANINDER SINGH R/o Talwandi Bhai District Ferozepur, Punjab, have changed my name and shall hereafter be known as SUKHVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHVIR KAUR GATHORE [Signature (in existing old name)]

I hitherto known as SURIYA ANSHU S/o RAJAT MINHAS residing at Near Railway Crossing, Shiv Avenue Phase 2, Sujanpur (Rural), Tehsil And District Pathankot, Punjab-145023, have changed my name and shall hereafter be known as SURYANSHU MINHAS.

It is certified that I have complied with other legal requirements in this connection.

SURIYA ANSHU [Signature (in existing old name)]

I hitherto known as GEETA TUKARAM TALASILKAR D/o TUKARAM TALASHEELKAR and W/o VINOD TAWADE, residing at Room No.-3, Mistri Kasam Bldg., Pitamber Lane, Mahim West, Mumbai, Mumbai, Maharashtra - 400016, have changed my name and shall hereafter be known as SWATI VINOD TAWADE.

It is certified that I have complied with other legal requirements in this connection.

GEETA TUKARAM TALASILKAR [Signature (in existing old name)]

I hitherto known as YASH S/o BHUPENDER, residing at House No-92, Gali No-6, Gautam Colony, Narela, Delhi-110040, have changed my name and shall hereafter be known as RITIK DABAS.

It is certified that I have complied with other legal requirements in this connection.

YASH [Signature (in existing old name)]

I hitherto known as GURBHEJ SINGH SANDHU S/o SUKHDEV SINGH R/o Village-Mani Singh Wala, District-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as GURBHEJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBHEJ SINGH SANDHU [Signature (in existing old name)]

I hitherto known as MRS MANVATI W/o RAJESH KUMAR, residing at Garhi Nahar, Nagla Gukhrauli, PO-Magna, Dist- Mathura, Uttar Pradesh-281301, have changed my name and shall hereafter be known as BHANUWATI.

It is certified that I have complied with other legal requirements in this connection.

MRS MANVATI [Signature (in existing old name)]

I hitherto known as BALJINDER KAUR W/o BALJINDER SINGH, R/o VPO Chand Purana Tehsil Bagha Purana District Moga, Punjab-142038, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KAUR [Signature (in existing old name)]

I hitherto known as MALA SARAF alias MALA alias VAJYANTI MALA W/o MADAN MOHAN, R/o Flat No-2, Property No-5/C, Khasra No-128, First Floor, Bhamashah Marg, Gujranwala Colony, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as VAJYANTI MALA SARAF.

It is certified that I have complied with other legal requirements in this connection.

MALA SARAF alias MALA alias VAJYANTI MALA [Signature (in existing old name)]

I hitherto known as DEEPIKA DEVI W/o SHRAVAN KUMAR, residing at H No-747, St. No-11, Vikas Nagar, Gate No-1, Near Church, Naya Gaon, SAS Nagar (Mohali), Punjab-160103, have changed my name and shall hereafter be known as DEEPIKA.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA DEVI

[Signature (in existing old name)]

I hitherto known as SHASHI JAIN D/o MANAK CHAND GANGWAL and W/o RAMESH PATODI, residing at Above Canara Bank, Flat No 305, Dey Tower 1, Manorama Ganj, Indore, Indore, Madhya Pradesh - 452001, have changed my name and shall hereafter be known as SHASHI PRABHA PATODI.

It is certified that I have complied with other legal requirements in this connection.

SHASHI JAIN

[Signature (in existing old name)]

I hitherto known as BINDIYA JAIN D/o SOHAN LAL PATODI and W/o DILIP KUMAR AJMERA, residing at 17, Maharana Pratap Chowk, VTC: Badnagar, PO: Barnagar, Sub District: Badnagar, District Ujjain, State: Madhya Pradesh, Pincode - 456771, have changed my name and shall hereafter be known as VIMLA AJMERA.

It is certified that I have complied with other legal requirements in this connection.

BINDIYA JAIN

[Signature (in existing old name)]

I hitherto known as SIDDIQUI SHAPI SHAIKH AHEMAD S/o SHAIKH AHEMAD, resident of Flat No. 106, Block A, Saket Sriyam Complex, Kapra, Secunderabad, Hyderabad, Telangana - 500062, have changed my name and shall hereafter be known as SIDDIQUI SHAFI SHAIKH AHEMAD.

It is certified that I have complied with other legal requirements in this connection.

SIDDIQUI SHAPI SHAIKH AHEMAD [Signature (in existing old name)]

I hitherto known as HARPAL SINGH MANES Son of HARDEEP SINGH, R/o Village Nurpur, Ferozepur, Punjab(142047), India, have changed my name and shall hereafter be known as HARPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPAL SINGH MANES [Signature (in existing old name)]

I hitherto known as SIMLA DEVI W/o JAIBIR SINGH CHAUHAN, R/o H.No. 6994, St.No.1/4, Mann Colony Daba Ludhiana 141003 Punjab, India, have changed my name and shall hereafter be known as NIRMALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SIMLA DEVI

[Signature (in existing old name)]

I hitherto known as PAYAL KAPOOR W/o JAGDISH KUMAR, R/o H.No. 134, Street No. 1, Partap Singh Nagar Kotkapura District Faridkot, Punjab-151204, have changed my name and shall hereafter be known as MEENAKSHI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

PAYAL KAPOOR [Signature (in existing old name)]

I hitherto known as MADHOO SUDHIR SOOD alias MADHU SOOD, W/o HARISH CHANDRA VIJH, R/o Harish Chandra Vijh, D - 302, Central Park-1, Golf Course Road, Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as MADHU SOOD.

It is certified that I have complied with other legal requirements in this connection.

MADHOO SUDHIR SOOD alias

MADHU SOOD

Signature (in existing old name)

[Signature (in existing old name)]

I hitherto known as SHARMILA W/o BHUVNESH KUMAR, residing at 40/728, Shastri Nagar, Bharatpur, Rajasthan-321001, have changed my name and shall hereafter be known as SHARMIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHARMILA

[Signature (in existing old name)]

I hitherto known as MOHINDER SINGH JUDE S/o CHANAN SINGH, Village Sidhupur PO Lohian Khas Teh. Shahkot, District Jalandhar Punjab-144629, have changed my name and shall hereafter be known as MOHINDER SINGH JUDGE.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER SINGH JUDE [Signature (in existing old name)]

I hitherto known as SHUBHAY LAL VISHWAKARMA S/o SURESH LAL VISHWAKARMA, R/o PO Chakalahadad, Alahdadpur, Chak Alahbad, Vaishali, Bihar-844113, have changed my name and shall hereafter be known as GUDDU VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAY LAL VISHWAKARMA [Signature (in existing old name)]

I hitherto known as MANPREET SINGH SHIKANDERKE S/o HARNEK SINGH R/o VPO Baude Tehsil Nihal Singh Wala, Moga, Punjab-142039, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH SHIKANDERKE [Signature (in existing old name)]

I hitherto known as POOJA D/o MANGAL SINGH and W/o DALJIT SINGH, residing at Village Bhattian, Rajputtan, PO Purika, Tehsil Mukerian, Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as POOJA KAUR.

It is certified that I have complied with other legal requirements in this connection.

POOJA [Signature (in existing old name)]

I hitherto known as KUNAL S/o PRAHLAD, R/o D-318 Flat No. 6, Devil Road, Near Sunder Lal Hospital, Krishna Park, Khanpur, South Delhi-110062, have changed my name and shall hereafter be known as KUNAL DAYMA.

It is certified that I have complied with other legal requirements in this connection.

KUNAL [Signature (in existing old name)]

I, RIMPY DADRA W/o SANJEEV KUMAR, residing at Village Bohani, Teh. Phagwara, Distt. Kapurthala, Punjab-144403, have changed the name of my minor son YUVRAJ aged 10 years and he shall thereafter be known as YUVRAJ DADRA.

It is certified that I have complied with other legal requirements in this connection.

RIMPY DADRA [Signature of Guardian]

I hitherto known as MUKESH MALIK W/o BIZENDER SINGH, residing at Pandu Pindara (72), PO Pandu Pindara, Jind, Haryana-126102, have changed my name and shall hereafter be known as MUKESH.

It is certified that I have complied with other legal requirements in this connection.

MUKESH MALIK [Signature (in existing old name)]

I hitherto known as RITIKA D/o TEJBIR SINGH, R/o House No. 24, Village Gagsina, District Karnal, Haryana, India, have changed my name and shall hereafter be known as RITIKA SANDHU.

It is certified that I have complied with other legal requirements in this connection.

RITIKA [Signature (in existing old name)]

I hitherto known as SMRIDHI RATHOD D/o SATISH KUMAR, R/o 312, Phase-2, Urban Estate, Patiala, Punjab-147002, have changed my name and shall hereafter be known as SMRIDHI RATHOR.

It is certified that I have complied with other legal requirements in this connection.

SMRIDHI RATHOD [Signature (in existing old name)]

I hitherto known as CHAMAN S/o MAAN SINGH, R/o A-120, Gali No. 1, Zero Pusta, Part-1, Sonia Vihar, PO Sabhapur, Distt. North East, Delhi-110094, have changed my name and shall hereafter be known as AAKASH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

CHAMAN [Signature (in existing old name)]

I hitherto known as MANISH S/o DAYADHAR, R/o Plot No. D-87/1, D-87/2, D-87/3, Third Floor, Front Side, Middle Portion, Shankar Diary, D.K. Mohan Garden, Delhi-110059, have changed my name and shall hereafter be known as MANISH UNIYAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH [Signature (in existing old name)]

I, KAMAL KUMAR S/o HARI KISHAN, R/o 15A, Near Bhumiya Mata Mandir, Village Ghondi, Krishna Nagar, East Delhi-110051, have changed the name of my Minor Son MEHUL aged 14 years and he shall hereafter be known as MEHUL CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KUMAR [Signature of Guardian]

I hitherto known as RISHEEKESH PRIDERSHI S/o TAPESHWAR ARYA, residing at Rana Bigha, Rana Bigha, Rona Bigha, PO Ranabigha, Distt. Nalanda, Bihar-803101, have changed my name and shall hereafter be known as SHAMBHU NATH PASWAN.

It is certified that I have complied with other legal requirements in this connection.

RISHEEKESH PRIDERSHI [Signature (in existing old name)]

I hitherto known as PUSHPENDRA GOUTAM S/o JAIPAL SINGH, residing at Vill. Saichani, P.O. Dighwaliya, P.S. Raghunathpur, VTC Saichani, PO Dighwalia, Sub District Raghunathpur, District Siwan, State Bihar, Pin Code 841203, have changed my name and shall hereafter be known as JASWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PUSHPENDRA GOUTAM [Signature (in existing old name)]

I, SUMIT BANSAL S/o GIAN CHAND, R/o 3602, 2nd Floor, Bansal Market, Bazar Sita Ram, Delhi-110006, have changed the name of my minor daughter BHAVYA BANSAL aged 03 years and she shall hereafter be known as MANVI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SUMIT BANSAL [Signature of Guardian]

I, JATINDER PAL S/o MANGAT RAM R/o Village Ghandauli, Ghandauli, SAS Nagar (Mohali), Punjab-140901, have changed the name of my minor son LOVEPREET aged 17 years and he shall hereafter be known as LOVEPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JATINDER PAL [Signature of Guardian]

I hitherto known as NIRMAL BHANDARI alias NEHA BHANDARI W/o RAJINDER D/o HETRAM, R/o A-6/75, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as NEHA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL BHANDARI alias NEHA BHANDARI [Signature (in existing old name)]

I hitherto known as DEEPAK THAKUR S/o RAGHURAJ THAKUR, R/o E-1/71, Gali No-2, Laxmi Vihar Prem Nagar-3, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as DEEPAK KUMAR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK THAKUR [Signature (in existing old name)]

I, GAURAV AGGARWAL S/o RAM BHAGAT AGGARWAL, R/o A-504/4, Near A Block Gurudwara, VTC: Shastri Nagar, PO: Ashok Vihar, Sub District: Saraswati Vihar, District: North West Delhi, Delhi-110052, have changed the name of my minor daughter PIHU AGGARWAL aged 03 years and she shall hereafter be known as TAAVISI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

GAURAV AGGARWAL [Signature of Gaurdian]

I hitherto known as RAO VIKAS YADAV S/o Late. OM PRAKASH, R/o 60B/4 H-Block, Ganga Vihar, Gokal Pur, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as VIKAS YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAO VIKAS YADAV [Signature (in existing old name)]

I hitherto known as MOHD WASIM AKRAM alias WASEEM AKRAM S/o AJHAR ALI KHAN, R/o Mohalla Station Road Saray Farukh Aghwanpur, Mugalpur Urf Aghwanpur Mustahk, Moradabad, Uttar Pradesh-244504, have changed my name and shall hereafter be known as MOHD WASIM AKRAM.

It is certified that I have complied with other legal requirements in this connection.

> MOHD WASIM AKRAM alias WASEEM AKRAM [Signature (in existing old name)]

I hitherto known as VIKASH KUMAR S/o Sh. SETHPAL SINGH, R/o Titarwara, Shamli, Uttar Pradesh-247774, have changed my name and shall hereafter be known as GULAB.

It is certified that I have complied with other legal requirements in this connection.

> VIKASH KUMAR [Signature (in existing old name)]

I hitherto known as RAJESH SHUKLA alias RAUJESH SHUKLLA S/o Sh. BINDESHWARI PRASAD SHUKLA residing at H. No.-2-N/46, Block-N, Near 2-3, NIT-2, Faridabad-121001, Haryana, have changed my name and shall hereafter be known as RAUJESH SHUKLLA.

It is certified that I have complied with other legal requirements in this connection.

> RAJESH SHUKLA alias RAUJESH SHUKLLA [Signature (in existing old name)]

I hitherto known as ROHIT S/o Sh. PRATAP CHAND, resident of Village Banon, P.O. Khalanoo, Tehsil Kotli, District Mandi, H.P., have changed my name and shall hereafter be known as ROHIT RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

ROHIT

[Signature (in existing old name)]

I, RAVINDER KUMAR S/o VED PARKASH, R/o Vill. Jandheri Tehsil Shahabad, Distt. Kurukshetra, Haryana-136135, have changed the name of my minor son PRIKSHIT aged 16 years and he shall hereafter be known as PRIKSHIT ARYA.

It is certified that I have complied with other legal requirements in this connection.

> RAVINDER KUMAR [Signature of Guardian]

I, MANJU V S/o GOVINDAPPA, R/o Torehalli Madenahalli Post Kasaba Hobli, Gubbi Talluku, Karnataka-572216, have changed the name of my minor son BHARGAV aged about 11 years and he shall hereafter be known as BHARGAV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

> MANJU V [Signature of Guardian]

I hitherto known as HARISH BATRA alias HARISH KUMAR alias HARISH KUMAR BATRA S/o RAM PARKASH BATRA, R/o 29-C, Vikas Nagar, Uttam Nagar, Dist. West Delhi, New Delhi-110059, have changed my name and shall hereafter be known as HARISH BATRA.

It is certified that I have complied with other legal requirements in this connection.

HARISH BATRA alias HARISH KUMAR alias HARISH **KUMAR BATRA** 

[Signature (in existing old name)]

I hitherto known as RAVEENDRA SWAMI alias R N SWAMI alias RAVEENDRA alias R SWAMI alias RAVINDER NATH SWAMI S/O RAM TEERTH SWAMI, R/o Kiran Clinic, C-1, sector-21C Part-1, Faridabad Haryana-121012, have changed my name and shall hereafter be known as RAVINDER NATH SWAMI.

It is certified that I have complied with other legal requirements in this connection.

> RAVEENDRA SWAMI alias R N SWAMI alias RAVEENDRA alias R SWAMI alias RAVINDER NATH SWAMI [Signature (in existing old name)]

I hitherto known as DR KIRAN BALA SWAMI alias KIRAN BALA alias KIRAN alias KIRAN SWAMI alias KIRAN RAVEENDRA D/o LAL BIHARI W/o RAVINDER NATH SWAMI, R/o Kiran Clinic C-1, Sector-21C, Part -1 Faridabad, Haryana-121012, have changed my name and shall hereafter be known as KIRAN BALA SWAMI.

It is certified that I have complied with other legal requirements in this connection.

DR KIRAN BALA SWAMI alias KIRAN BALA alias KIRAN alias KIRAN SWAMI alias KIRAN RAVEENDRA [Signature (in existing old name)]

I hitherto known as ATIF REHMAN alias ATIF S/o MD HIFZUL REHMAN, R/o B-1058, 3rd Floor, Gharoli, Mayur Vihar, Phase-3, Delhi-110096, have changed my name and shall hereafter be known as ATIF REHMAN.

It is certified that I have complied with other legal requirements in this connection.

> ATIF REHMAN alias ATIF [Signature (in existing old name)]

I hitherto known as JASMER SINGH MOMI S/o TARA SINGH, R/o VPO-Faride Wala, Tehsil & District-Ferozepur, Punjab-152004, have changed my name and shall hereafter be known as JASMER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASMER SINGH MOMI [Signature (in existing old name)]

I hitherto known as HARJEET SINGH BHULLAR S/o KARNAIL SINGH, R/o Village-Malwal Qudim, Tehsil & Distt-Ferozepur, Punjab-152005, have changed my name and shall hereafter be known as HARJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJEET SINGH BHULLAR [Signature (in existing old name)]

I hitherto known as ARMAANPREET SINGH S/o KULDEEP SINGH, R/o Village-Gamu Jhugian, PO-Yusafpur, Darewal, Sultanpur Lodhi, Kapurthala, Punjab-144626, have changed my name and shall hereafter be known as ARMANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARMAANPREET SINGH [Signature (in existing old name)]

I hitherto known as SAHAB SINGH S/o BALDEV SINGH, R/o VPO-Kohar Singh Wala, Tehsil-Guruharsahai, District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as SAHIB SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHAB SINGH [Signature (in existing old name)]

I hitherto known as SHIVAKUMAR B SASALATTI S/o BASAVARAJ B SASALATTI, employed as Commanding Officer in the 8 Karnataka Battalion NCC Bangalore, residing at H.No. 435, Sangoli Rayanna Colony, Near Bagalkot Road, Bijapur, Karnataka - 586101, have changed my name and shall hereafter be known as SHIVAKUMAR BASAVARAJ SASALATTI.

It is certified that I have complied with other legal requirements in this connection.

SHIVAKUMAR B SASALATTI [Signature (in existing old name)]

I hitherto known as JARMANJEET SINGH SANDHU S/o JASWINDER SINGH, R/o VPO-Kohar Singh Wala, Tehsil-Guruharsahai, District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as JARMANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JARMANJEET SINGH SANDHU [Signature (in existing old name)]

I hitherto known as SOMYA D/o PRAYAG DHAR SHUKLA, residing at 1241/3/73 Street No. 5, East Rajiv Nagar Gurugram, Haryana-122001, have changed my name and shall hereafter be known as SOMYA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

SOMYA

[Signature (in existing old name)]

I hitherto known as JASPAL SINGH BHATIA S/o PARAMJEET SINGH, R/o ST. Xavier School Street, By Pass Road, Rampura Phul, Bathinda, Punjab-151103, have changed my name and shall hereafter be known as JASPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASPAL SINGH BHATIA [Signature (in existing old name)]

I hitherto known as PRITAM SINGH BIRAL S/o SADA RAM BIRAL, R/o Village-Dhaul PO-Nawan Pind Tapprian, Tehsil-Nawanshahhr, District-Shaheed Bhagat Singh Nagar, Punjab-144521, have changed my name and shall hereafter be known as PRITAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRITAM SINGH BIRAL [Signature (in existing old name)]

I hitherto known as MANISHA KUMARI W/o JASPAL SINGH, R/o Phagwara, Distt-Kapurthala, Punjab-144407, have changed my name and shall hereafter be known as MANISHA SAINI.

It is certified that I have complied with other legal requirements in this connection.

MANISHA KUMARI [Signature (in existing old name)]

I hitherto known as RAJWINDER S/o DHANPAT RAI, residing at VPO. Dadial, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144529, India, have changed my name and shall hereafter be known as RJWINDER.

It is certified that I have complied with other legal requirements in this connection.

RAJWINDER [Signature (in existing old name)]

I hitherto known as VERSHA DWIVEDI alias VERSHA RANI D/o PAWAN KUMAR PANDEY W/o NITESH KUMAR DWIVEDI, Permanent R/o H.No-84, Shiv Temple Vill. Dularpatti, West Champaran, Bihar-845452, and Present R/o SMQ No-78D, Signal Unit, Air Force Station Arjan Garh, New Delhi-110047 have changed my name and shall hereafter be known as VERSHA RANI.

It is certified that I have complied with other legal requirements in this connection.

VERSHA DWIVEDI alias VERSHA RANI [Signature (in existing old name)]

I, DEVENDER YADAV S/o LILU RAM YADAV, R/o House No-109, Main Road Maha Laxmi Medical Store, Dundahera, Industrial Complex, Gurgaon Haryana-122016, have changed the name of my minor daughter KIA aged 07 years and she shall hereafter be known as SATVIKA YADAV.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER YADAV [Signature of Guardian]

I hitherto known as SIDDHANT SARKAR S/o PRASANT KUMAR SARKAR, R/o A-2685, First Floor, Road No-125, Gate No-21, Green Field Colony, NHPC Colony, Faridabad, Haryana-121010, have changed my name and shall hereafter be known as ABIR SARKAR.

It is certified that I have complied with other legal requirements in this connection.

SIDDHANT SARKAR [Signature (in existing old name)]

I hitherto known as GURMAIL S/o SARWAN SINGH, residing at V.P.O. Sindhar, Tehsil Shahkot, Distt. Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as GURMEL SINGH

It is certified that I have complied with other legal requirements in this connection.

GURMAIL [Thumb Impression]

I hitherto known as SUKHDEV SINGH PAWAR S/o JARNAIL SINGH, R/o Village-Hamad Wala Chak, PO-Rukne Wala, District-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as SUKHDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH PAWAR [Signature (in existing old name)]

I hitherto known as MONICA NARZARY D/o SUREN NARZARY, presently residing at D-624/630 Gali No-1-C, Sangam Vihar, New Delhi-110062 Permanently residing at Rangajan, Gohpur, PO: Gohpur, Dist: Biswanath, Assam -784168, have changed my name and shall hereafter be known as KUNJLATA NARZARY.

It is certified that I have complied with other legal requirements in this connection.

MONICA NARZARY [Signature (in existing old name)]

I hitherto known as PARAMJIT SINGH alias PARMJIT SINGH S/o KASHMIR SINGH, R/o RSD College Backside, Gol Bagh, Ferozepur City, Punjab-152002, have changed my name and shall hereafter be known as PARMJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT SINGH alias PARMJIT SINGH [Signature (in existing old name)]

I hitherto known as AARYAN S/o RAKESH, R/o Village-Mirchpur, Tehsil-Narnaund, District- Hisar, Haryana-125039, have changed my name and shall hereafter be known as AARYAN SINGH DHANDA.

It is certified that I have complied with other legal requirements in this connection.

AARYAN [Signature (in existing old name)]

I, ASHUTOSH S/o SURENDER KUMAR, Ward No. 10, Dadri Gate, Near Hanuman Mandir, Shanti Nagar, Bhiwani, Bhiwani, Haryana-127021, have changed the name of my minor daughter GAURANGI aged 03 years and she shall hereafter be known as BHAKTI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH [Signature of Guardian]

I, ASHUTOSH S/o SURENDER KUMAR, Ward No. 10, Dadri Gate, Near Hanuman Mandir, Shanti Nagar, Bhiwani, Bhiwani, Haryana-127021, have changed the name of my minor daughter AYAANA aged 13 years and she shall hereafter be known as VAISHVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH [Signature of Guardian]

I hitherto known as SHAKUN alias LALITA D/o CHARAN SINGH W/o SATENDRA, R/o 79, Gali No-1, Neharu Nagar, Khekada, Khekra, Baghpat, Uttar Pradesh-250101 have changed my name and shall hereafter be known as LALITA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUN alias LALITA [Signature (in existing old name)]

I hitherto known as KIRAN BALA W/o RAKESH BALI, residing at H.No. 738, Karol Bagh, PO. Chugitti, Jalandhar, Punjab-144009, India, have changed my name and shall hereafter be known as SIMRAN BALI.

It is certified that I have complied with other legal requirements in this connection.

KIRAN BALA [Signature (in existing old name)]

I, GUNNAM NARAYANA RAO S/o MANGAIAH NAIDU, residing at 38-4-24, Budavarapu Street, Near Town Police Station, Palakollu-19, Palacole, West Godavari, Andhra Pradesh - 534260, have changed the name of minor son NIKHIL GUNNAM aged 11 years and he shall hereafter be known as NIKHHIL GUNNAM.

It is certified that I have complied with other legal requirements in this connection.

GUNNAM NARAYANA RAO [Signature of Guardian]

I hitherto known as ANKUR BHANOT S/o RAVINDER BHANOT, R/o RZD-1/136, Gali No. 5, Mahavir Enclave Part-1, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as ANI BHANOT.

It is certified that I have complied with other legal requirements in this connection.

ANKUR BHANOT [Signature (in existing old name)]

I hitherto known as BADAL S/o ANIL PODDAR, R/o H.No-1737, Block-D, JJ Colony, Bawana, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as BADAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BADAL

[Signature (in existing old name)]

I hitherto known as CHARANJEET KAUR INSAN W/o GURA SINGH, R/o House No-207, Ward No-24, Street No-03, Guru Shri Chander Nagar, Near Bahona Chowk Moga, District-Moga, Punjab-142001, have changed my name and shall hereafter be known as CHARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANJEET KAUR INSAN [Signature (in existing old name)]

I hitherto known as RIDHIMA ANAND D/o SANJIV ANAND, residing at H.NO, 161 Sector-4, MDC, Panchkula, Haryana - 134109, have changed my name and shall hereafter be known as RIDHIMA SANJIV ANAND.

It is certified that I have complied with other legal requirements in this connection.

RIDHIMA ANAND [Signature (in existing old name)]

I hitherto known as VINAY KUMAR S/o DAYA RAM, residing at Sherewala, Fazilka, Punjab - 152116, have changed my name and shall hereafter be known as VINAYY BHADU.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR [Signature (in existing old name)]

I hitherto known as TANISH S/o HARBANS LAL, R/o Village-Wasal Mohan Ke, PO-Pindi, Tehsil-Guruharsahai, District-Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as TANISH KAMBOJ.

It is certified that I have complied with other legal requirements in this connection.

TANISH [Signature (in existing old name)]

I, JOGINDER KUMAR son of MAHA RAM, residing at Kharkhari Nahar, PO Khaira, South West Delhi, Delhi 110043, have changed the name of my minor daughter DEVANSHI YADAV aged 13 years and she shall hereafter be known DEVANSSHI YADAV.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KUMAR [Signature of Guardian]

I, AMIT KUMAR S/o DHARAM VEER, R/o D-186A, Mohan Garden, Uttam Nagar, PO: D.K. Mohan Garden, West Delhi, Delhi-110059, have changed the name of my minor daughter ANGEL aged 13 years and she shall hereafter be known as AAROHI.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature of Guardian]

I hitherto known as VISHAL S/o SATPAL, residing at VPO. Dhakowal, Tehsil & Distt. Hoshiarpur, Punjab-146111, India, have changed my name and shall hereafter be known as VISHAL JNAGAL.

It is certified that I have complied with other legal requirements in this connection.

VISHAL [Signature (in existing old name)]

I, SAURABH KHANNA S/o M.K. KHANNA, R/o 18/3, Ground Floor, Indira Vikas Colony, Near Nirankari School, Mukherjee Nagar, G.T.B. Nagar, North West Delhi, Delhi-110009, have changed the name of my minor daughter DEVANSHI KHANNA aged 09 years and she shall hereafter be known as DRITI KHANNA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH KHANNA [Signature of Guardian]

I hitherto known as PRAVESH MALOO S/o PRAKASH CHAND MALOO, residing at Ganges Garden, Block B5 (3F) 106 Kiran Chandra Singha Road, Shibpur, Howrah, West Bengal - 711102, have changed my name and shall hereafter be known as PRAVESSH MALOO.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH MALOO [Signature (in existing old name)]

I hitherto known as PETER DASS alias PETER DAWES S/o DASS R/o Flat-201, Second Floor, Out of property number-89, Karuna Kunj, DDA Plotted Areas, Dwarka, Sector-3, South West Delhi, Delhi -110078, have changed my name and shall hereafter be known as PETER DAWES.

It is certified that I have complied with other legal requirements in this connection.

PETER DASS alias PETER DAWES [Signature (in existing old name)]

I hitherto known as VISHAL KUMAR S/o DHARAM KUMAR, residing at B-102, Khushal Garden, 754 P H Road, Kilpauk, Chennai, Tamil Nadu - 600010, have changed my name and shall hereafter be known as VISHALL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VISHAL KUMAR [Signature (in existing old name)]

I hitherto known as ASHNI KUMAR S/o SANT RAM, residing at House No. 30/B, Kotla Road, Near Chintpurni Mandir, Star Enclave, Jalandhar, Punjab-144004, India, have changed my name and shall hereafter be known as ASHWANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHNI KUMAR [Signature (in existing old name)]

I, VIPUL GOEL S/o AJAY GOEL, R/o C-1, Tigri Extension, Behind SBI, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, have changed the name of my minor daughter namely YATEE GOEL, aged 03 years and she shall hereafter be known as NAVIYA GOEL.

It is certified that I have complied with other legal requirements in this connection.

VIPUL GOEL [Signature of Guardian]

I hitherto known as BINNI S/o INDER PARTAP MADAN, R/o House No.-BS-25/44, Street Dugglan Wali, Ferozepur City, Punjab-152002, have changed my name and shall hereafter be known as VIKAS MADAN.

It is certified that I have complied with other legal requirements in this connection.

BINNI [Signature (in existing old name)]

I hitherto known as SUBHANGI ROONGTA D/o RAJESH OMPRAKASH ROONGTA, residing at Urbana Tower-1, Flat No. 1401, 783, Anandapur, Madurdaha, Kolkata, West Bengal-700107, have changed my name and shall hereafter be known as SUBHANGIE ROONGTA.

It is certified that I have complied with other legal requirements in this connection.

SUBHANGI ROONGTA [Signature (in existing old name)]

I hitherto known as LALITA ARORA alias MAMTA SUNEJA D/o MANOHAR LAL ARORA W/o VIKRAM SUNEJA, R/o Flat No.-72, Savera Appartment, Rohini Sector-13, North West Delhi-110085, have changed my name and shall hereafter be known as MAMTA SUNEJA

It is certified that I have complied with other legal requirements in this connection.

LALITA ARORA alias MAMTA SUNEJA [Signature (in existing old name)]

I hitherto known as MEHAK RAUTELA D/o RAJAN SINGH, R/o House No.-594, Near Bisht School, Parvatiya Colony, Faridabad Sector-22, Distt.-Faridabad, Haryana-121005, have changed my name and shall hereafter be known as MEHAK.

It is certified that I have complied with other legal requirements in this connection.

MEHAK RAUTELA [Signature (in existing old name)]

I hitherto known as RITESH KUMAR GAUTAM S/o SITA RAM, R/o 647-B/D, 114, Jankipuram Garden, Lucknow, Uttar Pradesh-226021, have changed my name and shall hereafter be known as RITESH KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITESH KUMAR GAUTAM [Signature (in existing old name)]

I hitherto known as BALRAJ SINGH INSAN S/o GURA SINGH, R/o House No.-207, Ward No.-24, Street No.-03, Guru Shri Chander Nagar, Near Bahona Chowk Moga, District-Moga, Punjab-142001, have changed my name and shall hereafter be known as BALRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALRAJ SINGH INSAN [Signature (in existing old name)]

I hitherto known as SHANKER LAL alias SHANKAR LAL son of AMI CHAND, employed as Inspector/Exe in the Central Industrial Security Force (CISF), residing at Flat No. T3/2C, Ozone Park Apartments, Sector-86, Faridabad (Haryana)-121002, have changed my name and shall hereafter be known as SHANKAR LAL.

It is certified that I have complied with other legal requirements in this connection.

SHANKER LAL alias SHANKAR LAL [Signature (in existing old name)]

I hitherto known as CHETAN HARMAN KAUNDAL S/o HARDYAL SINGH, residing at Amar colony, Vill. Mehuldinpur Dalel, Mukerian, Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as HARMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHETAN HARMAN KAUNDAL [Signature (in existing old name)]

I, GEETA W/o DINESH KUMAR, R/o G-IInd 146, Madangir Sector-II, Dr. Ambedkar Nagar, POP, Pushpa Bhawan, Distt., South Delhi, Delhi-110062, have changed the name of my minor daughter KAVYA KAKKAR alias KAVYA KAKKAD aged 15 years and he shall hereafter be known as KAVYA.

It is certified that I have complied with other legal requirements in this connection.

GEETA [Signature of Guardian]

I hitherto known as SALEEM alias SALEEM AHMAD S/o ABDUL MAJEED, R/o F-12/10, Ground Floor, Jogabai Extn., Jamia Nagar, Okhla, New Delhi-110025, have changed my name and shall hereafter be known as SALEEM AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SALEEM alias SALEEM AHMAD [Signature (in existing old name)]

I hitherto known as NEERO W/o TILAK RAJ, R/o Bighar (44), Fatehabad, Haryana-125050, have changed my name and shall hereafter be known as NEELAM ANEJA.

It is certified that I have complied with other legal requirements in this connection.

NEERO

[Signature (in existing old name)]

I, DEEPAK KUMAR S/o INDERJIT, R/o Mothadda Kalan, Phillaur, Jalandhar, Punjab-144009, have changed the name of my minor son SAMEER KUMAR, aged about 4 years and he shall hereafter be known as SAMEER DUGGAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR [Signature of Guardian]

## **CHANGE OF RELIGION**

I, VINNAKOTA SURESH S/o VINNAKOTA SUBRAMANYAM, R/o H.No. 10-9-3, VNR Street, Perala Chirala, Prakasam (DT)-523157, Andhra Pradesh, do here by solemnly affirm and declare that I have embraced CHRISTIANITY and renounced HINDUISM with effect from 30-09-2007. I have changed my RELIGION only, Not my NAME.

It is certified that I have complied with other legal requirements in this connection.

VINNAKOTA SURESH [Signature]

## PUBLIC NOTICE

- I, MINTO REANG S/o PROVA HRANGKHAWL REANG with Permanent Residence at Kamalachara, Kamalachara Dhalai Tripura-799289, presently residing at Plot No.-141, Sec.-39, Gurgaon, Haryana-122002, do hereby undertake that I, MINTO REANG want to change my name to EVA REANG and Gender as FEMALE
- 2. I, MINTO REANG henceforth will be known as EVA REANG D/o PROVA HRANGKHAWL REANG
- 3. The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage. I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

MINTO REANG [Signature]

- I, NIKITA SHARMA daughter of ROOP CHAND SHARMA, residing at H. No. E-34/2, Bhoop Singh Enclave, Near Chattarpur, Rajpur Khurd, Maidan Garhi, Delhi-110068, hereby undertake that I, NIKITA SHARMA want to change my name to NIKHIL SHARMA and gender as MALE.
- 2. I, NIKITA SHARMA henceforth be known as NIKHIL SHARMA son of ROOP CHAND SHARMA.

3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

NIKITA SHARMA [Signature]

It is for general information that I, SUDHA GUPTA D/o SH. CHHTOEY LAL Ex. wife of SH. NITIN GUPTA, R/o J-180, VIshnu Garden, Near Shakti Mandir, Tilak Nagar, West Delhi-110018, declare that I got divorce from my husband vide Court Decree No. HMA No. 231/2016 dated 3-5-2016 further I, have changed my name and shall hereafter be known as SUDHA SAHU.

It is certified that I have complied with other legal requirements in this connection.

SUDHA GUPTA [Signature]

It is for general information that I, NEETIKA ANAY MAAN alias NEETIKA YADAV D/o Sh. MOHINDER SINGH YADAV Ex. wife of SH. ANAY MAAN, R/o Flat No. F-401, Ranjit Vihar-1, Plot No. 15, Sector-22, Dwarka, South West Delhi, Delhi-110077, declare that I got divorced from my husband SH. ANAY MAAN vide Court Decree HMA No. 299/2021 dated 10.11.2022. Further I, have changed the name of mine and my minor daughter's namely MEERA ANAY MANN, aged 11 years and we shall hereafter be known as NEETIKA YADAV and MEERA MANN for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

NEETIKA ANAY MAAN alias NEETIKA YADAV [Signature]

It is for general information that I, RUBINA MANDAL alias RUBINA D/o KRISHAN LAL Ex-wife of SAROJ KUMAR MANDAL, residing at 12, Harijan Sewak Sangh, Gandhi Sewak, G T B Nagar, VTC: Dr. Mukherjee Nagar, North West Delhi, Delhi - 110009, declare that I, got divorced from my Husband vide Court Decree HMA No. 1810/19 Dated 21-11-2019. Further, I have changed my name to RUBINA and the name of my minor daughter namely SWARNA MANDAL, aged 15 years and she shall hereafter be known as SWARNA BHARTI.

It is certified that I have complied with other legal requirements in this connection.

RUBINA MANDAL alias RUBINA [Signature]

It is for general information that I, SOUMYADEEP MUKHERJEE S/o JOYDEEP MUKHERJEE, R/o Flat No.-403/ New Delhi Apartments, Bhagwan Mahavir Swami Marg, Vasundhra Enclave, East Delhi, Delhi-110096, declare that my mother ANTARA BHATTACHARYA got divorced from my father vide Court Decree HMA No. P-4219 dated 09.07.2013. Further my mother remarried with PARTHA SARATHI DEY vide Marriage Certificate No. 202314900994 dated 16-09-2023. henceforth I have changed my name and shall hereafter be known as SOUMYADEEP DEY. Further I, declare that name of my father may be known as PARTHA SARATHI DEY in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

SOUMYADEEP MUKHERJEE [Signature]

It is for general information that I, RADHA alias RADHA CHAUHAN D/o SH. DABAL SINGH RAWAT Ex. wife of SH. NETERPAL SINGH CHAUHAN, R/o SF-2, KH. No. 111/9, Devashish Apartment, Kishan Garh, Near Shiv Mandir, Vasant Kunj, South West Delhi, Delhi-110070, declare that I got divorced from my husband SH. NETERPAL SINGH CHAUHAN vide IDA Petition No. 498/2024 dated 26.02.2024. Further I, have changed my name and shall hereafter be known as RIDHIMA.

It is certified that I have complied with other legal requirements in this connection.

RADHA alias RADHA CHAUHAN [Signature]

It is for general information that I, SHWETA alias SHWETA VERMA D/o SHRI RAMESH CHANDER VERMA Ex. W/o KARAN RAJPAL, R/o 3/59, Subhash Nagar, New Delhi-110027, declare that I got divorce from my husband vide Court decree No. HMA No.1120/2024 dated 02/05/2024. Further, I have changed the name of mine and my minor son namely NITIN RAJPAL, aged Six Years and we shall hereafter be known SHWETA VERMA and NAKSH VERMA respectively, for all purpose.

It is certified that I have complied with other legal requirements in this connection.

SHWETA alias SHWETA VERMA [Signature]

It is for general information that I, RATIKA MOHANIA alias RATIKA ARYA D/o PURUSHOTTAM LALARYA Ex W/o DHEERAJ MOHANIA, R/o 68, FF, Sawan Park Extension, Delhi Govt Dispnensary, Ashok Vihar 3 Wazirpur,

Ashok Vihar, North West Delhi, Delhi-110052, declare that I got divorce from my husband vide court degree No.-HMA No.412/2023 dated 23/03/2023. Further I, have changed my name shall hereafter be known as RAITKA ARYA in future for all purpose.

It is certified that I have complied with other legal requirements in this connection.

RATIKA MOHANIA alias RATIKA ARYA [Signature]

I, ROHIT S/o KRISHAN LAL, R/o Plot No.C-13,14,15, Second floor, Front Facing, Flat No.02, C-Block, East Uttam Nagar, Near Pali Factory, Uttam Nagar, D.K Mohan Garden, West Delhi, Delhi-110059, Do hereby declare that my son VIAAN ARORA aged 7 months adopted by Shri SUKHCHAIN SINGH S/o DARSHAN SINGH, R/o House No.B-260, Gali No.3, Majlis Park, Adarsh Nagar, N.S Mandi, North West Delhi, Delhi-110033 vide sub registrar certificate registration No.2023/25/III/3031 in Book No.III Vol No.422 page No. On page 27 to 36 on this date 30/12/2023.

It is certified that I have complied with other legal requirements in this connection.

ROHIT [Signature]

I, SHRI SUKHCHAIN SINGH S/o DARSHAN SINGH, R/o House No. B-260, Gali No. 3, Majlis Park, Adarsh Nagar, N.S. Mandi, Noth West Delhi, Delhi-110033, do hereby solemnly affirm and declare that I have adopted VIAAN ARORA as stated above with effect from 30/12/2023. I have changed the name on my minor adopted son VIAAN ARORA aged 7 months and henceforth he shall be known as MANMOHKAM SINGH.

SUKHCHAIN SINGH

[Signature of Adopting Guardian]

It is for general information that I, BANDANA DOGRA W/o SH. ANOOP KUMAR SHARMA, R/o VIllage Baroha, PO Dugha, Tehsil & Distt. Hamirpur, HP-177001, declare that name of mine has been wrongly written as BANDANA in my minor son namely AARINJAY SHARMA, aged 17 years in his 10th and 12th educational documents. The actual name of mine is BANDANA DOGRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BANDANA DOGRA [Signature] It is for general information that I, ABDUL QADIR S/o ABDUL HAMEED, R/o R-197, Gali No.-5, Jogabai Extn Jamia Nagar, Okhla, New Friends Colony, South Delhi, Delhi-110025, declare that name of my minor daughter has been wrongly written as AFREEN NIDA in my minor daughter NIDA AFREEN, aged 14 years in her School Records. The actual name of my minor daughter is NIDA AFREEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABDUL QADIR [Signature]

It is for general information that I, VINOD KUMAR CHAUDHARY S/o SHYAM LAL CHAUDHARY, R/o C-66, Gali No.-3, Swami Shradhanand Park, Bhalswa Dairy, Delhi-110042, declare that name of mine has been wrongly written as VINOD KUMAR in my minor daughter namely MINAKSHI, aged 17 years in her 10th class educational documents. The actual name of mine is VINOD KUMAR CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR CHAUDHARY [Signature]

It is for general information that I, SATISH KUMAR S/o OM PRAKASH, R/o L-393, J.J Colony, Wazirpur, Ashok Vihar, North West Delhi, Delhi-110052, declare that name of mine has been wrongly written as SATISH in my minor daughter NANCY DAIMA, aged 16 years in her 10th Class Educational Documents. The actual name of mine is SATISH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR [Signature]

It is for general information that I, DEEPAK KUMAR GOYAL S/o SHRI LAL PANNA, R/o A-001, Sector Sigma-4, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201308, declare that name of mine and my father has been wrongly written as BABLU KUMAR and PANNA LAL in my Voter Card SBJ1038207. The actual name of mine and my father are DEEPAK KUMAR GOYAL and SHRI LAL PANNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR GOYAL [Signature]

It is for general information that I, RAJEEV SHARMA S/o SHRI NIWAS SHARMA, R/o 210, Kha Hoshiyarpur, Main Road Behind Shiv Senitari, Sector-51, Near Yadav Hotal, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my minor son has been wrongly written as LAKSHAYA SHARMA in my minor son namely LAKSHYA SHARMA, aged 14 years in his school record. The actual name of my minor son is LAKSHYA SHARMA, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

RAJEEV SHARMA [Signature]

It is for general information that I, GULAB CHANDRA S/o SHARADA PRASAD, R/o 90, Railway Colony, T-Huts, Subzi Mundi, Gulabi Bagh, Delhi-110007, declare that name of mine and my wife has been wrongly written as GULAB and SAPNA in my minor daughter namely SNEHA CHANDRA, aged 12 years in her School Record. The actual name of mine and my wife are GULAB CHANDRA and SAPNA DEVI respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

GULAB CHANDRA [Signature]

It is for general information that I, PRINCE CHAUHAN S/o LAXMAN SINGH, R/o Kurali, Kurali Meerut, Meerut, Uttar Pradesh-250501, declare that name of mine and my father has been wrongly written as PRINC KUMAR and RAM PRASAD in my 10th and 12th class educational documents. The actual name of mine and my father are PRINCE CHAUHAN and LAXMAN SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE CHAUHAN [Signature]

It is for general information that I, SADAB USMANI S/o RASHID KHAN, residing at G- 76, First Floor, Laxmi Park, Nangloi, west Delhi, Delhi- 110041, declare that name of my my father has been wrongly written as RASID KHAN in my 10th and 12th class marksheet and certificate and Bachelor of Arts (B.A.) marksheet. The actual name of my father is RASHID KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SADAB USMANI [Signature] It is for general information that I, SHASHI DIWAKER W/o NARESH KUMAR, R/o J-2 N-113/243, J-2 T-huts, J.J Colony Wazirpur, Delhi-110052, declare that name of mine has been wrongly written as SHASHI in my minor daughter namely AVANI MATHUR aged 9 years in her school records. The actual name of mine is SHASHI DIWAKER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHASHI DIWAKER [Signature]

It is for general information that I, GHURBHARI S/o SALIM, R/o 1545, Block-C Pocket-2, Near Bakil Property, Sector-27, Rohini, Sahibabad Daulat Pur, North West Delhi-110042, declare that name of mine and my wife has been wrongly written as AJAY and TARA in my minor son ADITYA aged 14 year in his school record. The actual name of mine and my wife are GHURBHARI and TARAMATI PASWAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GHURBHARI [Signature]

It is for general information that I, KISHWAR JAHAN W/o MEHTAB ALI, R/o H.No.-322, Gali No-17, Jafrabad, Seelampur, North East, Delhi-110053, declare that name of mine has been wrongly written as KM KISHWER JAIN in my 10th class marksheet. The actual name of mine is KISHWAR JAHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KISHWAR JAHAN [Signature]

It is for general information that I, ANZARI KHATOON W/o MOHD KAUSAR, R/o H.No.-AB352, Ground Floor, Amar Puri, Nabi Karim, Pahar Ganj, PO Swami Ram Tirth Nagar, Dist Central Delhi-110055, declare that name of mine has been wrongly written as ANJARI KHATOON in my minor daughter namely SABRIN aged 17 years in her 12th class educational documents and name of my husband has been wrongly written as MD KAUSAR in her 10th and 12th class educational documents. The actual name of mine and my husband are ANZARI KHATOON and MOHD KAUSAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANZARI KHATOON [Signature]

It is for general information that I, VIVEK TRIPATHI S/o DINESH CHANDER, R/o- RG-22 B V, Sangam Vihar, Dharampura Extn, Nagafgarg, South Delhi, Delhi- 110043, declare that name of my father has been wrongly written as DINESH CHANDRA TRIPATHI in my 10th and 12th CBSE marksheet and certificate and name of my mother has been wrongly written as BIMLA TRIPATHI in my 10th marksheet and BIMLA DEVI TRIPATHI in my 12th marksheet and certificate. The actual name of my father and mother are DINESH CHANDER and VIMALA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK TRIPATHI [Signature]

It is for general information that I, KARTIKEY AGARWAL S/o AJAY KUMAR AGARWAL, R/o 64, Ganj Bazar, Meerut, Uttar Pradesh-250001, declare that name of my father and my mother has been wrongly written as AJAY AGARWAL and JUHI AGARWAL in my Educational Documents. and the name of mine has been wrongly written as KARTIK in my Birth Certificate NO-1120. The actual name of mine, my father and my mother are KARTIKEY AGARWAL, AJAY KUMAR AGARWAL and JULIE AGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIKEY AGARWAL [Signature]

It is for general information that I, AMRIK KAUR W/o MANJEET SINGH, R/o H.No-67, Satbari Colony, Chattarpur Road, Behind Union Bank, New Delhi-110074, declare that name of mine has been wrongly written as AMREEK KAUR in my minor son SIMAR PREET SINGH aged 17 years in his 10th & 12th Class Educational Documents. The actual name of mine is AMRIK KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMRIK KAUR [Signature]

It is for general information that I, TANUJA MALIK W/o SACHIN MALIK, R/o A-270, Gali No-6, Soniya Vihar, Khajoori Khas, North East Delhi, Delhi-110094, declare that name of mine and my husband has been wrongly written as TANIYA and SACHIN in my minor daughter ANUSHKA MALIK aged 13 years in her Birth Certificate No-MCDOLIR-0111-004751202 and name of mine has been wrongly written as TANUJA in her School Records. The actual name of mine and my husband are TANUJA MALIK and SACHIN MALIK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANUJA MALIK [Signature] It is for general information that I, JASSI SINGH D/o ANJNENJAY KUMAR SINGH, R/o State Bank, Bhitari, Varanasi, Uttar Pradesh-221107, declare that name of mine, my mother and my father has been wrongly written as JASSI SING, SANU SING and ANJANEN KR SING in my 12th Class educational documents. The actual name of mine, my mother and my father are JASSI SINGH, NILU SINGH and ANJNENJAY KUMAR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASSI SINGH [Signature]

It is for general information that I, AMAN S/o MAN SINGH, R/o RZ 3233, Jain Colony Part 3 Mohan Garden, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as DALCHAND in my school record. The actual name of mine is AMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN [Signature]

It is for general information that I, GULSHAN NARANG S/o ASHOK KUMAR, R/o C-72, Nehru Vihar Near Timarpur, Civil Lines, North Delhi-110054, declare that name of my minor daughter has been wrongly written as RENA in my minor daughter namely RENA NARANG aged 15 year in her 10th class educational documents. The actual name of my minor daughter is RENA NARANG, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN NARANG [Signature]

It is for general information that I, KAVITA W/o VIJAY KUMAR, R/o 521, Sapera Gali, Aali Village, Sarita Vihar, Delhi-110076, declare that name of mine has been wrongly written as BEETU in my minor son SHIVA REXWAL, aged 16 years in school record. The actual name of mine is KAVITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA [Signature] It is for general information that I, SUMIT SINGH S/o BALVIR SINGH, R/o C-25-C, DDA Flats Shivaji Enclave, Near Shivaji College, Tagore Garden, West Delhi-110027, declare that name of my father has been wrongly written as SH BALBIR SINGH in my driving License No. P04082004402505. The actual name of my father is BALVIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT SINGH [Signature]

It is for general information that I, RAMAN KUMAR S/o PRAMOD PODDAR, R/o H.No.-38/5, Sector-66, Street No-5, Mamura Noida, Dist-Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my father has been wrongly written as PARMOD PODDAR in my 10th and 12th educational documents. The actual name of my father is PRAMOD PODDAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR [Signature]

It is for general information that I, SAGAR MOHAN BHUJBAL S/o MOHAN BHUJBAL, R/o Shee Sai Housing Society, B-21, Ashirwad Banglow, Gurudwara Walhekarwadi Road, Chinchwad, Pune Maharashtra -411033, declare that name of mine has been wrongly written as BHUJBAL SAGAR MOHANRAO in my all educational documents and name of mine has been wrongly written as SAGAR MOHANRAO BHUJBAL in my Disability Certificate No. MH2510619880002622. The actual name of mine is SAGAR MOHAN BHUJBAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAGAR MOHAN BHUJBAL [Signature]

It is for general information that I, SHIVPAL SINGH S/o HARPAL SINGH R/o B-317, Rajiv Gandhi Marg, Swaroop Nagar, North West Delhi-110042, declare that name of mine has been wrongly written as SHIV PAL SINGH in my minor daughter namely ARPITA RAO aged 16 years in her 10th class marks statement cum certificate educational documents. The actual name of mine is SHIVPAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVPAL SINGH [Signature]

It is for general information that I, MOHD RAHIL S/o ACHCHAN QURESHI, R/o 1742, Gali Ghante Wali Pahari Bhojla Turkman Gate, Hoz Wali Masjid, Delhi G.P.O., North Delhi, Delhi-110006, declare that name of mine and my minor son have been wrongly written as MOHAMMED RAHIL and ABDUL RAHMAN in my minor son's namely ABDUL GANI RAHMAN aged 11 years in his School Records, and also name of mine has been wrongly written as MOHAMMAD RAHIL in his Birth Registration Certificate No. MCDOLIR-2213-005774144. The actual name of mine and my minor son are MOHD RAHIL and ABDUL GANI RAHMAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD RAHIL
[Signature]

It is for general information that I, NARENDER SINGH CHAUHAN S/o KHYURAJ SINGH CHAUHAN, R/o A-37 Vasant Marg, Vasant Vihar, South West Delhi-110057, declare that name of my father has been wrongly written as K H YUVRAJ SINGH CHAUHAN in my 10th Class Educational Documents and Graduation Degree (BCA). The actual name of my father is KHYURAJ SINGH CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER SINGH CHAUHAN [Signature]

It is for general information that I, SURAJ MALHOTRA S/o SUMAT PRAKASH, R/o 9145, 2nd Floor, Street No-3, Multani Dhanda, Pahar Ganj, Swami Ram Tirth Nagar, Delhi-110055, declare that the name of my father has been wrongly written as SUMIT MALHOTRA in my 10th class educational documents, voter card No. RJN1946861, and passport No.P2820978. That actual name of my father is SUMAT PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ MALHOTRA [Signature]

It is for general information that I, RAHUL CHAUHAN S/o VIJAY SWAROOP, R/o Mohalla Fauladpura Malkhan Singh Chowk, Deoband, Saharanpur Uttar Pradesh-247554, declare that name of mine, my father has been wrongly written as RAHUL SHARMA and VIJAY SHARMA in my 10th and 12th Class educational documents. The actual name of mine, my father are RAHUL CHAUHAN and VIJAY SWAROOP respectively, which my be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL CHAUHAN [Signature]

It is for general information that I, RAJ BIR SINGH S/o GIRVAR SINGH, R/o H.No.-4, Sihani Kala, Nandgram, Ghaziabad, PO Ghaziabad, Dist Ghaziabad, Uttar Pradesh-201001, declare that name of mine has been wrongly written as RAJBER SINGH in my PPO No. DE/CORR/13955/2016. The actual name of mine is RAJ BIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ BIR SINGH [Signature]

It is for general information that I, RAVINDER KUMAR S/o SURAJ BHAN, R/o Joniawas (19), Gurgaon, Haryana-123504 mine and my wife has been wrongly written as RAVINDER and BEENA in my minor son namely PIYUSH aged 17 year in his 10th class educational documents. The actual name of mine and my wife are RAVINDER KUMAR and VEENA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR [Signature]

It is for general information that I, MANOJ KUMAR S/o Shri JAGBIR SINGH, R/o H.No. 557, Gali No. 4, B-Block, Baba Colony, Burari, North Delhi, Delhi-110084, declare that name of mine and my wife has been wrongly written as MANOJ and SANJANA in my minor daughter MUSKAN aged 17 years in her 10th class educational documents. The actual name of mine and my wife are MANOJ KUMAR and PINKI UPADHAYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature]

It is for general information that I, NEHA D/o GULAB NARAYAN JHA, R/o Q.No.10, Swarn Jayanti Sadan Deluxe, Baba Khark Singh Marg, Delhi-110001, declare that the name of my mother has been wrongly written as KUMKUM DEVI in my 10th class certificate and KUMKUM JHA in my 12th class certificate. That actual name of mother is KUM KUM JHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA [Signature] It is for general information that I, SURAJ S/o SHARMA SHAH, R/o 16/62, Block -16, Trilokpuri, East Delhi-110091, declare that name of my father has been wrongly written as VINOD SHAH in my all educational documents, driving License No. DL7 20200002024 and Voter ID Card No. TAX2479939. The actual name of my father is SHARMA SHAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURAJ [Signature]

It is for general information that I, REENA DEVI D/o RANJIT SINGH W/o DHARMENDER, R/o RZ-27, Uggersen Park Main Nangloi Road Najafgarh South West Delhi-110043, declare that name of mine has been wrongly written as REENA in my all educational documents. The actual name of mine is REENA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REENA DEVI [Signature]

It is for general information that I, MANJIT KAUR wife of SUKHWINDER SINGH, residing at VPO. Miani, Ward No. 3, Tehsil Dasuya, Distt. Hoshiarpur-144202, Punjab, India, declare that name of my Husband has been wrongly written as MUKHWINDER SINGH in my Passport No-G 6119875. The actual name of my Husband is SUKHWINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature]

It is for general information that I, MUTAHIR HUSSAIN S/o MAJHAR HUSSAIN, R/o H.No. H-90, Block-H, Sector-22, P.S.-Sector 24 Noida, Tehsil-Dadri, Dist.-Gautam Buddha Nagar, Uttar Pradesh-201308, declare that name of my wife has been wrongly written as AFSHEEN FATMA in my minor daughter's namely AALIYA FATMA aged 14 years in her School Records and Birth Certificate No. 100171205884. The actual name of my wife is AFSHEEN NAAZ.

It is certified that I have complied with other legal requirements in this connection.

MUTAHIR HUSSAIN [Signature]

It is for general information that I, BINOD KUMAR PRASAD S/o Shri SHEO NATH PRASASD, R/o B-3/314, Arawali Appartment, Sector-34, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine and my wife has been wrongly written as BINOD PRASAD and

USHA PRASAD in my minor daughter YASHICA PRASAD aged 14 years in her school record and name of my minor daughter has been wrongly written as YASHICA in her Birth certificate No. 6049. The actual name of mine, my wife and my minor daughter are BINOD KUMAR PRASAD, USHA and YASHICA PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BINOD KUMAR PRASAD [Signature]

It is for general information that I, MAN MOHAN SINGH S/o Late SHREE BALAM SINGH, residing at Y-288 B, Sec-12 Noida Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as MAN MOHAN CHAUHAN in my minor son ATHARVA CHAUHAN aged 13 years in his school records and birth certificate No.-9645. The actual name of mine is MAN MOHAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAN MOHAN SINGH [Signature]

It is for general information that I, MAYUR VASHIST S/o RAJENDRA KUMAR, R/o- M- 22-23, Gali Number-1, Shastri Nagar, Shastri Nagar, North West Delhi, Delhi- 110052, declare that name of mine has been wrongly written as MAYUR in my 12th and Graduation marksheet and certificate and name of my father has been wrongly written as RAJENDER KUMAR in my 10th marksheet cum certificate and RAJENDER in my 12th and Graduation marksheet and certificate and name of my mother has been wrongly written as SUMAN VASHISHT in my 10th marksheet cum certificate. The actual name of mine and my father and my mother are MAYUR VASHIST and RAJENDRA KUMAR and SUMAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAYUR VASHIST [Signature]

It is for general information that I, FATIMA BIBI W/o AASHIQ ANSARI, R/o 104, Chhuria Mohalla, Rohtash Electronics Tekhand, Okhla Phase-1, South Delhi, Delhi-110020, declare that name of mine and my husband has been wrongly written as LALI BIBI and ASHIK ANSARI in my Voter ID Card No-DJY2832202. The actual name of mine and my husband are FATIMA BIBI and AASHIQ ANSARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FATIMA BIBI [Signature]

It is for general information that I, PANKAJ BAGRI S/o SURENDER KUMAR, R/o H.No.-10824. Gali No-16, Pratap Nagar, Delhi-110007, declare that name of mine has been wrongly written as PANKAJ in my voter ID Card No. MMX0633883 and SC Caste Certificate No. 148629. The actual name of mine is PANKAJ BAGRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ BAGRI [Signature]

It is for general information that I, PRIYANKA NEGI D/o DILWAR SINGH NEGI, residing at H No E-48, Gali No-2, Supershine Chowk, East Vinod Nagar, Kalyanvas, PO: Kalyanvas, Dist: East Delhi, Delhi- 110091, declare that name of mine and father has been wrongly written as PRIYANKA and DILVER NEGI in my all educational documents. The actual name of mine and my father are PRIYANKA NEGI and DILWAR SINGH NEGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA NEGI [Signature]

It is for general information that I, ASHA YOGI D/o MAMRAJ YOGI, R/o 362, Soniya Gandhi Camp, Samalkha, PO: Gurgaon Road, Dist: South West Delhi-110037, declare that name of my mother has been wrongly written as MAYA DEVI YOGI in my 10th class certificate. The actual name of my mother is MAYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHA YOGI [Signature]

It is for general information that I MADANVIR SHARMA S/o DHARAMPAL SHARMA, R/o Khawaspur, Sikhandrabad, Chola, Chola R.S Bulandshahr, Uttar Pradesh-203203, declare that name of my mother has been wrongly written as BIMLESH DEVI in my 10th, 12th and B.A educational documents. The actual name of my mother is VIMLA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADANVIR SHARMA [Signature] It is for general information that I, SACHIN KUMAR RAI S/o SUBODH KUMAR RAY, R/o 6908, Qila Kadam Sharif, Nabi Karim, Pahar Ganj, PO; Swami Ram Tirth Nagar, Delhi-110055, declare that name of my father has been wrongly written as SUBODH KUMAR RAI in my 10th & 12th Class School Certifificate Cum Marksheet. The actual name of my father is SUBODH KUMAR RAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR RAI [Signature]

It is for general information that I, MALLIKA MONDAL D/o SUNIL MONDAL, R/o 31/41, West Punjabi Bagh, New Delhi-110026, declare that name of mine and my father has been wrongly written as MALLIKA MANDAL and SUNIL MANDAL in my aadhar card No. 5833 5288 7676 and Pan Card No. FHLPM8501F. The actual name of mine and my father are MALLIKA MONDAL and SUNIL MONDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MALLIKA MONDAL [Signature]

It is for general information that I, MOHD FAISAL S/o MOHD WAHID, R/o H.No.-C 507 Near S.K.V School VTC Gokal Puri North East Delhi-110094, declare that name of my father and my mother has been wrongly written as MOHD VAHEED and ANGURI BEGUM in my 10th & 12th class educational documents. The actual name of my father and my mother are MOHD WAHID and ANGOORI BEGAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD FAISAL [Signature]

It is for general information that I, ALI HUSSAIN S/o SHUBH RATI KHAN, R/o Gali No-24, Mangal Bazar Road, Rama Vihar, Mohammad Pur Majri, North West Delhi-110081, declare that name of my father and my mother has been wrongly written as MUNNA LAL and AYSHA KHATOON in my 10th class educational documents. The actual name of my father and my mother are SHUBH RATI KHAN and ESHA KHATUN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ALI HUSSAIN [Signature]

It is for general information that I, GAURAV KUMAR son of JAGBIR SINGH, R/o House No. F-2 Gali No.1, Ph-3 Shiv Vihar, Karawal Nagar, Sabha Pur Delhi, Sabhapur, North East Delhi-110094, declare that name of mine and my father has been wrongly written as GAURAV and JAGVEER SINGH in my OBC Certificate No. OBC/04/42/36901/7/11/2012/9421111795. The actual name of mine and my father are GAURAV KUMAR and JAGBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR [Signature]

It is for general information that I, SHIVAM KUMAR PASWAN S/o SHIV NARYAN PASWAN, R/o H.No.-E-423/9 Street No.-9 Near Darshil vatika Tukmirpur, Extn Karawal Nagar, North East Delhi-110094, declare that name of mine has been wrongly written as SHIVAM in my 10th class and 12th class marksheet cum certificate educational documents. The actual name of mine is SHIVAM KUMAR PASWAN. respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM KUMAR PASWAN [Signature]

It is for general information that I, GEETA DEVI W/o NARESH KUMAR, R/o 3197 Maman Street Near Badh wala Chowk, Phari Dhiraj Sadar Bazar, North Delhi-110006, declare that name of mine has been wrongly written as Geeta in my minor son namely VARUN KUMAR aged -17 years in his 10th class marksheet and certificate educational documents and birth certificate No-MCDOLR07071557. The actual name of mine is GEETA DEVI. respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI [Signature]

It is for general information that I, VINEET KUMAR son of SHYAM AVTAR, residing at 996, Munnalal Mawana, Mawana-250401, Meerut, U.P., declare that name of mine has been wrongly written VINEET AGGARWAL and my wife name VANDNA in my minor son YASH AGGARWAL aged 17 year 10th and 12th class and other educational certificates. The actual name of mine is VINEET KUMAR and my wife name is VANDNA AGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEET KUMAR [Signature] It is for general information that I, UMANG VERMA S/o VIMAL KUMAR, residing at House N 206 moh/chipiyan near water tank, thana bhawan (Rural), Shamli, Uttar Pradesh-247777, declare that name of my mother has been wrongly written as SUNITA VERMA in my 10th class marksheet and certificate. The actual name of my mother is SUNITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMANG VERMA
[Signature]

It is for general information that I, PRITAM PANDEY S/o RAJ KISHOR DEV PANDEY, R/o Ward No.- 04, Gram Tarawan, VTC- Taranwa, PO- Robertsganj, Sub District-Robertsganj, District - Sonbhadra, Uttar Pradesh - 231216, declare that name of mine and my father and my mother has been wrongly written as PRITAM KUMAR and RAJ KISHOR DEV and GEETA DEVI in my 10th and 12th Marksheet and certificate. The actual name of mine and my father and my mother are PRITAM PANDEY and RAJ KISHOR DEV PANDEY and GEETA PANDEY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRITAM PANDEY [Signature]

It is general information that I, VEDANGI GUPTA D/o NITIN GUPTA, residing at H.No. 1369, Sector-4, Krishna niwas, Main Bazar Near Post Office Mubarakpur SAS Nagar (Mohali) Punjab 140201, declare that name of mine has been wrongly written as VEDANGI in my CBSE Class 10th Marksheet. The actual name of mine is VEDANGI GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEDANGI GUPTA [Signature]

It is for general information that I, PRABHA KUMARI W/o Late KARANVIR SINGH, residing at 255/3, Shastri Nagar, Hans Nagar, PO: Hns Nagar, Dist: Kanpur Nagar, Uttar Pradesh- 208005, declare that name of mine has been wrongly written as PRABHA GAUR in my husband's Corrg. P.P.O. NO. C / CORR / FYS / 05102 / 2014 of P.C.D.A (PENSIONS) ALLAHABAD. The actual name of mine is PRABHA KUMARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRABHA KUMARI [Signature] It is for general information that I, JYOTSNA KUMARI wife of Sh. ABHAY SUMAN SINGH, resident of House No. 73 B, Bhamashah Nagar, Hisar, Tehsil and District Hisar (Haryana), declare that name of mine has been wrongly written as JYOTSNA SINGH in my minor daughter JAHNVI SUMAN age 16 years in her 10th class educational documents. The actual name of mine is JYOTSNA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTSNA KUMARI [Signature]

It is for general information that I, VAIBHAV S/o AJAY KUMAR, R/o C-73, Block-C, Vandana Vihar, Nihal Vihar, Nangloi, Nilothi, Delhi-110041, declare that name of mine and my mother has been wrongly written as VAIBHAV PAWAR and RAJBALA PAWAR in my 10th and 12th Class CBSE educational mark Statements cum Certificates. The actual name of mine and my mother are VAIBHAV AND RAJ BALA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV [Signature]

It is for general information that I, RITIK S/o PUSHPENDER SINGH, R/o B-1, Rishi Nagar, Amar Colony, Nangloi, West Delhi, Delhi-110041, declare that name of my father and my mother has been wrongly written as PUSHPENDER and GEETA PANWAR in my 10th and 12th class CBSE educational mark statements cum certificates. The actual name of my father and my mother are PUSHPENDER SINGH and GEETA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITIK [Signature]

It is for general information that I, ZEHRA KOUSER D/o HAFEEZ UR RAHMAN W/o MOHAMMED SHARFUDDIN, R/o 2-3-505/C, Owaisi Nagar, Amberpet, Hyderabad, Telangana-500013, declare that name of my father has been wrongly written as MD HAFEEZ UR RAHMAN in my all educational documents and MOHAMMED HAFEEZ UR RAHMAN in my Passport No.W4077230. The actual name of my father is HAFEEZ UR RAHMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ZEHRA KOUSER [Signature]

It is for general information that I, NIRVAIL SINGH S/o. JOGINDER SINGH, R/o. Village Kahna, District Kapurthala, Punjab - 144628, declare that name of my mine has been wrongly written as NIRVAIR SINGH in my Passport No. F2417584. The actual name of mine is NIRVAIL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIRVAIL SINGH [Signature]

It is for general information that I, SACHIN S/o RAJ PAL SINGH, R/o House No. C-25, Street No-3, C-Block, Near Durga Mandir, Ankur Enclave, Karawal Nagar, Dayalpur, Delhi-110094, declare, That name of mine has been wrongly written as SACHIN BANSAL in my minor son HARSHIT BAISLA, aged about 6 years in his Birth Certificate registration number- 113667. The actual name of mine is SACHIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN [Signature]

It is for general information that I, NILESH VERMA S/o KISHAN LAL VERMA, R/o Village Banediya, Tehsil Railmagra, District Rajsamand (Raj.)-313329, declare that name of mine has been wrongly written as NILESH BHAND in my all educational documents. The actual name of mine is NILESH VERMA, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

NILESH VERMA [Signature]

It is for general information that I, SHOBHA LALL wife of SACHINDRA LALL, residing at B-17 M R Housing Society, Near Honda Service Centre, Krishna Colony, Garacharama Village, Port Blair, South Andaman - 744105, A & N Islands, declare that name of mine has been wrongly written as SOBHA LALL in my Service Records. That actual name of mine is SHOBHA LALL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA LALL [Signature]

It is for general information that I, FRANCIS PANAKAL S/o VERGHESE PANAKAL R/o C-3/86, First Floor, Ashok Vihar, Phase-2, Delhi-110052, declare that name of mine and my father have been wrongly written as FRANCIS VARGHESE PANAKAL AND VARGHIS in my Adhaar Card No. 5134 1548 3746, PANAKAL VERGHIS FRANCIS and VERGHIS in my Pan Card No.ABAPF6662N. The actual name of mine and my father FRANCIS PANAKAL and VERGHESE PANAKAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FRANCIS PANAKAL [Signature]

It is for general information that I, DEVSAI RAM BHAGAT S/o BUDHNATH RAM, R/o Rajmahal Road, Bhagalpur, Ward No-17, VTC-Jashpur Nagar, PO-Jashpunagar, Sub District-Pathalgaon, District-Jashpur, Chhattisgarh- 496331, declare that name of mine has been wrongly written as DEVSAIRAM in my service record. The actual name of mine is DEVSAI RAM BHAGAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVSAI RAM BHAGAT [Thumb impression]

It is for general information that I, BIHARI LAL YADAV S/o MANSINGH YADAV, R/o 213, Man Bhawan, Foji Colony, Opposite Naman Hotal, Alwar, Alwar, Rajasthan -301001, declare that name of mine has been wrongly written as BIHARI LAL in my PPO No. S/035067/88(ARMY). The actual name of mine is BIHARI LAL YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIHARI LAL YADAV [Thumb impression]

It is general information that I, SATBIR SINGH S/o CHANDA RAM, R/o House No.-241B, Ward No-3, Gaon Dherdu Dheraru, District-Kaithal, Haryana-136021, declare that name of my mother has been wrongly written as MURTI DEVI in my Passport No-M7710829. The actual name of my mother is PARMESHWARI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATBIR SINGH [Signature]

It is for general information that I, SAURAB KUMAR S/o BHANGI RAM, R/o VPO Balauli, Tehsil Chhachhrauli, Distt Yamuna Nagar, Haryana-135103, India, declare that name of my mother has been wrongly written as REENA DEVI in my 10th class educational document. The actual name of my mother is RANI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAURAB KUMAR [Signature]

It is for general information that I, SUNITA RAMCHANDRA GHOTANE wife of Late RAMCHANDRA GOPAL GHOTANE and D/o DHONDIBA R/o: # 408/A, Mal Bhag, Datta Galli, At / Post: Shirguppi, Tehsil: Chikodi, Distt: Belagavi-591237 State: Karnataka, declare that name of mine has been wrongly written as SUNITA in my late husband's Discharge book and SPARSH PPO No. 225200300972. The actual name of mine is SUNITA RAMCHANDRA GHOTANE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RAMCHANDRA GHOTANE [Signature]

It is for general information that I, ANISH KUMAR S/o SANTOSH MANDAL, residing at Ward No.-8, Dhobiyahi, Bhataura, Samastipur, Bhataura, Bihar- 848117, declare that name of my father has been wrongly written as SANTOSHI MANDAL in my 12th class marksheet and certificate. The actual name of my father is SANTOSH MANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANISH KUMAR [Signature]

It is for general information that I, PRINCE TOMAR S/o SHARVAN KUMAR, R/o H.No.-97 Street No.-6 D-Block Dayalpur North East Delhi-110094, declare that name of my father and my mother has been wrongly written as SHARWAN KUMAR TOMAR and BIMLESH DEVI in my 10th-class and 12th-class marksheet cum certificate educational documents. The actual name of my father and my mother are SHARVAN KUMAR and BIMLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE TOMAR [Signature]

It is for general information that I, SUBASH SINGH S/o ROOP SINGH, residing at Jakharh Patti, Maniana, Sangrur, Punjab- 148033, declare that name of mine has been wrongly written as SUBASH in my minor daughter namely DEEPIKA aged 16 years in her 10th class marksheet and certificate. The actual name of mine is SUBASH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBASH SINGH [Signature]

It is for general information that I, SONU KANSAL S/o RAMKUMAR, residing at Madlauda (7), Dist. Panipat, Haryana-132113, declare that the name of mine, my wife and my minor daughter have been wrongly written as SONU, GEETA and RIDHI in my minor daughter RIDHI KANSAL aged 16 years in her CBSE Class 10th Marksheet. The actual name of mine, my wife and my minor daughter are SONU KANSAL, GEETA DEVI and RIDHI KANSAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU KANSAL [Signature]

It is for general information that I, RAJIV YADAV S/o VED PARKASH, residing at Ward No-3, Yadav Mohalla, PO-Kalayat, Distt.-Kaithal, Haryana-136117, declare that the name of my minor daughter has been wrongly written as PALAK aged 16 years in her CBSE CLASS 10th EDUCATIONAL DOCUMENTS. The actual name of my minor daughter is PALAK YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJIV YADAV [Signature]

It is for general information that I, YUNUSH ALI MONDAL S/o ENTAJ ALI MONDAL, R/o Parulia, Bitra, Barddhaman, West Bengal - 713422, declare that name of my father has been wrongly written as IMTIAZ ALI MONDAL in my all educational documents. The actual name of my father is ENTAJ ALI MONDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YUNUSH ALI MONDAL [Signature]

It is for general information that I, CHINTAMANI PANDEY S/o LALMANI PANDEY, R/o Tulsi Sadan, Sanjay Colony, Near Judgee Court, Bhotia Parao, Haldwani, Nainital, Uttarakhand-263139, declare that my name has been wrongly written as CHINTA MANI in my Pension Payment Order (PPO) Number 347198200132. The actual name of mine is CHINTAMANI PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHINTAMANI PANDEY [Signature]

It is for general information that I, EMENUAL MASIH S/o BALO MASIH, residing at H No.-2, Ward No.-1, Model Town, Dhariwal, Gurdaspur, Punjab-143519, declare that the name of my father has been wrongly written as BALO MASIH BHATIA in my Pan Card No. BCTPB1491G. The actual name of my father is BALO MASIH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

EMENUAL MASIH [Signature]

It is for general information that I, JITENDER KUMAR S/o HET RAM, R/o Ward No.-21, Near Raj Public School, 4 Civil Line Behind Hero Honda Agency Palwal, Haryana-121102, declare that name of mine and my wife has been wrongly written as JITENDER and SEETU in my minor daughter CHHAVI aged 16 years in her 10th Class Educational Documents. The actual name of mine and my wife are JITENDER KUMAR and SEETU KUMARI SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KUMAR [Signature]

It is for general information that I, SAVITHA K V W/o REJI R/o House No. 118, Tilak Khand Giri Nagar, Kalkaji, South Delhi, Delhi-110019, declare that name of mine and my minor son have been wrongly written as SAVITHA and KARAN KUMAR in my minor son's namely KARAN KUMAR R aged 15 years, in his CBSE 10th class Educational Documents. The actual name of mine and my minor son are SAVITHA K V and KARAN KUMAR R respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAVITHA K V [Signature]

It is for general information that I, BALWAN SINGH S/o NARSINGH, residing at Hathlana (40), Karnal, Haryana-132001, declare that the name of mine has been wrongly written as BALWAN in my minor son DILBAG SINGH aged 16 years in his 10th Class Educational Documents. The actual name of mine is BALWAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALWAN SINGH [Signature]

It is for general information that I, NARESH KUMAR S/o FAKIR CHAND, R/o House No.-694, Near Shiv Mandir, Mohalla-Bhyankar Patti, Keorak (33), Kaithal, Haryana-136027, declare that name of my minor son PREET aged 16 years has been wrongly written as SHUBHAM Urf PREET in his Birth Certificate. The actual name of my son is PREET, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR [Signature]

It is for general information that I, NEHA NAIDU RAJAPANTULA D/o SUBBARAO RAJAPANTULA, R/o C-205, Tower No-5, Gulmohur Greens, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, declare that name of mine and my father has been wrongly written as RAJAPANTULA NEHA NAIDU and RAJAPANTULA SUBBARAO in my 10th & 12th Class Educational Documents. The actual name of mine and my father are NEHA NAIDU RAJAPANTULA and SUBBARAO RAJAPANTULA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEHA NAIDU RAJAPANTULA [Signature]

It is for general information that I, DIVYA M L daughter of MOHANAN S, R/o Divyalayam, Tholikuzhi, Adayamon PO, Pazhayakunnummel, Thiruvananthapuram, Kerala-695614, declare that name of mine and my father have been wrongly written as M L DIVYA and S MOHAN in my Class 10th and 12th Educational Documents. The actual name of mine and my father are DIVYA M L and MOHANAN S respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIVYA M L [Signature] It is for general information that I, SYED MEDHATULLAH S/o AKTHER SYED BASHARATULLAH, R/o 12-2-7 10/A A/2 A/3 Flat No. 103 Tulip Tower Nanal Nagar Mehdipatnam Asifnagar PO Humayunnagar Distt. Hyderabad Telangana-500028, declare that name of my father has been wrongly written as SYED BASHARATULLAH in my 10th Mark sheet. The actual name of my father is AKTHER SYED BASHARATULLAH.

It is certified that I have complied with other legal requirements in this connection.

SYED MEDHATULLAH [Signature]

It is for general information that I, SHANMUKHAPPA CHAKRASALI S/o SHIVAPPA CHAKRASALI, residing at No. 9 1st Cross Balaji Layout Near Govt School, Marathahalli Post Bengaluru, Karnataka-560037, declare that the name of mine has been wrongly written as SHAN MUKHAPPA CHAKRASALI in my PPO No. S/024521/2006. The actual name of mine is SHANMUKHAPPA CHAKRASALI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHANMUKHAPPA CHAKRASALI [Signature]

It is for general information that I, JAGDISH CHANDRA ARYA S/o Late GUSAIN RAM, R/o Vill. -Prempur Loshgyani, P.O.-Anandpur, Gas Godam Road, Haldwani, Nainital, Uttarakhand-263139, declare that my name has been wrongly written as JAGDISH CHAND ARYA in my Service Record No.4170941Y. My actual name is JAGDISH CHANDRA ARYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH CHANDRA ARYA [Signature]

It is for general information that I, PARTH BIPINCHANDRA BHAGAT S/o BIPINCHANDRA SHANTILAL BHAGAT R/o1800/A, Rabarivas, Dolatkhana, Sarangpur, Ahmedabad City, Ahmedabad, Ahmedabad G.P, Gujarat- 380001, declare that name of mine, my father and my mother has been wrongly written as PINTU, BIPINCHANDRA SHANTILAL BHAGAT and GEETABEN BIPINCHANDRA BHAGAT respectively, in my Birth Certificate. The actual name of mine, my father and my mother is PARTH BIPINCHANDRA BHAGAT, BIPINCHANDRA SHANTILAL BHAGAT and GEETABEN BIPINCHANDRA BHAGAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARTH BIPINCHANDRA BHAGAT [Signature]

I, PALLAPOTHU VENU GOPALA RAO S/o PALLAPOTHU VEERA RAGHAVAIAH, R/o H.No.-291/C, LIGH.aphp Colony, Near-BK Guda Park, BK Guda, S.R Nagar, Ameerpet, Hyderabad, T.G, Pin-500038, declare that name of mine and my wife's names have been wrongly written as PALLAPOTHU VENU GOPAL and PALLAPOTHU SHAILAJA in S.S.C of my minor daughter PALLAPOTHU LAYA HASINI aged 16 years. The actual name of mine and my wife's names are PALLAPOTHU VENU GOPALA RAO and PALLAPOTHU SIVA LAKSHMI SAILAJA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PALLAPOTHU VENU GOPALA RAO [Signature]

It is for general information that I, MANISH FAGNA S/o Late RAKESH KUMAR, R/o 113, Ward No.-10, Bhankhri Village, Sector - 49, Faridabad, Haryana-121001, declare that name of my father and mother has been wrongly written as RAKESH FAGNA and GEETA in my 10th and 12th Class CBSE Mark Statement. The actual name of my father and mother are RAKESH KUMAR and GEETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH FAGNA, [Signature]

It is for general information that I, JASKIRAT SINGH S/o JASBIR SINGH AUJLA, residing at H.No.-2603, Railway Road, Jwahar Nagar, Adampur Doaba, Jalandhar, Punjab-144102, declare that name of my father has been wrongly written as JASVIR SINGH in my class 10th marksheet and certificate. The actual name of my father is JASBIR SINGH AUJLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASKIRAT SINGH [Signature]

It is for general information that I, POONAM RATHI W/o GOVIND RATHI, R/o 10-19-46, Ayyappa Towers, Brahmin Street, Mallikarjunapeta, One Town, Vijayawada (Urban), Krishna, Andhra Pradesh-520001, declare that name of mine and minor daughter has been wrongly written as POONAM and DISHA in my minor daughter DISHA RATHI, aged about 16 years, in her 10th Class Certificate. The actual name of mine and minor daughter are POONAM RATHI and DISHA RATHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM RATHI [Signature] It is for general information that I, SHIVAM THAKRAL S/o HARISH KUMAR, R/o House No.-269, Dabkariya Street, Ward No.-21, Near Gaushalla Road, Fzilka, Firozpur, Punjab-152123, declare that name of my father and my mother has been wrongly written as HARISH THAKRAL and SEEMA in my 10th Class Certificate . The actual name of my father and my mother are HARISH KUMAR and SEEMA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM THAKRAL [Signature]

It is for general information that I, DIXIT DHATTERWAL S/o VIRENDER KUMAR, residing at Village-Hetwan Leghan, Distt.-Bhiwani, Haryana-127029, declare that the name of mine has been wrongly written as DIXIT in my CBSE Class 10th & 12th Educational Documents. The actual name of mine is DIXIT DHATTERWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIXIT DHATTERWAL [Signature]

It is for general information that I, SHAILENDRA S/o UMA SHANKAR CHAUDHARY, R/o F-320, Mangolpuri, N-Block, Delhi-110083, declare that name of mine has been wrongly written as SHALIENDER in my minor son namely SWAPNIL CHOUDHARY aged 16 years in his School Leaving Certificate. The actual name of mine is SHAILENDRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA [Signature]

It is for general information that I, CHETAN DEVI W/o RAM KARAN, residing at Behind New Anaj Mandi, Dabur Colony, Bhiwani, Haryana-127021, declare that the name of mine has been wrongly written as CHETNA in my minor son ANUJ aged 16 years in his CBSE Class 12th Educational Documents. The actual name of mine is CHETAN DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHETAN DEVI [Signature] It is for general information that I, TARLOCHAN SINGH S/o LACHMAN SINGH, residing at Gopipur, Kapurthala, Punjab-144628, declare that the name of my father has been wrongly written as PRITAM SINGH in my Passport No. M4136838 and PAN Card No. BOAPS8815N. The actual name of my father is LACHMAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TARLOCHAN SINGH [Signature]

It is for general information that I, MANSHU DAHIYA S/o SURENDER SINGH, R/o House No.- 511, Garhi Sisana(27-R), PO: Garhi Sisana ED, sonipat, Haryana-131408, declare that name of mine has been wrongly written as MANSHU in my 10th Class Educational Documents. The actual name of mine is MANSHU DAHIYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANSHU DAHIYA [Signature]

It is for general information that I, AKSHITA SHARMA D/o AJAY KUMAR SHARMA, R/o 41/6, Ward No. 06, Bagrian Mohalla, Sarafa Bajar, Kaithal, District Kaithal, Haryana-136027, declare that the name of mine, my father and my mother have been wrongly written as AKSHITA, AJAY SHARMA and SANGEETA in my CBSE Class 10th Educational Documents. The actual name of mine, my father and my mother are AKSHITA SHARMA, AJAY KUMAR SHARMA and SANGEETA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHITA SHARMA [Signature]

It is for general information that I, MOHD NASRULLAH S/o MOHD BASHIR AHMAD, R/o 2208/13, Shankar Gali, Sita Ram Bazar, Delhi, declare that name of name of mine and my father has been wrongly written as MOHD NASRULLHA and SHEKH BASHEER AHMAD in my Aadhar Card No. 4787 0197 8101 and MOHD NASRULLHA and BASHIR AHMAD in my PAN Card No. ASEPN4960C and MOHD NASRULLHA and S BASHIR AHMAD in my Driving License No. DL0619940016929 and Registration Certificate of Vehicle No. DL-1R-W-1459. The actual name of mine and my father are MOHD NASRULLAH and MOHD BASHIR AHMAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD NASRULLAH [Signature]

It is for general information that I, SNEH TIWARI S/o RAWENDRA KUMAR TIWARI, residing at 294/1, Sharda Nagar, Gauthana, Betul, Madhya Pradesh-460001, declare that name of my father has been wrongly written as RAWENDRA TIWARI in my CBSE Board class 10th and 12th marksheet and certificate. The actual name of my father is RAWENDRA KUMAR TIWARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SNEH TIWARI [Signature]

It is for general information that I, KRITIKA CHANDHOK D/o SANJEEV KUMAR, R/o B-2, Gali No.-5, New Krishna Nagar, East Delhi, Delhi-110051, declare that name of my father has been wrongly written as SANJEEV KUMAR CHANDHOK in my Aadhar Card No.-731188867745, Pan Card No.-BJIPC3300F, Passport No.-V3526655, 10th and Graduation Educational Documents as SANJEEV KR CHANDHOK in my 12th Class Educational Documents and the name of my mother is MAMTA CHANDHOK in my Passport No.- V3526655, 10th & 12th Class Educational Documents. The actual name of my father and my mother are SANJEEV KUMAR and MAMTA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA CHANDHOK [Signature]

It is for general information that I, MOHAN SINGH S/o PURAN SINGH, residing at House No. 2355, First Floor Left Side, Gali Kakwan Sabze Mandi Clock Tower, Malka Ganj, North Delhi, Delhi- 110007, declare that name of my father has been wrongly written as POORAN SINGH in my all educational documents. The actual name of my father is PURAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SINGH [Signature]

It is for general information that I, VASEEM AHAMAD S/o SHARIF AHAMAD, R/o H.No.-36, Mohalla Kheda Darwaza, Pur Kazi Rural, Muzaffarnagar, Uttar Pradesh-251327, declare that name of mine, my father and my mother has been wrongly written as VASEEM, SHAREEF and SIDI in my Passport No. M5537421. The actual name of mine, my father and my mother are VASEEM AHAMAD, SHARIF AHAMAD and SIDI KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VASEEM AHAMAD [Signature]

It is for general information that I, SURENDER KUMAR LAURA son of SH. JAI CHAND, residing at H. No. 150/13, Krishna Kunj, Hanuman Colony, Rohtak Haryana-124001, declare that name of my minor daughter has been wrongly written as VIDHI in my minor daughter's namely VIDHI LAURA, aged 17 years, in her 10th and 12th Educational documents. The actual name of my minor daughter is VIDHI LAURA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR LAURA [Signature]

It is for general information that I, SANTOSH KUMAR S/o ARJUN SINGH, R/o Plot No.-1622 Kh No.-96/13, 32B, Swatantra Nagar, Narela, PO-Narela, Distt.-North West Delhi, Delhi-110040, declare that name of my father has been wrongly written as NARESH YADAV in my PAN Card No-CIFPK7649E. The actual name of my father is ARJUN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR [Signature]

It is for general information that I, RANGILA DEVI W/o SH. PAWAN SHARMA, R/o F-4, KH.No. 78/15, F-Block, Vihay Vihar Phase-1, Rohini, North West Delhi, Delhi-110085, declare that name of mine and my minor son has been wrongly written as RANGILA and VIBANSHU in my minor son VIBANSHU SHARMA in his school records and name of mine has been wrongly written as RENGEELA in his Birth Certificate No. 685. The actual name of mine and my minor son are RANGILA DEVI and VIBANSHU SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANGILA DEVI [Signature]

It is for general information that I, SUMAN W/o RAMBIR SINGH, R/o G-208, Khasra No. 458, Rana Park, Siraspur, North West Delhi, Delhi-110042, declare that name of my husband name Wrongly written as RAMBEER SINGH in my minor daughter KAJAL aged 17 years in his 10th Class Marksheet & Certificate The actual name of my husband name is RAMBIR SINGH respectively, which may be amendment accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMAN [Signature]

It is for general information that I, RAJKUMAR S/o RANJIT, R/o Gulawala, Hudina, Mahendragarh, Haryana-123001, declare that name of mine and my wife has been wrongly written as RAJ KUMAR and USHA in my minor son namely RUPESH YADAV aged 17 years in his 10th educational documents. The actual name of mine and my wife are RAJKUMAR and USHA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR [Signature]

It is for general information that I, SIKANDER SINGH S/o JOGINDER SINGH, R/o C-113, KH No.-64/18, Chandan Vihar Nihal Vihar, Nangloi, West Delhi-110041, declare that name of my wife has been wrongly written as KARINA in my minor son namely DISHANT aged 15 years in his school record. The actual name of my wife is KAREENA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIKANDER SINGH [Signature]

It is for general information that I, VIKASH BABOO GUPTA S/o DINESH CHAND, R/o WZ-25AOM Vihar Phase-III, Uttam Nagar West Delhi-110059, declare that name of mine and my minor son has been wrongly written as VIKASH GUPTA and SHARANSH GUPTA in my minor son namely SARANSH GUPTA aged 14 years in his school record. The actual name of mine is VIKASH BABOO GUPTA and SARANSH GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKASH BABOO GUPTA [Signature]

It is for general information that I, SANTOSH KUMAR S/o ARJUN SINGH R/o Plot No. 1622 Kh No. 96/13, 32B, Swatantra Nagar, Narela, PO-Narela, Distt. North West Delhi, Delhi-110040, declare that name of mine has been wrongly written as SANTOSH in my minor daughter NEHA aged 16 years in her 10th Class Educational Documents and Birth Certificate No. MCDOLIR-2207002722344. The actual name of mine is SANTOSH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR [Signature]

It is for general information that I, ARTI PATWAL W/o KAMLESH KUMAR PATWAL, R/o 201 4th FLoor, J-3, DDA Flats Kalkaji, Delhi-110019, declare that name of my husband has been wrongly written as KAMLESH PATWAL in my minor son namely MANAV PATWAL aged 16 year in his 10th class educational documents and school record. The actual name of my husband is KAMLESH KUMAR PATWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARTI PATWAL [Signature]

It is for general information that I, NIRBHAI SINGH S/o JAMUNA PRASAD SINGH, R/o H.No.-A 2nd 319 Gali No.-7 Deendayal Puri Nandgram Ghaziabad, Uttar Pradesh-201001, declare that name of mine has been wrongly written as NIRBHAY SINGH in my service record. The actual name of mine is NIRBHAI SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIRBHAI SINGH [Signature]

It is for general information that I, Md. SAMIM S/o Md. WAKIL, R/o H.No.-118 C, Sarai Kali Khan, Hazrat Nizamuddin, South Delhi-110013, declare that name of my minor son ABDUR RAZAQUE GILLANI aged 15 yrs has been wrongly written as ABDUR RAZAQUE in his School Records. The actual name of my minor son is ABDUR RAZAQUE GILLANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

Md. SAMIM [Signature]

It is for general information that I, CHAND BHUSHAN PASWAN S/o Shri SINGHESHWAR PASWAN, R/o RZ-39A/1, Mahavir Enclave, Palam Village, New Delhi-110045, declare that name of mine and my father have been wrongly written as CHAND BHUSHAN and SINGESHWAR in my all educational documents and name of my father is wrongly written as SINGESHWAR PASWAN in my SC Certificate No. TC/15/03197, as SINGHESHAWAR PASWAN in my Driving License No. DL-0920130210888, The actual name of mine and my father is CHAND BHUSHAN PASWAN and SINGHESHWAR PASWAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAND BHUSHAN PASWAN [Signature]

It is for general information that I, ATUL YADAV son of RAMCHARAN YADAV, residing at 1334 Indira Jyoti Colony, Housing Board, Katni, Madhya Pradesh - 483501, declare that name of mine, my father and my mother has been wrongly written as ATUL KUMAR YADAV, RAMCHARAN and ASHA in my Class 10th Marksheet. The actual name of mine, my father and my mother are ATUL YADAV, RAMCHARAN YADAV and AASHA YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATUL YADAV [Signature]

It is for general information that I, YASH KUMAR VARUN S/o SUBHASH CHAND, R/o H.No. -D-497, Block-D, Pul Pehladpur, Badarpur, South Delhi-110044, declare that name of my father has been wrongly written as SUBHASH CHAND VARUN in my 10th and 12th educational documents. The actual name of my father is SUBHASH CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASH KUMAR VARUN [Signature]

It is for general information that I, KEERPA RAM PANDEY S/o AMBIKA PRASAD PANDEY, R/o RZC - 62 Nihal Vihar Nangloi west Delhi-110041, declare that name of mine, my minor daughter and my wife has been wrongly written as KIRPA RAM PANDEY, RENUKA AND KUSUM PANDEY in my Minor daughters namely RENUKA PANDEY aged 13 years in her birth certificate. The actual name of mine, my minor daughter and my wife are KEERPA RAM PANDEY, RENUKA PANDEY and KUSUMA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KEERPA RAM PANDEY
[Signature]

It is for general information that I, NEETU W/o AJAB SINGH, R/o I-365, Jahangir Puri Bhalswa Jahngir Puri, N S Mandi, North West, Delhi-110063, declace that name of mine has been wrongly as RINA in my minor daughter namely KOMAL KUMARI aged 14 years in her school recrod. The actual name of mine is NEETU, which may be amended accordinly.

It is certified that I have complied with other legal requirements in this connection.

NEETU [Signature] It is for general information that I, ANITA W/o SUMIT, R/o Block -F, NDMC, Flats Palika Dham, Bangla Sahib Road, New Delhi-110001, declare that name of mine has been wrongly written as NEETU in my minor son namely SAMAR aged 11 years and RAJVEER aged 9 years in their birth certificate No. 49930 and 78910. The actual name of mine is ANITA which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANITA [Signature]

It is for general information that I, PARDEEP S/o SITARAM, R/o Village Karala H.No-228, North West Delhi-110081, declare that name of mine has been wrongly written as PRADEEP DESWAL in my minor son namely MANISH KUMAR aged 17 year in his 10th and 12th educational documents. The actual name of mine is PARDEEP which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP [Signature]

It is for general information that I, PRAMOD KUMAR S/o KISHAN SINGH, R/o B-47, Gali No-2, Nakul Marg, North Chhajjupur, Shahdara, Gokal Pur, North East Delhi-110094, declare that name of my minor son has been wrongly written as LOVE SAINI in my minor son namely LOVE aged 15 years in his school record. The actual name of my minor son is LOVE which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR [Signature]

It is for general information that I, SONU KUMAR S/o JITENDRA KUMAR SINGH, R/o Bajitpur Malahi, Bazidpur Malahi, Vaishali Bihar-844502, declare that name of my father and my mother has been wrongly written as JITENDRA KUMAR and SANGITA DEVI in my 10th class Educational Documents. The actual name of my father and my mother are JITENDRA KUMAR SINGH and SANGEETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR [Signature]

It is for general information that I, MUSKAN KUMARI D/o VIDYA SAGAR SINGH, R/o Village Irak, Machhiwara, Ludhiana, Punjab-141115, declare that name of my mother has been wrongly written as KANCHAN DEVI in my 10th Class educational document. The actual name of my mother is KUMARI KANCHAN which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN KUMARI [Signature]

It is for general information that I, RANJIT KUMAR S/o HARKESH, R/o 8, Sharfabad, Phulera, Baghpat, Uttar Pradesh-250101, declare that name of mine has been wrongly written as RANJIT in my Service Book. The actual name of mine is RANJIT KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KUMAR [Signature]

It is for general information that I, NANDRAM S/o HEERALAL, residing at 10/29, second floor back side, Subhash Nagar, Subhash Nagar, West Delhi, Delhi-110027, declare that name of mine and my wife has been wrongly written as KAMAL KISHORE and GEETA in my minor son SUDHIR KUMAR aged 17 years in his school records. The actual name of mine and my wife are NANDRAM and KAMLA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NANDRAM [Signature]

It is for general information that I, EUNICE LALMUANPUII RALTE D/o R.LALNUNTHARA, Present R/o RZI-136, Old Som Bazar Gali, Mahavir Enclave, New Delhi-110045 and Permanent R/o C -2, H.No.-28-A, Section -2, Near Children Park, Chanmari II, Lunglei, Mizoram-796701, declare that name of my mother has been wrongly written as LALARAMPARI HMAR in my 12th class educational documents. The actual name of my mother is LALRAMPARI HMAR which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

EUNICE LALMUANPUII RALTE [Signature]

It is general information that I, SAHIL LOHMORE son of Shri SURESH KUMAR, residing at H.No. 569 Kapashera Village, South West Delhi, Delhi-110037, declare that name of my mother has been wrongly written as NEELAM DEVI in my 10th and 12th Class Educational Documents. The actual name of my mother is NEELAM which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL LOHMORE [Signature]

It is for general information that I, JUNAID S/o MAKSOOD, R/o Village Angadapur, Baraut, Baghpat, Uttar Pradesh-250611, declare that name of mine and my father has been wrongly written as JUNED and MAKSUD in my Aadhar Card No-8350 1426 0036. The actual name of mine and my father are JUNAID and MAKSOOD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JUNAID [Signature]

It is for general information that I, PANKAJ S/o BHARAT BHUSHAN, R/o 402/ 12, Leela Bhawan, Birbal Nagar, Narwana, Jind, Haryana-126116, declare that name of my father has been wrongly written as BHARAT BHUSAN in my All Educational Documents. The actual name of my father is BHARAT BHUSHAN which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ [Signature]

It is for general information that I, SATYA PAL S/o SURAJ MAL, R/o 737, Thanakalan, Thana Kalan (220), Kharkhoda, Sonipat, Haryana-131402, declare that name of mine has been wrongly written as SATPAL in my minor daughter SNEHA aged 17 years in her 10th and 12th Class Educational Documents. The actual name of mine is SATYA PAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYA PAL [Signature]

It is for general information that I, KISHOR AGGARWAL S/o SHIV SHANKAR AGGARWAL, R/o H.No.-D-170, Old

No-D-801, Gali No-5, Bhajanpura, Garhi Mendu, North East Delhi-110053, declare that name of mine has been wrongly written as RAGHUVEER PRASAD in my minor son namely ROSHAN VERMA aged 17 year in his 10th class educational documents. The actual name of mine is KISHOR AGGARWAL which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KISHOR AGGARWAL [Signature]

It is for general information that I, DEVENDER MEHTA S/o SHANKAR LAL MEHTA, R/o A-171, Sector-15, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine and my wife has been wrongly written as DAVINDER MEHTA and POOJA MEHTA in my minor daughter RIDHIMA MEHTA aged 14 years in her school record. The actual name of mine and my wife are DEVENDER MEHTA and MAMTA ARORA which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER MEHTA [Signature]

It is for general information that I, FAIZ KHAN S/o MUJAHID KHAN, R/o 67, Gali No.-10, Noor Nagar, Jamia Nagar Okhla, South Delhi, Delhi-110025, declare that name of my mother has been wrongly written as SEEMA in my 10th & 12th class Educational Documents and Birth Registration Certificate No. MCDOLR05262194. The actual name of my mother is SEEMA PARVEEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FAIZ KHAN [Signature]

It is for general information that I, SUSHMA DEVI W/o DINESH YADAV, R/o Vill. Chamdhera, (85), Post Office Beri, Tehsil and Distt. Mahendragarh, Haryana-123029, declare that name of mine and my husband has been wrongly written as SUSHMA and DINESH KUMAR in my minor son namely JATIN aged 15 year in his 10th class educational documents. The actual name of mine and my husband are SUSHMA DEVI and DINESH YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA DEVI [Signature] It is for general information that I, RENU RANI W/o KRISHAN, R/o D-15, Block-D, Prem Nagar-1, Kirari Suleman Nagar, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as RENU in my minor son KUSHAL JANGRA aged 14 years in his school record. The actual name of mine is RENU RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENU RANI [Signature]

It is for general information that I, KUNAL SINGH S/o MANOJ SINGH, R/o Manan Pana, Bichla Bazar, Bhiwani, PO Bhiwani, Haryana-127021, declare that name of my father has been wrongly written as MANOJ in my 10th class educational documents. The actual name of my father is MANOJ SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUNAL SINGH [Signature]

It is for general information that I, RAM DAYAL PANDEY S/o RAM SUFAL, R/o C4, Gagan Enclave, Near Bhatiya More, Ghaziabad, Uttar Pradesh-201009, declare that name of mine has been wrongly written RAM DAYAL in my Service Records. The actual name of mine is RAM DAYAL PANDEY which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM DAYAL PANDEY [Signature]

It is for general information that I, AYUB S/o SHER MOHD KHAN, R/o A-718, Phase-2, J J Colony, Nangloi, West Delhi-110041, declare that name of my father has been wrongly written as SH SHER MOHD in my driving licence No-DL0419930130722. The actual name of my father is SHER MOHD KHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AYUB [Signature]

It is for general information that I, NITIN KUMAR S/o ASHOK KUMAR, R/o 2/66, 2, Mandoli Extn, Mandoli, North East Delhi-110093, declare that name of mine has been wrongly written as VIKAS KUMAR in my minor son namely RISHABH PANCHAL aged 15 years in his school record. The actual name of mine is NITIN KUMAR which, may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR [Signature]

It is for general information that I, PARVEEN KUMAR S/o KESAR DASS, R/o 22/27A, Tilak Nagar, West Delhi, New Delhi-110018, declare that name of mine and my wife has been wrongly written as PARVEEN KUMAR MALHOTRA and RENU MALHOTRA in my Minor son namely GAURAV MALHOTRA, aged 17 years in his Educational Documents. The actual name of mine and my wife are PARVEEN KUMAR and RENU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN KUMAR [Signature]

It is for general information that I, KAILASH CHAND MEENA son of HAR LAL MEENA, R/o 42/2, Kh. No. 11, 1st Floor Gali No. 7, Shalimar Bagh, North West Delhi-110088, declare that name of mine has been wrongly written as MEENA KALIASH CHAND in my service record. The actual name of mine is KAILASH CHAND MEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAILASH CHAND MEENA [Signature]

# वेलस्पन लिविंग लिमिटेड वेलस्पन सिटी, अंजार - 370110

## सीआईएन- L17110GJ1985PLC033271

### सार्वजनिक नोटिस

वेलस्पन लिविंग लिमिटेड जिसका पंजीकृत कार्यालय वेलस्पन सिटी, गांव वरसामेड़ी, अंजार - 370110, जिला : कच्छ, गुजरात, भारत में है, हम आवेदन देने हेतु भारत सरकार के साथ विद्युत अधिनियम, २००३ की सेक्शन १६४ अंतर्गत इलेक्ट्रिक लाइन्स बिछाने या बिजली के ट्रान्सिमशन के लिए इलेक्ट्रिकल प्लान्ट लगाने या इन्डियन टेलिग्राफिक अधिनियम, १८८५ के तहत टेलिग्राफिक सत्ता के साथ टेलिफोनिक हेतु या टेलिग्राफिक संचार के लिए योग्य संकलन करने के लिए और टेलिफोनिक लाइन्स बिछाने और टेलिग्राफ स्थापित हेतु के लिए पोस्ट या उसके बाद सरकार के माध्यम से किमशनींग, कामकाज, रख-रखाव और अन्य कार्यों के लिए निम्निर्निर्शित योजनाओं पर चर्चा करना चाहते हैं।

कंपनी का नाम : वेलस्पन लिविंग लिमिटेड

कंपनी के अंतर्गत आने वाले कार्य

- A. मेसर्स वेलस्पन लिविंग लिमिटेड (थोक उपभोक्ता के रूप में) के लिए 70 मेगावाट (क्षेत्र के बाहर: 10 मेगावाट और क्षेत्र के भीतर: 60 मेगावाट) कनेक्टिविटी प्रणाली भीमासर, कच्छ, गुजरात में।
  - (i) वेलस्पन लिविंग लिमिटेड को कनेक्टिविटी का अनुदान 220 केवी डी/सी टावर (ओ/एच) पर एएल 59 मूस कंडक्टर (61/3.50) के साथ 220 केवी डी/सी ट्रांसिमशन लाइन के निर्माण द्वारा 220 केवी वेलस्पन स्विच यार्ड से भीमासर, कच्छ, गुजरात में मौजूदा 400/220 केवी पीजीसीआईएल स्विचयार्ड तक कनेक्टिविटी स्थापित करना चाहती है।
  - (ii) भचाऊ 400/220 केवी पीजीसीआईएल सब-स्टेशन का 220 केवी बस विस्तार (एआईएस) तथा भचाऊ एस/एस में दो 220 केवी एआईएस फीडर बे, भीमासर, कच्छ में विस्तारित बस पर।
  - (iii) वेलस्पन लिविंग लिमिटेड अंजार छोर पर दो नं 220 केवी फीडर बे।

उपरोक्त ट्रांसिमशन परियोजना को विद्युत अधिनियम 2003 की धारा 68 के अंतर्गत विद्युत मंत्रालय के माध्यम से भारत सरकार द्वारा अनुमोदित किया गया है।

इस योजना के अंतर्गत शामिल ट्रांसिमशन लाइनें निम्नलिखित तहसीलों, तालुकाओं, गांवों, कस्बों और शहरों से होकर, उनके ऊपर, चारों ओर और उनके बीच से गुज़रेंगी:—

गांव	तालुका	ज़िला
भीमासर, अजापार, वरसामेड़ी, खरा पसवारिया	अंजार	कच्छ

मार्ग संरेखण की फोटोकॉपी नीचे हस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। आम जनता को इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर नीचे हस्ताक्षरकर्ता के कार्यालय में प्रस्तावित ट्रांसमिशन सिस्टम पर टिप्पणी / प्रतिनिधित्व लिखित रूप में करने के लिए सूचित किया जाता है।

अधिक जानकारी और स्पष्टीकरण के लिए कृपया संपर्क करें:

जैस्मिन पटेल महाप्रबंधक लीएजॉन ऑफ़िस वेलस्पन लिविंग लिमिटेड, गांव - वरसामेड़ी तालुका – अंजार कच्छ – 370110

फ़ोन नंबर (मोबाइल ) : 9879207575

टोरेंट सौर्य ऊर्जा-२ प्राइवेट लिमिटेड कार्यालय "समन्वय" 600 तपोवन, अंबावाड़ी, अहमदाबाद -380015, गुजरात

CIN U40106GJ2021PTC120009

सार्वजनिक सूचना

टोरेंट सौर्य ऊर्जा-2 प्राइवेट लिमिटेड, कंपनी अधिनियम, 2013 के तहत निगमित, जिसका पंजीकृत कार्यालय "समन्वय" 600 तपोवन, अंबावाड़ी, अहमदाबाद -380015 गुजरात में है, उनके द्वारा भारत सरकार के विद्युत अधिनियम २००३ की धारा १६४ के अंतर्गत इलेक्ट्रिक लाइन तथा इलेक्ट्रिक प्लांट बिजली पारेषण अथवा टेलीकम्यूनिकेशन हेतु जरूरी समन्मय के लिए जो टेलीग्राफ अथॉरिटी भारतीय टेलीग्राफ अधिनियम १८८५ के अंतर्गत अधिकृत है , उसकी शक्तियां उसे सौंपे जाने के लिए आवेदन किया गया है / करना है , और इस लाइन और टावर टेलीग्राफ को स्थापित करने तथा उसकी मरम्मत के लिए सर्वे निर्माण, निरीक्षण, इरेक्शन तथा अन्य काम जो निम्नलिखित पारेषण योजना के कमीशर्निंग, आपरेशन, मेंटेनेन्स तथा अन्य कार्यों के लिए उपयोग करेंगे।

ट्रांसमिशन योजना का नाम: ट्रांसमिशन योजना - मेसर्स टोरेंट सौर्य ऊर्जा-2 प्राइवेट लिमिटेड का 220 केवी जनरेशन पूलिंग स्टेशन, सोमलापुर गांव, बागलकोट जिला कर्नाटक -कोप्पल-II पीएस (आईएसटीएस एस/एस) 220 केवी एस/सी लाइन।

योजना के अंतर्गत आने वाले कार्य:

1- मैसर्स टोरेंट सौर्य ऊर्जा-2 प्राइवेट लिमिटेड का जनरेशन 220 केवी पूलिंग स्टेशन, सोमलापुर गांव, बागलकोट जिला कर्नाटक -कोप्पल-II PS (आईएसटीएस एस/एस) 220 KV S/C लाइन पर लगभग 49 किलोमीटर, जिसमें से 46 किलोमीटर (लगभग) डबल सर्किट टावर पर एकल सर्किट लाइन के रूप में कार्यान्वित की जाएगी और कोप्पल-II पीएस (आईएसटीएस एस/एस) छोर से शेष 3 किलोमीटर मल्टी सर्किट टावरों पर एकल सर्किट लाइन के रूप में कार्यान्वित की जाएगी।

योजना के अंतर्गत आने वाली ट्रांसमिशन लाइनें निम्नलिखित गांवों, कस्बों और शहरों से होकर, उनके ऊपर, उनके आसपास और उनके बीच से होकर गुजरेंगी:—

क्रम	गांव का नाम	तालुका	जिला	राज्य
संख्या				
1	सोमलापुर	इलकल	बागलकोट	कर्नाटक
2	वंडालली, बेहिहाल, रामतनाल, तुरदागी, हुन्नूर	लिंगसुगुर/लिगसुगुर	रायचूर	
3	बेन्नीहट्टी, बेंचमट्टी, मुदालगुंडी, मुदेनूर, कुडलुर, अद्विभावी, महदापुर,	कुश्तगी	कोप्पल	
	सासविहाल, जुमालपुर, तेगिहाल, गोनल, रामपुर, गुडादुर, होसुर, हिरे			
	मन्नापुर, केनगुंटी, गुमगेरी, गंगनाल, कंडकुर, कुश्तगी, कुर्बनहाल, नारेबेन्ची			
4	येद्दोनी, बुड़कुन्ति, हिरे अरलीहल्ली, कुटाकमारी, जरकुंती, बिरालदिन्नी,	येलबुर्गा		
	होसुर, यापालदिन्नी, तारलकट्टी, नालागोल, नरसापुर, हुन्सिहाल, मुर्डी,			
	गुट्टूर, वांगेरी, बेवूर, मंगलूर, लक्ष्मणगुड़ा, चिक मेगेरी, गुड्गुण्टी, हुलीगुड़,			
	मक्काली, मण्डलमारी, गडगेरी, तुलुर टांडा, इसुपनगर, मुर्डी टांडा, मलक			
	समुद्र, वीरापुर, माडलूर, तालुर, लगलुर, जेरकुंटी, वज्जरबंदी, नलंगलबंदी,			
	कलाकबंदी, मातरंगी, शाकापुर, सलभावी			

प्रस्थापित किये जाने वाले पारेषण लाइन का रूट नीचे दस्तखत करने वाले के कार्यालय में मौजूद है इसलिए सभी व्यक्तियों को नोटिस के माध्यम से सूचित किया जाता है कि पारेषण योजना के लिए निरीक्षण अथवा आवेदन करना हो तो नोटिस परषिद होने के ६० दिन तक अथवा उसके अंदर नीचे दस्तखत करने वाले व्यक्ति के कार्यालय में लिखित आवेदन कर सकते हैं और अधिक जानकारी के लिए संपर्क कर सकते हैं।

नाम : कार्तिक दवे

पदनाम : सहायक महाप्रबंधक

कार्यालय का पता : टोरेंट सौर्य ऊर्जा-2 प्राइवेट लिमिटेड

टोरेंट पावर लिमिटेड एईसी क्रॉस रोड, पीएससी बिल्डिग, 5वीं मंजिल नारनपुरा

सोला रोड अहमदाबाद गुजरात 380013

ईमेल पता : kartikdave@torrentpower.com फोन नं. : 07096032015 एक्सटेंशन नं. 7959

स्थान : अहमदाबाद (गुजरात)

दिपक भाजेकर परियोजना प्रमुख

मल्टी कमाडिटी एक्सचेंज क्लीयरिंग कारपोरेशन लिमिटेड

भारतीय प्रतिभूति और विनिमय बोर्ड ("सेबी") के अनुमोदन के अध्यधीन मल्टी कमाडिटी एक्सचेंज क्लीयिर कारपोरेशन लिमिटेड ("एमसीएक्ससीसीएल") की उप—विधियों में निम्नलिखित संशोधन किए जाने का प्रस्ताव किया जाता है। प्रस्तावित संशोधनों को सूचना/सार्वजनिक टिप्पणी/आलोचना के लिए प्रतिभूति संविदा (विनियमन) नियम, 1957 के नियम 18 के तहत प्रकाशित किया जाता है। उप—विधियों के प्रस्तावित संशोधनों पर टिप्पणी/प्रेक्षण रखने वाला कोई व्यक्ति इस प्रकाशन की तारीख से पन्द्रह दिन के अंदर अधोहस्ताक्षरी को मल्टी कमाडिटी एक्सचेंज क्लीयिर कारपोरेशन लिमिटेड, एक्सचेंज स्केअर, सीटीएस सं. 255, सुरेन रोड, चकाला, अंधेरी (पूर्व), मुम्बई—400093 या ईमेल के माध्यम से comments@mcxccl.com को भेज सकता है। पन्द्रहवें दिन के पश्चात प्राप्त टिप्पणी/प्रेषणों पर विचार नहीं किया जाएगा और पन्द्रह दिन की समाप्ति के तत्काल पश्चात मसौदे पर विचार किया जाएगा।

# एमसीएक्ससीसीएल की उप-विधियों में प्रस्तावित संशोधन

- 1. कोर एसजीएफ को अंशदान शीर्षक वाली एमसीएक्ससीसीएल उप—विधियों के 13.2.4 में खंड 13.2.4.1 (च) के पश्चात एक नया उप—खंड 13.2.4.1 (छ) अंतःस्थापित किया जाएगा, नामतः
  - "क्लीयरिंग कारपोरेशन सेबी का अनुमोदन लेने के पश्चात अंशदान देने वाले शेयरधारकों को अधिक अंशदान, यदि कोई हो, को वापिस करेगी।"
- एमसीएक्ससीसीएल की उप–विधियों की उप–विधि 8.8.4 में उक्त क्लीयरिंग सदस्य के विरूद्ध शब्दों के पश्चात और खंड 8.8.5 से पहले निम्निलखित को अंतःस्थापित किया जाएगा :-

"चूंकि ऐसे सम्पार्श्विक, जमा और आस्तियां क्लीयरिंग कारपोरेशन द्वारा क्लीयरिंग सदस्य के निपटान के लिए निर्धारित की गई हैं, इसलिए ऐसे सम्पार्श्विक, जमा और आस्तियों पर अन्य सांविधिक प्राधिकारियों द्वारा आदेश / पत्रों के कारण किसी फ्रीजिंग या कुर्की की अनुमति नहीं है।"

दिनांक : 16.07.2024 प्रवीण वी. कोटियन स्थान : मुम्बई प्रमुख — कानून

# WELSPUN LIVING LIMITED Welspun City, Anjar-370110 CIN- L17110GJ1985PLC033271

#### **Public Notice**

Welspun Living Limited having its registered office at Welspun City, Village Varsamedi, Anjar - 370110, Dist: Kutch, Gujarat, India intends to apply to the Government of India to confer upon him all the powers under Section-164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communication necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act,1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or followed by commissioning, operation, maintenance and other works by the Government for the following transmission schemes:—

Name of the Company : Welspun Living Limited

Works Covered under the company:

- A. Connectivity system for 70MW (Outside Region : 10MW and Within Region : 60MW) to M/S WLL (as Bulk Consumer) :—
  - (i) Grant of connectivity to Welspun Living Limited have to establish the connectivity by construction of 220KV D/C Transmission line on 220KV D/C Tower(O/H) with AL 59 Moose Conductor(61/3.50) from 220KV Welspun Switch yard to Existing 400/220KV PGCIL Switchyard at Bhimasar, Kutchh, Gujarat.
  - (ii) 220kV Bus Extension (AIS) of Bhachau 400/220kV PGCIL Susbstation along with 2 no's. 220kV AIS Bays at Bhachau S/S on Extended Bus at Bhimasar, Kutchh.
  - (iii) 2 No's 220kV Bays at WLL Anjar end.

The above transmission project is approved by the Government of India through Ministry of Power under section 68 of the Electricity Act 2003.

The transmission lines covered under the scheme will pass through, over, around and between the following of Tehsils, Talukas, Villages, Town & Cities.

VILLAGES	TALUKA	DISTRICT	
BHIMASAR, AJAPAR, VARSAMEDI, KHARA PASAWARIYA	ANJAR	KUTCH	

Photocopy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing.

For further particulars and clarification please contact:

JASMIN PATEL
General Manager
Liaison Office
Welspun Living Limited,
Village - Varsamedi
Taluka - Anjar
Kutch - 370110

Phone Number (Mob): 9879207575

#### TORRENT SAURYA URJA-2 PVT. LIMITED

Registered office at "Samanvay" 600 Tapovan, Ambawadi, Ahmedabad -380015 Gujarat

#### CIN U40106GJ2021PTC120009

#### Public Notice

Torrent Saurya Urja-2 Pvt Limited Incorporated under the company act, 2013, having its registered office at "Samanvay" 600 Tapovan, Ambawadi, Ahmedabad -380015 Gujarat, intends to apply/ has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephone or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: Transmission Scheme -220 KV Generation pooling station of M/s Torrent Saurya Urja-2 Pvt Ltd. at Somalapur Village Bagalkot District Karnataka -Koppal-II PS (ISTS S/s) 220 KV S/C Line.

Works covered under the scheme: —

1- 220 KV Generation pooling station of M/s Torrent Saurya Urja-2 Pvt Ltd. at Somalapur Village Bagalkot District - Koppal-II PS (ISTS S/s) 220 KV S/C Line around 49 Km out of which 46 Km(approx.) will be implemented as a S/C line on D/C tower and remaining 3 Kms from Koppal-II PS (ISTS S/s) end will be implemented as S/C line on M/C towers.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and cities.

SL	Name of Village	Taluka	District	State
1	Somlapur	Ilkal	Bagalkote/Bagalkot	Karnataka
2	Wandalli, Behihal, Ramatnal, Turdagi, Hunnur	Lingasugur/ Lingsugur	Raichur	
3	Bennihatti, Benchmatti, Mudalgundi, Mudenur, Kudlur, Advibhavi, Mahdapur, Saswihal, Jumalpur, Tegihal, Gonal, Rampur, Gudadur, Hosur, Hire Mannapur, Kengunti, Gumgeri, Gangnal, Kandkur, Kushtagi, Kurbanhal, Narebenchi	Kushtagi	Koppal	
4	Yeddoni, Budkunti, Hire Arlihalli, Kutakmari, Jarkunti, Biraldinni, Hosur, Yapaldinni, Taralkatti, Nalagol, Narsapur, Hunsihal, Murdi, Guttur, Wangeri, Bevur, Manglur, Lakshmangudda, Chik Megeri, Gudgunti, Huligud, Makkalli, Mandalmari, Gadgeri, Tulur Tanda, Isupnagar, Murdi Tanda, Malak Samudra, Wirapur, Madlur, Talur, Laglur, Jerkunti, Vajjarbandi, Nlngalbandi, Kalakbandi, Matrangi, Shakapur, Salbhavi	Yelburga		

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before 60 days to the office of the undersigned in writing. For further particulars and clarifications please contact:

Name : KARTIK DAVE

Designation : Assistant General Manager

Office Address : Torrent Saurya Urja-2 Pvt. Ltd. Torrent Power Ltd.

AEC Cross Road, PSC Building, 5th Floor Naranpura Sola Road Ahmedabad Gujarat 380013

Email Address : kartikdave@torrentpower.com Phone No. : 07096032015 Ext No. 7959 Place : Ahmedabad (Gujarat)

> Dipak Bhajekar Project Head

## MULTI COMMODITY EXCHANGE CLEARING CORPORATION LIMITED

Subject to Securities and Exchange Board of India ("SEBI") approval, it is proposed to make the following amendments in the Bye-laws of Multi Commodity Exchange Clearing Corporation Limited ("MCXCCL"). The proposed amendments are

published under Rule 18 of Securities Contracts (Regulation) Rules, 1957 for information / public comments / criticism. Any person having comments / observations in the proposed amendments to the Bye-laws, may send the same in writing to the undersigned at Multi Commodity Exchange Clearing Corporation Limited, Exchange Square, CTS No. 255, Suren Road, Chakala, Andheri (East), Mumbai – 400093 or through email to comments@mcxccl.com within fifteen days from the date of this publication. The comments / observations received after the fifteenth day will not be considered, and the draft will be taken into consideration immediately after the expiry of fifteen days.

### PROPOSED AMENDMENTS IN THE BYE-LAWS OF MCXCCL

- 1. In 13.2.4 of the MCXCCL Bye-laws titled 'Contribution to Core SGF', after clause 13.2.4.1 (f), a new sub-clause 13.2.4.1 (g) shall be inserted, namely:—
  - "The Clearing Corporation shall return the excess contribution if any, to the contributing stakeholders on a pro-rata basis, after taking SEBI approval."
- 2. In 8.8.4 of the MCXCCL Bye-laws, the following shall be inserted after the words 'against the said Clearing member', and before Clause 8.8.5:—
  - "Since such collaterals, deposits and assets are earmarked for settlement of dues of the Clearing member by the Clearing Corporation, no freezing or attachment due to orders / letters by other statutory authorities, on such collaterals, deposits, and assets are allowed."

Date: 16.07.2024 PRAVEEN V. KOTIAN Place: Mumbai Head – Legal